

NOTICE

Please take notice that the additional list of cases (First Appeal, Civil Revision, Criminal Misc. and Civil Writ Jurisdiction cases) likely to be taken up on Friday, the 27th February, 2015 at 2.15 P.M. by the special Benches of this Hon'ble court, published with the daily cause list of Monday, the 23rd February, 2015 shall not be re published and re printed in the daily cause list of 27.02.2015.

Learned advocates concerned are requested to use the additional list of cases likely to be taken up by the Special Benches on 27.02.2015 published with the daily cause list of 23.02.2015 and to come ready for hearing of the cases and co-operate in disposal of old cases.

**Patna High Court
21st February 2015**

By order of Hon'ble The Chief Justice

Sd/- Prem Ranjan Mishra

**Joint Registrar
(List)**



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The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 27-02-2015

Friday the 27th February 2015

CHIEF JUSTICE'S COURT (AT 2.15 P.M.)

The Chief Justice

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR HEARING</u>				
1.	FA/232/1978	1 KISHORI SAO vs SUDAMI DEVI & ORS	Mr. NAGESHWAR SARAN Mr. JITENDRA KISHORE VERMA Mr. ANJANI KUMAR Mr. MANISH KUMAR SARAN Mr. SIYA SARAN PD. SINHA	Mr. RAM CH. PD. SINHA 1 Mr. VIDYA SAGAR
2.	FA/394/1978	3 USHA DEVI vs RAM NANDAN RAI & ORS	Mr. M. R. SINHA Mr. MAHENDRA PD. SINHA	Mr. A. K. MOUR
3.	FA/629/1978	3 MOTYIJHARI DEVI vs MUKTANAND MISHRA	Mr. YADU VANSH GIRI Mr. MAHESH NARAIN PARBAT Mr. SANJAY KR. GIRI Mr. JYOTI SARAN	Mr. MRS. INDU
4.	FA/67/1980	3 AMIR HASAN MIAN & ORS vs ALI RAZA DEWAN & ORS	Mr. GUPTESHWAR PD.	Mr. D. KUMAR Mr. M. M. CHATURVEDI
5.	FA/747/1980	1 RAM CHANDRA RAI & ORS vs SACHIDA PD. @ CHHEDI LAL	Mr. VEENA RANI PD. Mr. REKHA PD.	Mr. VIJAY KR. SINHA -1 Mr. PANDITJEE PANDEY Mr. PREM KR. TRIPATHI
6.	C.R./1966/2006	12 AWADHESH PASWAN & ANR vs SARASWATI DEVI	Mr. TRIBHUWAN NARAYAN	Mr. ZEYAUH HODA
7.	C.R./2180/2006	14 NARENDRA PRATAP SINGH & ORS vs RAM NARESH SHARMA & ORS	Mr. NARESH CHANDRA VERMA Mr. SUJEET KUMAR GUPTA	Mr. ARUN KUMAR LAL
8.	C.R./237/2007	2 RAM ASHOK YADAV vs GOVIND PARVAT	Mr. PATHAK DHANANJAY KUMAR	Mr. CHANDRA KANT
9.	C.R./1392/2007	1 MD. JAHANGIR vs PRANAW KUMAR MITRA	Mr. RAVI SHANKER DWIVEDI Mr. RANJAN KUMAR DUBEY Mr. SHAILENDRA KR. DUVIDE Mr. LAKSHMAN LAL PANDEY	Mr. BIPIN KUMAR SINHA
10.	C.R./1131/2008	8 RAM KRISHAN YADAV @ RAM KRISHN vs SHAMBHU PRASAD YADAV & ORS	Mr. B. N. P SINGH	Mr. SUNIL KUMAR SINGH
<u>FOR ORDERS</u>				
1.	FA/436/1984	1 LALMANI SINGH & ORS vs SANKAR MAHTO	Mr. J. P. SINGH Mr. CHANDRA BHUSHAN DAS Mr. JITENDRA PRASAD SINHA Mr. MRITUNJAY KR. JHA	
2.	FA/397/1987	1 JAGANATH PD. SINHA vs STATE OF BIHAR		
3.	FA/385/1989	3 TRILOKI NATH TIWARY vs STATE	Mr. BANWARI SHARMA	
4.	FA/406/1989	1 SHANTI DEVI ROY vs STATE	Mr. BIRESH CHAKRAVARTY	
5.	FA/407/1989	1 BALMIKI PD. ROY vs STATE	Mr. BIRESH CHAKRABARTY	Mr. S. C. 9
6.	FA/160/1990	1 MD. ISLAM MIAN vs THE STATE OF BIHAR	Mr. REWATI RAMAN SARAN Mr. MAHESH PD. -2	
7.	FA/464/1991	1 BANKESHWAR PRASAD SINGH vs STATE OF BIHAR & ORS.	Mr. SUNIL KUMAR SINGH Mr. SUSHANT KUMAR Mr. MANOJ KR. AMBASTHA	
8.	FA/937/1991	1 SAMPATI DEVI & ORS vs STATE OF BIHAR	Mr. MAHENDRA PRASAD BHARTEE	Mr. A. G.
9.	FA/962/1991	1 KARU MAHTO vs STATE OF BIHAR	Mr. MAHENDRA PRASAD BHARTEE	
10.	FA/971/1991	1 BANDHU MAHTO vs STATE	Mr. SUNIL KUMAR -3 Mr. MAHENDRA PRASAD BHARTEE	
11.	FA/975/1991	1 BAISHAKHI CHAUDHARY vs STATE	Mr. SUNIL KUMAR -3 Mr. MAHENDRA PRASAD BHARTEE	Mr. AG

PATNA HIGH COURT	6	Friday 27th February, 2015 Hon'ble The Chief Justice
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12.	FA/976/1991	1	RAMSAKHI DEVI vs STATE	Mr. MAHENDRA PD. BHARTEE Mr. SUNIL KUMAR -3	Mr. AG
13.	FA/44/1995	1	UNION OF INDIA vs SRI MODAN BHUIYAN & ANR	Mr. /MRS. PRIYA RANJANA Mr. PANCHAM LAL JAISWAL Mr. MANU SHANKER MISHRA Mr. JAYANANDAN SINGH (ASCCG) Mr. RAJEEV PRAKASH	
14.	FA/45/1995	1	UNION OF INDIA vs SRI MANNU KAHAR & ANR	Mr. /MRS. PRIYA RANJANA Mr. PANCHAM LAL JAISWAL Mr. JAYANANDAN SINGH (ASCCG) Mr. MANU SHANKER MISHRA Mr. RAJEEV PRAKASH	
15.	FA/46/1995	1	UNION OF INDIA vs JUGAL MISTRY & ANR	Mr. /MRS. PRIYA RANJANA Mr. PANCHAM LAL JAISWAL Mr. MANU SHANKER MISHRA Mr. JAYANANDAN SINGH (ASCCG) Mr. RAJEEV PRAKASH	
16.	FA/47/1995	1	THE UNION OF INDIA vs BALI MISTRI & ORS	Mr. /MRS. PRIYA RANJANA Mr. PANCHAM LAL JAISWAL Mr. MANU SHANKER MISHRA Mr. RAJEEV PRAKASH Mr. JAYANANDAN SINGH (ASCCG)	
17.	FA/49/1995	1	UNION OF INDIA vs SRI PATI DUSADH & ANR	Mr. RAJEEV PRAKASH Mr. PANCHAM LAL JAISWAL Mr. /MRS. PRIYA RANJANA Mr. JAYANANDAN SINGH (ASCCG)	Mr. MANU SHANKER MISHRA
18.	FA/50/1995	1	UNION OF INDIA vs SRI BARHAN GORAIT & ANR	Mr. RAJEEV PRAKASH Mr. PANCHAM LAL JAISWAL Mr. /MRS. PRIYA RANJANA Mr. MANU SHANKER MISHRA Mr. JAYANANDAN SINGH (ASCCG)	Mr. ALOK KUMAR SINHA N. 1
19.	FA/51/1995	1	UNION OF INDIA vs SRI BHUWAN DUSADH & ANR	Mr. RAJEEV PRAKASH Mr. PANCHAM LAL JAISWAL Mr. /MRS. PRIYA RANJANA Mr. MANU SHANKER MISHRA Mr. JAYANANDAN SINGH (ASCCG)	
20.	FA/53/1995	1	UNION OF INDIA vs SRI BARHAMDEO SINGH & ANR	Mr. RAJEEV PRAKASH Mr. PANCHAM LAL JAISWAL Mr. /MRS. PRIYA RANJANA Mr. MANU SHANKER MISHRA Mr. JAYANANDAN SINGH (ASCCG)	
21.	FA/56/1995	4	UNION OF INDIA vs SRI KALI DUSADH & ANR	Mr. RAJEEV PRAKASH Mr. PANCHAM LAL JAISWAL Mr. /MRS. PRIYA RANJANA Mr. JAYANANDAN SINGH (ASCCG) Mr. SATYA PRAKASH TRIPATHY(SCGC) Mr. MANU SHANKER MISHRA	
22.	FA/57/1995	1	UNION OF INDIA vs SRI MOTI KAHAR & ANR	Mr. RAJEEV PRAKASH Mr. PANCHAM LAL JAISWAL Mr. /MRS. PRIYA RANJANA Mr. MANU SHANKER MISHRA Mr. JAYANANDAN SINGH (ASCCG)	
23.	FA/59/1995	1	UNION OF INDIA vs SRI MAHABIR SINGH & ORS	Mr. RAJEEV PRAKASH Mr. PANCHAM LAL JAISWAL Mr. /MRS. PRIYA RANJANA Mr. MANU SHANKER MISHRA Mr. JAYANANDAN SINGH (ASCCG)	
24.	FA/60/1995	1	THE UNION OF INDIA vs JADU BHUIAN & ANR	Mr. /MRS. PRIYA RANJANA	
25.	FA/166/2012	5	ABHIMANUE RAUT & ANR. vs THE SPECIAL LAND ACQUISITION OFFICER NO. 1 & ORS.	Mr. MD. KHURSHID ALAM	Mr. NEERAJ KUMAR

Friday the 27th February 2015
SESSION'S COURT (AT 2:15 P.M.)
Mr. Justice Iqbal Ahmed Ansari

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./34431/2012 A.BAIL	3 UMA SHANKER SINGH & ANR. vs THE STATE OF BIHAR	Mr.BINOD KUMAR	Mr.RAM BACHAN SINGH (APP) Mr.HEMANT KUMAR SHARAN	
2.	CR. MISC./13729/2013 with A.BAIL	4 SATYANARAYAN BHAGAT @ SATYANARAYAN PRASAD vs THE STATE OF BIHAR	Mr.VINAY MISTRY	Mr.A.H.M.RAHMAN(APP)	
3.	CR. MISC./16027/2013 A.BAIL	4 NAND LAL DAS vs THE STATE OF BIHAR	Mr.VINAY MISTRY	Mr.S.EHTESHAMUDDIN(APP)	
4.	CR. MISC./17782/2013 A.BAIL	8 SARSWATI DEVI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.DR.KUMAR UDAY PRATAP (APP)	
5.	CR. MISC./18556/2013 A.BAIL	6 MANORANJAN KUMAR vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.AMITESH KUMAR(APP)	
6.	CR. MISC./34743/2013 A.BAIL	11 KEDARNATH RAM vs THE STATE OF BIHAR	Mr.PHULENDRA KUMAR	Mr.ANIL KUMAR SINGH 1 (APP)	
7.	CR. MISC./36017/2013 A.BAIL	10 DR. GANDHARVA NARAIN SINGH @ BABLU SINGH vs THE STATE OF BIHAR	Mr.JAI KUMAR SINGH Mr.UDAY SHANKAR CHOUDHARY	Mr.ANAND KISHOR CHOUDHARY (APP) Mr.RITESH KUMAR	
8.	CR. MISC./41348/2013 A.BAIL	7 PINKI JHA vs THE STATE OF BIHAR	Mr.DIGAMBER KR. SINGH	Mr.ANANT KUMAR(APP)	
9.	CR. MISC./50065/2013 A.BAIL	14 UMESH PRASAD SINGH vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.MD.ANSARUL HAQUE(APP)	
10.	CR. MISC./169/2014 with A.BAIL	14 ABHISHEK ANAND vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.SANJAY KUMAR SINGH(APP)	
11.	CR. MISC./2790/2014 A.BAIL	18 RAVISH CHANDRA vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.B.N.PANDEY (APP)	
12.	CR. MISC./1177/2014 with A.BAIL	27 DR. GANESH PRASAD SINGH @ DR. GANESH PRASAD vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE DEPARTMENT	Mr.SARVESH KUMAR SINGH Mr.RAVI KUMAR	Mr.RAMAKANT SHARMA(L.O./I/C VIGI.)	
13.	CR. MISC./4498/2014 with A.BAIL (13 P/C ACT A.BAIL	18 DR. VINOD KUMAR SINGH @BINOD KUMAR SINGH @ VINOD KUMAR SINHA vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.SHAILENDRA KUMAR SINGH Mr.AJAY KUMAR TIWARI	Mr.RAMAKANT SHARMA (L.O./I/C VIG.)	
14.	CR. MISC./41156/2014 with A.BAIL	1 OM PRAKASH PANDEY vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPARTMENT	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR	Mr.RAMA KANT SHARMA(L.O./I/C VIGI)	
15.	CR. MISC./35190/2014 with A.BAIL	1 DEBASIS MAITI vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE DEPARTMENT , PATNA	Mr.ASHRAF ANSARI Mr.SAJID SALIM KHAN	Mr.RAMAKANT SHARMA(L.O./I/C VIG.)	
16.	CR. MISC./39284/2014 with A/BAIL (P/C ACT) A.BAIL	1 SMT. VIDYA DEVI vs THE STATE OF BIHAR THROUGH D.G. VIGILANCE	Mr.PRABHAT KUMAR SINGH	Mr.RAMAKANT SHARMA (LAW OFF. VIG)	
17.	CR. MISC./15598/2014 with A.BAIL (13 P/C ACT A.BAIL	8 SUNIL KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.VIKAS MOHAN	Mr.D.K.SINHA (APP) Mr.RAMAKANT SHARMA	
18.	CR. MISC./16616/2014 with A.BAIL (13 P/C ACT A.BAIL	9 DR. OM PRAKASH CHOUDHARY vs THE STATE OF BIHAR THROUGH VIGILANCE BUREAU OF INVESTIGATION	Mr.PRATIK KUMAR SINHA	Mr.RAMAKANT SHARMA (L.O./I/C VIG.)	
19.	CR. MISC./15434/2014 with A.BAIL	7 UMESH SHARMA vs STATE OF BIHAR & ANR	Mr.VIKAS MOHAN	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)	
20.	CR. MISC./19968/2014 with A/BAIL(P.C. ACT) A.BAIL	6 RAGHUNATH SARAN & ORS. vs THE STATE OF BIHAR, THROUGH VIGILANCE	Mr.DUDH NATH SINGH	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)	
21.	CR. MISC./31811/2014 with A/BAIL(P.C. ACT) A.BAIL	1 UMESH KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.DUDH NATH SINGH	Mr.SUCHETA YADAV(APP) Mr.RAMAKANT SHARMA	
22.	CR. MISC./26489/2014 with A/BAIL(P.C. ACT) A.BAIL	4 RAJ KUMAR vs THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU PATNA	Mr.GYANENDRA KUMAR SINGH Mr.DHANANJAY KUMAR	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)	
23.	CR. MISC./36615/2014 BAIL IPC 406,420,4 A.BAIL	1 ANAND BIHARI @ ANAND BIHARI KUMAR vs THE STATE OF BIHAR THE VIGILANCE INVESTIGATION, BUREAU PATNA	Mr.SANJAY KUMAR Mr.JAYA PRAKASH SINGH Mr.ABHAY KUMAR	Mr.RAMAKANT SHARMA(L.O./I/C,VIGI.)	
24.	CR. MISC./10629/2014 A.BAIL	6 PRAVIN KUMAR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY Mr.MANOJ KUMAR	Mr.YOGENDRA KR. SINGH (APP)	
25.	CR. MISC./15877/2014 A.BAIL	16 SMT. DHANARAJA DEVI & ORS. vs THE STATE OF BIHAR	Mr.SHYAM NARAYAN PANDEY	Mr.ASHOK KR. SINGH (APP) Mr.VIVEKA NAND SINGH Mr.RAJESH RANJAN	
26.	CR. MISC./19706/2014 A.BAIL	3 RAJ KARAN MAHTO vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR	Mr.ANIL KUMAR(APP)	
27.	CR. MISC./20678/2014 A.BAIL	13 RAJ KUMAR CHOUBEY vs THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN Mr.ANIRUDH KUMAR SINGH	Mr.MANOJ KUMAR(APP) Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.ANIRUDH KUMAR SINGH	
28.	CR. MISC./23709/2014 A.BAIL	5 PRAMOD YADAV @ PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.DR. BINAY KUMAR SINGH	Mr.SANGEETA SHARMA (APP) Mr.DIWAKAR PRASAD SINGH	
29.	CR. MISC./23985/2014 A.BAIL	7 NAGESHWAR SHARMA vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.MRIGANK MAULI Mr.VINAY MISTRY	Mr.V.N.P.SINHA Mr.RAJEEV RANJAN PRASAD	

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		Mr. Justice Iqbal Ahmed Ansari	

30.	CR. MISC./25141/2014 A.BAIL	3	MANOJ SINGH @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR	Mr.M.HAQUE(APP)
31.	CR. MISC./25889/2014 A.BAIL	9	DAGLASH SAH @ DAGLASH KUMAR vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.UPENDRA KUMAR(APP) Mr.RAKESH CHANDRA
32.	CR. MISC./26298/2014 A.BAIL	3	PAWAN PATEL & ORS vs THE STATE OF BIHAR	Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR	Mr.SADANAND PASWAN (SLP.PP.)
33.	CR. MISC./26303/2014 A.BAIL	4	BINOD KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.RAMASHISH	Mr.PRADIP NR.KUMAR(APP) Mr.AJAY KUMAR GAUTAM
34.	CR. MISC./26909/2014 A/BAIL(P.C. ACT) A.BAIL	7	GIRISH KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE DEPT.	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)
35.	CR. MISC./27212/2014 A.BAIL	4	RAJU RAM vs THE STATE OF BIHAR	Mr.JAI PRAKASH	Mr.AMRENDRA PD.(APP) Mr.DHURENDRA KUMAR
36.	CR. MISC./27526/2014 A.BAIL	4	UPENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.SYED. RIZWANUL HAQUE	Mr.DURGESH NANDAN (APP) Mr.DR. KAMAL DEO SHARMA
37.	CR. MISC./28006/2014 A.BAIL	3	SHASHI NATH JHA @ SHASHI JHA vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.AJAY KUMAR JHA(APP)
38.	CR. MISC./28421/2014 A.BAIL	5	BRAJESH RAI @ VIJAY RAI @ BIJAY KUMAR RAI & ANR vs THE STATE OF BIHAR	Mr.AMRIT ABHIJAT Mr.IBRAT ADNAN Mr.MANOJ KUMAR GUPTA	Mr.SUCHETA YADAV(APP) Mr.HARSH SINGH
39.	CR. MISC./28664/2014 A.BAIL	5	ROUNAK KUMAR vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.SUCHETA YADAV(APP) Mr.AMBIKA BHAGAT
40.	CR. MISC./28908/2014 A.BAIL	3	NIRAJ SINGH @ NEERAJ SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.SANJAY KR. TIWARY NO.1 (APP)
41.	CR. MISC./29267/2014 with A.BAIL	4	SONALAL MAHTO & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD BAN BIHARI SINGH	Mr.AMBIKA BHAGAT (SPL.PP.)
42.	CR. MISC./6252/2015 A.BAIL	1	KAPOOR CHAND PRASAD vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.AMBIKA BHAGAT(SPL. P.P.)
43.	CR. MISC./29360/2014 A.BAIL	3	MUNNA KUMAR & ORS vs THE STATE OF BIHAR	Mr.BIJAY BIHARI SINHA Mr.MUKTI NATH	Mr.A.A.KHAN (APP) Mr.SATISH CHANDRA
44.	CR. MISC./29695/2014 with A.BAIL	5	SMT. MANJU SHARMA vs THE STATE OF BIHAR THROUGH THE VIGILANCE	Mr.KUMAR RAVISH Mr.GOPAL KRISHNA AGRAWAL Mr.ARIF DAULA SIDDIQUIE	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))
45.	CR. MISC./51213/2014 A.BAIL	1	KAUSHAL KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA.	Mr.VIJAY ANAND	Mr.RAMAKANT SHARMA(L.O.,I/C,VIGI.)
46.	CR. MISC./29760/2014 A.BAIL	3	RAMSHARAN DISWA vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.GANESH PD.SINGH(APP) Mr.SANJAY KUMAR NO.-7
47.	CR. MISC./29892/2014 A.BAIL	5	MD. SHAHID SAH vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.RAJENDRA NATH JHA (APP)
48.	CR. MISC./29969/2014 with A.BAIL	3	SANJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.BRAJ KISHOR PRASAD (APP)
49.	CR. MISC./44005/2014 with A.BAIL	1	RUPESH KUMAR & ORS. vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.MD.SUFIYAN(APP)
50.	CR. MISC./4903/2015 with A.BAIL	3	ASHA KUMARI & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.B.M.P.SINHA (APP)
51.	CR. MISC./40872/2014 with A.BAIL	1	AJAY KUMAR NIRALA & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.M.K.NIRALA(APP)
52.	CR. MISC./41079/2014 with A.BAIL	1	POOJA KUMARI & ORS vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.ASHRAF ANSARI (APP)
53.	CR. MISC./44959/2014 with A.BAIL	1	KIRAN KUMARI & ORS vs THE STATE OF BIHAR	Mr.DURGESH KUMAR	Mr.ASHOK KUMAR(APP)
54.	CR. MISC./48443/2014 with A.BAIL	1	UJJWAL KUMAR & ORS. vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.YOGENDRA KUMAR(APP)
55.	CR. MISC./6447/2015 A.BAIL	1	RINKU KUMARI & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.IFTEKHAR MAHMOOD(APP)
56.	CR. MISC./30109/2014 A.BAIL	3	RAJEEV KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT , BIHAR, PATNA.	Mr.RAJESH SINHA Mr.SANJEEV KUMAR	Mr.RAMAKANT SHARMA(L.O./I/C VIG.)
57.	CR. MISC./30463/2014 A.BAIL	3	SANJEEV KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.MADHURI LATA (APP) Mr.SUNIL KUMAR SINGH
58.	CR. MISC./30598/2014 A.BAIL	4	NAND GOPAL PANDEY @ FAUJI vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.DR.M.K. GAUTAM (APP) Mr.BIPIN KUMAR SINHA Mr.SANJAY KUMAR
	Part Heard.				
59.	CR. MISC./30606/2014 A.BAIL	3	AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR TONDON	Mr.SHARDA KUMARI(APP) Mr.RAKESH KUMAR NO.1
60.	CR. MISC./30635/2014 A.BAIL	3	YOGENDRA PRASAD YADAV vs THE STATE OF BIHAR	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH	Mr.KANHAIYA KISHOR (APP)
61.	CR. MISC./30685/2014 A.BAIL	1	SHEO CHANDRA SAHANI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.BRAJ KISHORE PD.
62.	CR. MISC./30753/2014 A.BAIL	3	BHOLA MISTRI vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.BINOD KR. 3(APP)
63.	CR. MISC./30815/2014 A.BAIL	5	MANISH RAJAK vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.MD. ANSHARUL HAQUE (APP)
64.	CR. MISC./30908/2014 A.BAIL	3	DHARMDEO RAI vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.MANOJ KUMAR (APP)
65.	CR. MISC./30962/2014 A.BAIL	3	GUDDU KUMAR & ANR vs THE STATE OF BIHAR	Mr.BHIM SEN PRASAD	Mr.JITENDRA KUMAR SINGH 1 (APP)
66.	CR. MISC./31384/2014 A.BAIL	3	PUNAY RISHIDEO & ORS. vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.ANIL KUMAR SINGH(APP)
67.	CR. MISC./31399/2014 A.BAIL	4	DINESH KUMAR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.S.N SHUKLA(APP) Mr.SANJIV KUMAR SINGH
68.	CR. MISC./31402/2014 A.BAIL	3	PATEL PASWAN & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.DR. M.K.GAUTAM (APP)

69.	CR. MISC./31425/2014 A.BAIL	1	MUNNA KHAN @ MD. MUNNA vs THE STATE OF BIHAR	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.MUKESH Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.AJIT KUMAR	Mr.SHARDANAND JHA (APP)
70.	CR. MISC./31480/2014 A.BAIL	3	ARVIND SHARMA @ ARBIND SHARMA vs THE STATE OF BIHAR	Mr.PRAKASH CHANDRA AGRAWAL Mr.NIRANJAN KUMAR SINGH	Mr.MADAN KUMAR(APP)
71.	CR. MISC./31622/2014 A.BAIL	3	DR. SNEHLATA PANDEY vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.ANANT KUMAR(APP)
72.	CR. MISC./31625/2014 with A.BAIL	3	MD. QASIM & ORS vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.AMIT KR.RAKESH(APP)
73.	CR. MISC./40799/2014 A.BAIL	1	MD. QUAM & ANR vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.AKBAR ALI(APP)

Friday the 27th February 2015
COURT NO. 11 (AT 2:15 P.M.)
Mr. Justice V.N. Sinha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./32080/2014 A.BAIL	3 ASHOK MEHTA vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.R.N JHA (APP) Mr.VIJAY KUMAR	
2.	CR. MISC./32153/2014 A.BAIL (420,120B,4 A.BAIL	3 ASHUTOSH CHANDRA JHA & ANR. vs STATE OF BIHAR & ANR	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA	Mr.MD. FAHIMUDDIN(APP) Mr.RAMAKANT SHARMA	
3.	CR. MISC./32223/2014 A.BAIL	3 SRI KANT SHARMA vs THE STATE OF BIHAR	Mr.ANIL KR SINGH NO. 6	Mr.RAM SUMIRAN ROY (APP)	
4.	CR. MISC./32441/2014 A.BAIL	3 SHUKDEO OJHA vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.RANA RANDHIR SINGH(APP) Mr.RAJEEV RANJAN PRASAD	
5.	CR. MISC./32490/2014 A.BAIL	3 MD. HABIBUR RAHMAN @ HABIBUR RAHMAN @ ABUL vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.MD. ARIF(APP)	
6.	CR. MISC./32497/2014 A.BAIL	3 JAI VIKRANT vs THE STATE OF BIHAR	Mr.SANJAY PARASMANI Mr.MARUTH NATH ROY	Mr.MD.ARIF(APP)	
7.	CR. MISC./32509/2014 A.BAIL	3 SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.NARSING TANTI (APP)	
8.	CR. MISC./32513/2014 A.BAIL	3 MUNDRIKA GOPE vs THE STATE OF BIHAR	Mr.AMISH KUMAR	Mr.M.K. NIRALA(APP)	
9.	CR. MISC./32629/2014 A.BAIL	3 SMT. KRISHNA BANERJEE & ANR. vs THE STATE OF BIHAR	Mr.SUBHDEEP DAS Mr.SUBROTRESWAR DE Mr.LAXMI NARAYAN DAS	Mr.GOPESH KUMAR(APP) Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA Mr.SANJIV KUMAR	
10.	CR. MISC./32674/2014 A.BAIL	3 LAVKUSH SINGH vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR	Mr.R.B.ROY RAMAN(APP) Mr.RANJEET KUMAR SINGH Mr.VIJAY SHANKAR UPADHYAY	
11.	CR. MISC./32759/2014 A.BAIL	3 SHEO SHANKAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.AMBIKA BHAGAT(SPL.PP)	
12.	CR. MISC./32915/2014 A.BAIL	3 NITISH KUMAR @ VIKKEE KUMAR vs THE STATE OF BIHAR	Mr.RAM SEVAK CHOUDHARY	Mr.NAND KUMAR (APP) Mr.SATYA PRAKASH SINHA	
13.	CR. MISC./33057/2014 A.BAIL	3 PANKAJ KUMAR CHOUDHARY @ PANKAJ CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.SURENDRA PD. SINGH (APP)	
14.	CR. MISC./33122/2014 A.BAIL	3 AWADHESH SHAMA & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR CHOUDHARY	Mr.MANOJ KUMAR (APP) Mr.RAJ SHEKHAR	
15.	CR. MISC./33126/2014 A.BAIL	3 ARVIND YADAV @ ARBIND YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.NAKUL KUMAR JAMUAR	Mr.PRONATI SINGH (APP)	
16.	CR. MISC./33164/2014 with A.BAIL	3 FANTUS CHANDRA PANDEY @ SHREE NIWASH PANDEY vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.SANJAY KR.SHARMA(APP)	
17.	CR. MISC./35362/2014 A.BAIL	1 SUNIL SHARMA vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.M.K.KHARE(APP)	
18.	CR. MISC./33179/2014 A.BAIL	1 AJAY CHAUHAN & ORS. vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.NIRMAL KR. SINHA (APP)	
19.	CR. MISC./33194/2014 A.BAIL	1 RAM DULARI DEVI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.YOGENDRA KR. SINGH (APP)	
20.	CR. MISC./33262/2014 A.BAIL	3 AWADH KUMAR DUBEY vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SADANAND PASWAN(APP)	
21.	CR. MISC./33292/2014 A.BAIL	1 CHANDAN MAHTO & ORS vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.B.RAM (APP)	
22.	CR. MISC./33339/2014 with A.BAIL	1 NARESH YADAV & ORS vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.MD.ASLAM ANSARI (APP) Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.SUDHA CHANDRA	
23.	CR. MISC./33984/2014 with A.BAIL	1 RAJ KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.AJAY KUMAR JHA(APP) Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.SUDHA CHANDRA	
24.	CR. MISC./40751/2014 A.BAIL	1 VIJAY YADAV vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.U.S.P.SINGH(APP) Mr.SURENDRA KUMAR SINGH Mr.SUDHA CHANDRA	
25.	CR. MISC./33350/2014 A.BAIL	1 BIVEK KUMAR vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.ANAND MOHAN PRASAD MEHTA (APP)	
26.	CR. MISC./34205/2014 A.BAIL	3 IQBAL AHMAD @ EKBAL AHMAD @ S.I. AHMAD vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.R.B.ROY RAMAN(APP)	
27.	CR. MISC./35063/2014 A.BAIL	1 PINKU THAKUR & ORS vs THE STATE OF BIHAR	Mr.JAGNNATH SINGH	Mr.SANJAY KUMAR TIWARY(APP)	
28.	CR. MISC./35066/2014 A.BAIL	1 RAKESH SAO vs THE STATE OF BIHAR	Mr.GAUTAM SHAH Mr.RAJEEV KUMAR	Mr.ATUL CHANDRA(APP)	
29.	CR. MISC./35069/2014 A.BAIL	1 ARJUN PRASAD & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV Mr.JITENDRA KUMAR ROY-1	Mr.SANJAY KUMAR TIWARY(APP)	
30.	CR. MISC./35072/2014 A.BAIL	1 SHIVJI SHARMA & ORS vs THE STATE OF BIHAR	Mr.AMRESH KR. VERMA	Mr.ANITA KUMARI(APP)	

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		Mr. Justice V.N. Sinha	

31.	CR. MISC./35076/2014 A.BAIL	1	RAJENDRA CHAUDHARY @ RAJINDRA CHAUDHARY & ORS. vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA SHARMA Mr.PAWAN KUMAR SINGH Mr.AJAY KUMAR	Mr.MD.SUFIYAN(APP)
32.	CR. MISC./35133/2014 A.BAIL	1	LAL MOHAN MANJHI & ORS vs THE STATE OF BIHAR	Mr.KUBER PATHAK	Mr.RAJESH KUMAR (APP)
33.	CR. MISC./35157/2014 A.BAIL	3	RAJ KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.LALAN KUMAR	Mr.NIRMAL KR.SINHA(APP)
34.	CR. MISC./35168/2014 A.BAIL	1	AMIT NANDAN vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.M.RAB(APP) Mr.AJIT KUMAR SINGH
35.	CR. MISC./35172/2014 A.BAIL	3	RAM PYARE RAI & ORS vs THE STATE OF BIHAR	Mr.SATYAVRAT VERMA	Mr.SADANAND PASWAN (APP)
36.	CR. MISC./35173/2014 with A.BAIL	1	ANJANI KUMAR @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR Mr.RUPESH DEO	Mr.SUNIL KUMAR PANDEY(APP) Mr.SAMIR KUMAR SINHA Mr.SITA RAM SINGH
37.	CR. MISC./35374/2014 A.BAIL	1	RAMJEE PRASAD @ RAM CHANDRA PRASAD vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR	Mr.SUCHETA YADAV(APP) Mr.SAMIR KUMAR SINHA Mr.SITA RAM SINGH
38.	CR. MISC./35174/2014 with A.BAIL	1	DHANANJAY KUMAR @ DHANJAY KUMAR @ DHANANJAY @ DHANRAJ YADAV vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.VINOD SHANKAR MODI(APP)
39.	CR. MISC./36197/2014 A.BAIL	1	GANDHARI PASWAN @ GENDHARI PASWAN & ORS vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.RAM NARESH ROY(APP)
40.	CR. MISC./35176/2014 A.BAIL	1	VIJAY KUMAR MISHRA @ PAPU MISHRA @ PAPPU vs THE STATE OF BIHAR	Mr.RAKESH KUMAR TIWARY Mr.BINAY KUMAR CHOUBEY	Mr.SHANTANU KUMAR(APP)
41.	CR. MISC./35177/2014 A.BAIL	1	BINOD KUMAR DAS @ DR. BINOD KUMAR DAS @ DR. B.K.D.R. (F.A.) vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.MD.ATAUR RAHMAN(APP)
42.	CR. MISC./35186/2014 A.BAIL	1	ASHRAF JAHAN vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.T.P.MANDAL (APP)
43.	CR. MISC./35192/2014 with A.BAIL	1	TUNTUN SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.UMESHANAND PANDIT(APP)
44.	CR. MISC./35983/2014 A.BAIL	1	SUNIL SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.SANJAY KUMAR PANDEY(APP)
45.	CR. MISC./35196/2014 with A.BAIL	1	INDU DEVI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA	Mr.BINOD KUMAR NO.2 (APP)
46.	CR. MISC./37216/2014 A.BAIL	1	SURESH CHANDRA MANJHI vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT	Mr.MD. ARIF(APP)
47.	CR. MISC./35205/2014 A.BAIL	1	GARIBNATH @ DILIP PASWAN vs STATE OF BIHAR & ANR	Mr.TRIBHUWAN NARAYAN Mr.MITHILESH KUMAR VIDYARTHI	Mr.BHANU PRATAP SINGH(APP) Mr.RAJEEV RANJAN Mr.BELA SINGH
48.	CR. MISC./35208/2014 A.BAIL	1	MAHESH YADAV & ORS vs THE STATE OF BIHAR	Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.JIBENDRA MISHRA	Mr.SATYENDRA PD.(APP)
49.	CR. MISC./35211/2014 with A.BAIL	1	BHUWNEISHWAR @ BHUVANESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.J.N.THAKUR(APP)
50.	CR. MISC./36605/2014 with A.BAIL	1	MD. KAMALUDDIN @ KAMALUDDIN AHMAD vs THE STATE OF BIHAR	Mr.INDU BHUSHAN	Mr.NITYANAND TIWARY (APP)
51.	CR. MISC./41082/2014 A.BAIL	3	SURENDRA PRASAD vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AKHILESH KUMAR	Mr.PRONATI SINGH (APP)
52.	CR. MISC./35214/2014 A.BAIL	1	SARYUG MANDAL vs THE STATE OF BIHAR	Mr.ACHAL KUMAR SINHA	Mr.ANURADHA SINGH (APP)
53.	CR. MISC./35215/2014 A.BAIL	1	MD. SAHABUL & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.UDAY PRATAP SINGH(APP)
54.	CR. MISC./35218/2014 A.BAIL	1	ANAND KUMAR @ ANAND MAHTO vs THE STATE OF BIHAR	Mr.SUBASH KUMAR	Mr.KUMAR RANJIT RANJAN(APP)
55.	CR. MISC./35221/2014 A.BAIL	1	RATAN SAH & ORS vs STATE OF BIHAR & ANR	Mr.RAM KISHUN PRASAD	Mr.RAM BACHAN SINGH(APP)
56.	CR. MISC./35226/2014 A.BAIL	3	RAJ KUMAR YADAV & ORS. vs THE STATE OF BIHAR	Mr.LALAN KUMAR	Mr.NIRMAL KUMAR SINHA(APP)
57.	CR. MISC./35261/2014 with A.BAIL	1	RAVINDRA MANDAL vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.C.SEN PD.SINGH(APP) Mr.VIVEKA NANDSINGH
58.	CR. MISC./35265/2014 A.BAIL	3	RAJESHWAR MANDAL & ANR vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.C.SEN PD.SINGH(APP) Mr.VIVEKA NANDSINGH
59.	CR. MISC./35262/2014 A.BAIL	1	PRAMOD MAHTO vs THE STATE OF BIHAR	Mr.SHIV SHANKAR PRASAD YADAV	Mr.ANIL KR.SINGH(APP)
60.	CR. MISC./35301/2014 A.BAIL	1	RAM NARESH SINGH vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.ABHAY KR. ROY (APP)

Friday the 27th February 2015
Court No. 8 (AT 2:15 P.M.)
Mr. Justice Navaniti Prasad Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./35306/2014 A.BAIL	1 SUBODH KR. YADAV @ SUBODH YADAV & ORS vs THE STATE OF BIHAR	Mr. ANIL PRASAD SINGH	Mr. MURLIDHAR (APP)	
2.	CR. MISC./35324/2014 A.BAIL	1 PANKAJ SINGH vs THE STATE OF BIHAR	Mr. SHAILENDRA KUMAR SINGH	Mr. ASHOK KUMAR (APP)	
3.	CR. MISC./35329/2014 with A.BAIL	1 RAJ KUMAR RAM & ORS vs THE STATE OF BIHAR	Mr. RAJESH RANJAN KUMAR	Mr. RAJ BALLABH SINGH (APP)	
4.	CR. MISC./39292/2014 with A.BAIL	1 ANANDI PASWAN & ANR vs THE STATE OF BIHAR	Mr. SHEO KUMAR PRASAD	Mr. DR. RAVINDRA KUMAR (APP)	
5.	CR. MISC./49681/2014 A.BAIL	1 KUNDAN PASWAN vs THE STATE OF BIHAR	Mr. SHEO KUMAR PRASAD	Mr. UDAY CHAND PD. (APP)	
6.	CR. MISC./35334/2014 A.BAIL	1 RAHAT vs THE STATE OF BIHAR	Mr. SHIW KUMAR PRABHAKAR Mr. RAJESH KUMAR SINGH Mr. ARVIND KUMAR SHARMA	Mr. CHANDRA BHUSHAN PD. (APP)	
7.	CR. MISC./35335/2014 A.BAIL	1 RAJ KISHORE RAI & ORS. vs THE STATE OF BIHAR	Mr. JAGANNATH SINGH	Mr. SANJAY KUMAR TIWARY-I (APP)	
8.	CR. MISC./35337/2014 A.BAIL	1 YASHODA DEVI vs THE STATE OF BIHAR	Mr. RANJAN KUMAR JHA	Mr. SHAHIN BEGUM (APP)	
9.	CR. MISC./35339/2014 A.BAIL	1 JITENDRA SINGH @ HUTHA @ HUTCHA vs THE STATE OF BIHAR	Mr. ASHOK KUMAR SINGH Mr. ANANT KUMAR PANDEY	Mr. J. N THAKUR (APP)	
10.	CR. MISC./35341/2014 A.BAIL	3 AMAR NATH YADAV & ANR vs THE STATE OF BIHAR	Mr. BINOD KUMAR SINGH Mr. SATYENDRA PRASAD SINGH	Mr. MADAN KUMAR (APP)	
11.	CR. MISC./35342/2014 A.BAIL	1 MD. AZIMUDDIN & ORS vs THE STATE OF BIHAR	Mr. BIMAL KUMAR Mr. BIRENDRA KUMAR	Mr. RAM SHANKAR DAS (A.P.P) Mr. FIROZ AHMAD	
12.	CR. MISC./35343/2014 A.BAIL	1 DAYANAND PASWAN vs THE STATE OF BIHAR	Mr. ANIL KUMAR SINGH Mr. SATYENDRA PRASAD SINGH	Mr. ANIL KUMAR SINGH 1 (APP)	
13.	CR. MISC./35344/2014 A.BAIL	1 SABITRI DEVI & ANR vs THE STATE OF BIHAR	Mr. ASHOK KUMAR MISHRA Mr. RISHIT DEO KUMAR SINGH	Mr. DR. RAVINDRA KUMAR (APP)	
14.	CR. MISC./35345/2014 A.BAIL	1 NARESH MAHTO & ORS vs THE STATE OF BIHAR	Mr. PRAMOD KUMAR Mr. RAJ BANSH DUBEY	Mr. RAM SHANKAR DAS (A.P.P) Mr. SUSHIL KUMAR Mr. BINDESHWAR PRASAD SINGH	
15.	CR. MISC./35346/2014 A.BAIL	1 PRADEEP PANDEY vs STATE OF BIHAR & ANR	Mr. SANJEEV KUMAR	Mr. SURESH PD. SINGH (APP)	
16.	CR. MISC./35351/2014 A.BAIL	3 GAURI SHANKAR VIDYARTHI vs THE STATE OF BIHAR	Mr. RAJ KUMAR MISHRA	Mr. S.M. RAHMAN (APP)	
17.	CR. MISC./35357/2014 A.BAIL	1 BINOD RAM vs STATE OF BIHAR & ANR	Mr. RAJENDRA KUMAR DEO	Mr. AJAY KUMAR JHA (APP)	
18.	CR. MISC./35358/2014 A.BAIL	1 GYAN KUMAR @ KUNWAR vs THE STATE OF BIHAR	Mr. LAKSHMI KANT SHARMA Mr. RAJESH KUMAR	Mr. INDRA KR. SINGH (APP)	
19.	CR. MISC./35361/2014 A.BAIL	1 DHAULA SINGH @ KUSHESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr. SANJEEV KUMAR Mr. AMARENDRA KUMAR	Mr. SADANAND PASWAN (APP)	
20.	CR. MISC./35363/2014 A.BAIL	1 MUNNA LAL GUPTA & ORS vs THE STATE OF BIHAR	Mr. NAWAL KISHORE SINGH	Mr. INDRA KR. SINGH (APP)	
21.	CR. MISC./35365/2014 A.BAIL	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr. AMIT KUMAR	Mr. AMBIKA BHAGAT (SPL.PP.)	
22.	CR. MISC./35366/2014 A.BAIL	1 SHIV KUMAR MANDAL & ORS vs THE STATE OF BIHAR	Mr. SANJEEV KUMAR SINGH	Mr. MD. NAZIR ANSARI (APP)	
23.	CR. MISC./35371/2014 A.BAIL	1 MD. FIROZ ALAM vs THE STATE OF BIHAR	Mr. S. JAMIL AKHTAR	Mr. RITA VERMA (APP)	
24.	CR. MISC./35373/2014 A.BAIL	1 MD. JALAL vs THE STATE OF BIHAR	Mr. MUKESH KUMAR JHA Mr. BHOLA PRASAD	Mr. NIRMAL KR. SINHA (APP) Mr. AMRENDRA KUMAR	
25.	CR. MISC./35377/2014 A.BAIL	1 SHIVJEE MAHTO vs THE STATE OF BIHAR	Mr. SANJAY KUMAR Mr. MAHENDRA THAKUR	Mr. AWADHESH KR. SINGH (APP)	
26.	CR. MISC./35382/2014 A.BAIL	1 MANU KUMAR RAM @ MANISH KUMAR vs THE STATE OF BIHAR	Mr. JAINENDRA KUMAR	Mr. UDAY CHAND PRASAD (APP)	
27.	CR. MISC./35385/2014 A.BAIL	1 SANTOSH KUMAR @ GUDDU vs STATE OF BIHAR & ANR	Mr. LAL BAHADUR PANDEY	Mr. PREM KR. JHA (APP) Mr. NAGENDRA PD. YADAV	
28.	CR. MISC./35449/2014 A.BAIL	1 RAMADHAR THAKUR vs THE STATE OF BIHAR	Mr. DHURENDRA KUMAR	Mr. ASHA KUMARI (APP)	
29.	CR. MISC./35480/2014 with A.BAIL	1 RAM VINAY SHARMA & ANR. vs THE STATE OF BIHAR	Smt. USHA KUMARI SINGH Mr. JITENDRA KUMAR ROY-1 Mr. ANIL KUMAR SHARMA	Mr. INDRA KR. SINGH (APP)	
30.	CR. MISC./40523/2014 A.BAIL	1 JAGARNATH SHARMA vs THE STATE OF BIHAR	Mr. RAKESH SINGH Ms. MEENA SINGH Mr. SAKET KUMAR SINGH Mr. BHASKAR SHANKAR	Mr. MADHURANAND JHA (APP)	
31.	CR. MISC./35499/2014 A.BAIL	3 CHITRAGUPTA KUMAR vs THE STATE OF BIHAR	Mr. SOURENDRA PANDEY	Mr. ANANT KUMAR (APP) Mr. VINOD GAUTAM	
32.	CR. MISC./35500/2014 A.BAIL	1 JAY NARAYAN YADAV vs STATE OF BIHAR & ANR	Mr. BINOD KUMAR SINHA Mr. ASHOK KUMAR	Mr. RENUKA RATNAKAR (APP) Mr. AMAR NATH YADAV	
33.	CR. MISC./35501/2014 A.BAIL	1 MURARI PRASAD SINGH vs THE STATE OF BIHAR	Mr. DILIP KUMAR ROY Mr. BRAJESH KUMAR PANDEY	Mr. NAGENDRA PD. (APP)	

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34.	CR. MISC./35513/2014 A.BAIL	1	SUDHIR YADAV vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.MUSTAQUE ALAM(APP)
35.	CR. MISC./35514/2014 A.BAIL	1	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.GAJANAN MISHRA Mr.JAI NARAIN THAKUR	Mr.LALLAN KUMAR(APP)
36.	CR. MISC./35517/2014 A.BAIL	1	ARUN KUMAR UPADHYAY @ BABLU KUMAR & ANR vs THE STATE OF BIHAR	Mr.AMARENDRA NATH TIWARY Mr.SRI SUNIL KUMAR SINGH	Mr.AMBIKA BHAGAT(APP) Mr.SACHIDA NAND RAI
37.	CR. MISC./35521/2014 A.BAIL	1	HIRA RAM & ANR. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.C.JAWAHAR(APP)
38.	CR. MISC./35544/2014 A.BAIL	1	NITESH KUMAR vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.CHANDRA BHUSHAN PD.(APP)
39.	CR. MISC./35549/2014 A.BAIL	1	ABID MIYAN & ORS vs THE STATE OF BIHAR	Mr.ZEYAUH HODA Mr.JAY PRAKASH SINGH	Mr.SADANAND PASWAN(SPL.P.P.)
40.	CR. MISC./35552/2014 A.BAIL	1	MALA KUMARI & ORS vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.INDRA KR. SINGH (APP)
41.	CR. MISC./35553/2014 A.BAIL	1	PHOOLU MANDAL vs STATE OF BIHAR & ANR	Mr.MD. MUSHTAQUE ALAM Mr.AJAY KUMAR	Mr.AMBIKA BHAGAT (SPL.PP.)
42.	CR. MISC./35556/2014 A.BAIL	1	RAJU SAH @ BINOD KUMAR SAH @ VINOD KUMAR SAH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.AJAY KUMAR NO.1 (APP)
43.	CR. MISC./35585/2014 A.BAIL	1	JOGENDRA PRASAD @ JOGENDRA PRASAD GUPTTA & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.BINOD KUMAR SINGH	Mr.GOPESH KUMAR(APP)
44.	CR. MISC./35586/2014 A.BAIL	1	MUNNA SHAHI @ SUBASH KUMAR SAHI & ORS. vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.UDAY PRATAP SINGH(APP) Mr.JAI KUMAR SINGH
45.	CR. MISC./35589/2014 A.BAIL	1	MD. ZAHID HUSSAIN vs STATE OF BIHAR & ANR	Mr.MAZHARUL HASSAN	Mr.VEENA KUMARI JAISWAL(APP)
46.	CR. MISC./35609/2014 A.BAIL	1	BABLU SINGH vs THE STATE OF BIHAR	Mr.AARUNI SINGH	Mr.LALLAN KUMAR(APP)
47.	CR. MISC./35645/2014 A.BAIL	1	SURESH MAHTO & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.SURENDRA PD.SINGH(APP)
48.	CR. MISC./35654/2014 A.BAIL	1	MITHILESH DAS vs THE STATE OF BIHAR	Mr.VINAY MISTRY Mr.MRIGANK MAULI	Mr.RAM SUMIRAN RAI (APP)
49.	CR. MISC./35657/2014 A.BAIL	1	PINKY DEVI & ORS vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.SURENDRA KUMAR (APP)
50.	CR. MISC./35658/2014 with A.BAIL	1	RAJESH KUMAR @ PINTU vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR Mr.SANJIV KUMAR	Mr.AMIT KR. RAKESH (APP)
51.	CR. MISC./43695/2014 A.BAIL	1	DEVENDRA PRASAD YADAV vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.ANANT KUMAR BHASKAR	Mr.RAJENDRA NATH JHA(APP)
52.	CR. MISC./35660/2014 with A.BAIL	1	MD. SHAHARYAR KHAN @ SHAHARYAR KHAN @ MAHTAB ALAM vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.ARUN KR. SINGH NO. 5 (APP) Mr.SANJAY KUMAR SHARMA
53.	CR. MISC./3410/2015 with A.BAIL	3	PRAVEEN KUMAR DEO vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.M.K. KHARE (APP) Mr.SANJAY KUMAR SHARMA
54.	CR. MISC./2855/2015 A.BAIL	3	MD. RIZWAN AHMAD vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.S.DAYAL (APP) Mr.SANJAY KUMAR SHARMA
55.	CR. MISC./35665/2014 A.BAIL	1	BALINDRA KHARWAR vs THE STATE OF BIHAR	Mr.SHASHI KUMAR SHARMA Mr.BIJAY PRAKASH SINGH	Mr.DR. AJIT KUMAR(APP) Mr.SANJAY KUMAR PANDEY NO-5 Mr.ANITA KUMARI
56.	CR. MISC./35667/2014 A.BAIL	1	ARJUN CHAUDHARY vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.BHARAT BHUSHAN(APP)

Friday the 27th February 2015

Court No. 13 (AT 2:15 P.M.)

Mr. Justice Ramesh Kumar Datta

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION						
1.	CR. MISC./35688/2014 A.BAIL	1	DHARMENDRA PANDEY & ORS. vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR	Mr.RAMSHANKAR DAS(SPL.P.P.) Mr.BACHAN JEE OJHA	
2.	CR. MISC./35697/2014 A.BAIL	1	ARUN SINGH & ORS vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI	Mr.AWADHESH KR. SINGH(APP)	
3.	CR. MISC./35699/2014 A.BAIL	1	BINOD RAI @ VINOD RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.UMESHANAND PANDIT(APP)	
4.	CR. MISC./35700/2014 A.BAIL	1	RANJEET RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.M.HAQUE(APP)	
5.	CR. MISC./35702/2014 with A.BAIL	1	VIDYA DEVI & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.MADAN KUMAR(APP)	
6.	CR. MISC./50349/2014 A.BAIL	3	DHANANJAY CHOUDHARY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.MANISH KUMAR	Mr.SHAIENDRA KUMAR NO.2 (APP)	
7.	CR. MISC./35704/2014 A.BAIL	1	MRITUNJAY PANDEY & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAJESHWAR SINGH	Mr.ASHRAF ANSARI(APP)	
8.	CR. MISC./35709/2014 A.BAIL	1	AMAR KUMAR @ AMAR SINGH vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.P.N.PANDIT (APP)	
9.	CR. MISC./35712/2014 A.BAIL	1	RADHE SHYAM PATEL vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.AJAY KUMAR 1(APP)	
10.	CR. MISC./35715/2014 A.BAIL	1	SANJAY JHA @ SANJAY KUMAR JHA & ORS vs THE STATE OF BIHAR	Mr.RANJIT KUMAR YADAV Mr.DSHIRENDRA KUMAR TRIVEDI	Mr.SADANAND PASWAN(APP)	
11.	CR. MISC./35722/2014 A.BAIL	1	KASHIM MIAN & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.B.RAM (APP)	
12.	CR. MISC./35723/2014 A.BAIL	1	HANUMAN SINGH & ANR vs THE STATE OF BIHAR	Mr.SUBODH PRASAD	Mr.AMBIKA BHAGAT(SPL.PP)	
13.	CR. MISC./35724/2014 A.BAIL	1	DHANANJAY SINGH vs THE STATE OF BIHAR	Mr.BHARAT LAL	Mr.ASLAM ANSARI (APP)	
14.	CR. MISC./35725/2014 A.BAIL	1	RAJENDRA JHA vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH	Mr.AMBIKA BHAGAT(APP)	
15.	CR. MISC./35731/2014 with A.BAIL	1	MD. NOOR ALAM vs THE STATE OF BIHAR	Mr.YOGESH KUMAR Mr.SHREE PRAKASH	Mr.MD.A.HAQUE SAHUA(APP) Mr.VIVEKA NANDSINGH	
16.	CR. MISC./40590/2014 A.BAIL	1	GHAZALI QUAMAR @ MD. GHAZALI QUAMAR & ORS vs THE STATE OF BIHAR	Mr.YOGESH KUMAR	Mr.MANOJ KUMAR NO.1(APP)	
17.	CR. MISC./35752/2014 A.BAIL	1	RABINDRA RAI vs THE STATE OF BIHAR	Mr.NALIN KUMAR	Mr.INDRA KR. SINGH (APP)	
18.	CR. MISC./35755/2014 A.BAIL	1	ASHOK KUMAR CHANDRABANSHI & ORS. vs THE STATE OF BIHAR	Mr.NISHANT KUMAR JHA	Mr.MD. ASLAM ANSARI (APP) Ms.MEENU Smt.PUSHPA SINHA-1 Mr.RAJIV RANJAN	
19.	CR. MISC./35762/2014 A.BAIL	1	UMESH RAI vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.R.B.ROY RAMAN(APP)	
20.	CR. MISC./35763/2014 A.BAIL	1	GUDDU MANDAL vs STATE OF BIHAR & ANR	Mr.RABI BHUSHAN	Mr.SHAIENDRA KR. SINGH(APP)	
21.	CR. MISC./35764/2014 A.BAIL	1	JANARDAN THAKUR & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.AMIT KUMAR RAKESH(APP)	
22.	CR. MISC./35789/2014 A.BAIL	1	DHANJEE YADAV vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.B.M.P SINHA(APP)	
23.	CR. MISC./35807/2014 A.BAIL	1	FEKAN BAITHA & ANR vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.MADAN KUMAR (APP)	
24.	CR. MISC./35814/2014 A.BAIL	1	LAL BABU SHARMA vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH	Mr.ASLAM ANSARI(APP)	
25.	CR. MISC./35833/2014 A.BAIL	3	RAM NARAYAN SAH vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.AJAY KR. 1(APP) Mr.NIRMAL KUMAR TRIPATHI	
26.	CR. MISC./35853/2014 A.BAIL	1	MD. ARIF vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.MD. KAMALUDDIN Mr.SURENDRA KUMAR SINGH	Mr.BHARAT BHUSHAN(APP) Mr.MD. HELAL AHMAD	
27.	CR. MISC./35857/2014 A.BAIL	1	SURENDRA KUMAR YADAV vs THE STATE OF BIHAR	Mr.ASHWANI KUMAR TIWARY	Mr.NIRMALA KUMARI(APP)	
28.	CR. MISC./35866/2014 A.BAIL	5	DEVENDRA YADAV vs THE STATE OF BIHAR	Mr.SHAIENDRA KUMAR DWIVEDI	Mr.MANOJ KUMAR(APP)	
29.	CR. MISC./35890/2014 A.BAIL	1	FEKAN BAITHA & ANR vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.A.M.P MEHTA(APP)	
30.	CR. MISC./35891/2014 A.BAIL	1	SHEOJI MAHTO & ORS vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.A.M.P.MEHTA(APP)	

PATNA HIGH COURT	15	Friday 27th February, 2015 Mr. Justice Ramesh Kumar Datta
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31.	CR. MISC./35894/2014 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM	Mr.M.RAB (APP)
32.	CR. MISC./35895/2014 A.BAIL	1	BISHUNDEO YADAV & ORS vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH Mr.MANOJ KUMAR	Mr.R.N JHA (APP)
33.	CR. MISC./35896/2014 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR		Mr.R.B.ROY RAMAN(APP)
34.	CR. MISC./35897/2014 A.BAIL	1	RAJ KISHORE PASWAN vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.M.DAYAL(APP) Ms.RASHMI KUMARI MANDILWAR Mr.NITYA NAND NEERAJ
35.	CR. MISC./35898/2014 A.BAIL	1	KRISHNA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.M.DAYAL(APP) Mr.DHANNJAY KUMAR NO 2
36.	CR. MISC./35899/2014 A.BAIL	1	MD. NEZAM vs STATE OF BIHAR & ANR	Mr.ARBIND KUMAR SINGH Mr.PRATIVA KUMARI	Mr.PARMESHWAR MEHTA(APP)
37.	CR. MISC./35900/2014 A.BAIL	1	AWADHESH THAKUR & ANR vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.L.K.SHARMA(APP)
38.	CR. MISC./35901/2014 A.BAIL	1	BALRAM YADAV & ANR. vs THE STATE OF BIHAR	Mr.SURESH PRASAD SINGH Mr.UTTAM KUMAR	Mr.PUSHPA SINHA(APP) Mr.ASHWINI KUMAR RAI Mr.SURESH PRASAD SAH @ BARANWAL
39.	CR. MISC./35902/2014 A.BAIL	1	RAMCHANDRA PASWAN & ORS vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.KALAYAN SHANKAR(APP)
40.	CR. MISC./35919/2014 A.BAIL	1	SANTOSH SAHNI @ SANTOSH KUMAR & ORS vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.GANESH PD.SINGH(APP)
41.	CR. MISC./35920/2014 A.BAIL	1	HARENDRA SHARMA vs STATE OF BIHAR & ANR	Mr.CHAKRAVARTI SINGH	Mr.BHANU PRATAP SINGH(APP) Mr.SANJAY KUMAR @ MANU
42.	CR. MISC./35922/2014 A.BAIL	1	SELTU BARMAN @ SENTU BARMAN @ SELTU BARBAN @ SENTU BARBAN vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.GANESH PD. SINGH(APP) Mr.FIROZ AHMAD
43.	CR. MISC./35923/2014 A.BAIL	1	BIBI RUHI vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH	Mr.B.RAM(APP)
44.	CR. MISC./35924/2014 A.BAIL	1	RAJENDRA SHARMA & ANR vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH	Mr.C. JAWAHAR (APP)
45.	CR. MISC./35940/2014 A.BAIL	1	GUDDU KUMAR ROY vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA	Mr.DINESH SINGH(APP)
46.	CR. MISC./35945/2014 A.BAIL	1	RAJEEV RANJAN KUMAR @ RAJEEV vs STATE OF BIHAR & ANR	Mr.RUDRA DEO Mr.BINDESHWAR PRASAD SINGH	Mr.SHANTANU KUMAR(APP) Mr.AMARENDRA KUMAR Mr.SATISH KUMAR
47.	CR. MISC./35989/2014 A.BAIL	1	KRISHNA YADAV & ANR. vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA	Mr.ATUL CHANDRAAPP(APP)
48.	CR. MISC./36048/2014 A.BAIL	1	SAJAL KUMAR vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK	Mr.U.S.P.SINGH(APP) Mr.ARVIND KUMAR Mr.YUGAL KISHORE
49.	CR. MISC./36096/2014 with A.BAIL	1	LILA DEVI & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.ASHRAF ANSARI(APP) Mr.AMARNATH JHA
50.	CR. MISC./40005/2014 A.BAIL	1	SUBODH KHAN @ SUBODH KUMAR KHAN vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA	Mr.BHARAT LAL(APP)
51.	CR. MISC./36097/2014 A.BAIL	1	DHRUV KUMAR SINGH @ DHRUV BHAGAT vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH	Mr.AJIT KUMAR(APP)
52.	CR. MISC./36098/2014 A.BAIL	1	SACHIDA RAI @ SACHIDANAND RAI vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SHARMA Mr.SAROJ KUMAR SHARMA	Mr.ANUJ KUMAR SRIVASTAV(APP)
53.	CR. MISC./36101/2014 A.BAIL	1	SUBODH KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.YUGAL KISHORE	Mr.AMBIKA BHAGAT(SPL.PP)

Friday the 27th February 2015

Court No. 15 (AT 2:15 P.M.)

Mr. Justice Samarendra Pratap Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION					
1.	CR. MISC./36102/2014 A.BAIL	1 SANTU YADAV vs. THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.BIJAY BIHARI SINHA	Mr.ANANT KUMAR(APP)	
2.	CR. MISC./36104/2014 A.BAIL	1 HEENA KAUSER @ HEENA @ HENA & ANR. vs. THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.AJIT KUMAR(APP)	
3.	CR. MISC./36117/2014 A.BAIL	1 GAURAV KUMAR SINGH @ GAURAV KUMAR vs. THE STATE OF BIHAR	Mr.NIHAR NANDAN AMBASTA Mr.DIWAKAR UPADHYAYA	Mr.ANSUIYA JAISWAL(APP)	
4.	CR. MISC./36124/2014 A.BAIL	1 PAWAN CHOUDHARY vs. THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.M.RAB(APP)	
5.	CR. MISC./36127/2014 A.BAIL	1 VIVEK KUMAR vs. THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.ASHA DEVI(APP) Mr.RANJEET CHOUBEY	
6.	CR. MISC./36128/2014 A.BAIL	1 ANJALA JHA @ ANJILA DEVI & ORS vs. THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.RAM CHANDRA SINGH(APP)	
7.	CR. MISC./36129/2014 with A.BAIL	1 RITA KUWAR & ORS vs. THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.RADHA KRISHNA SINGH Mr.VANDANA SINGH	Mr.GULNAR BEGUM(APP)	
8.	CR. MISC./38982/2014	2 SHANKARJEE DUBEY & ORS vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.GANJENDRA KUMAR SINGH	Mr.PREM KUMAR JHA (APP)	
9.	CR. MISC./36132/2014 A.BAIL	1 MD. LADDAN vs. THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.SURENDRA KUMAR(APP)	
10.	CR. MISC./36158/2014 A.BAIL	1 RAJNISH THAKUR @ CHIKU vs. THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.MADAN KUMAR(APP)	
11.	CR. MISC./36159/2014 A.BAIL	1 MD. MUSLIM ANSARI @ MD. MUSLIM vs. STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH Mr.ANIL KUMAR SINHA	Mr.MADAN KUMAR(APP) Mr.ALOK KUMAR JHA	
12.	CR. MISC./36169/2014 A.BAIL	1 MD. PATTI RAM @ PATTI KHAN @ MD. PATTI KHAN & ANR vs. THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.MEENA SINGH(APP)	
13.	CR. MISC./36170/2014 A.BAIL	1 BIHARI SINGH vs. THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.REENA SINHA(APP)	
14.	CR. MISC./36174/2014 with A.BAIL	1 AWADHESH KUMAR YADAV @ AWADHESH RAI vs. THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.MD. FAHIMUDDIN(APP) Mr.NAND KISHORE SINGH Mr.BASANT KUMAR SINGH	
15.	CR. MISC./40771/2014	2 LALIT RAI vs THE STATE OF BIHAR	Mr.AVANISH KUMAR SINGH	Mr.PRAMOD KUMAR PANDEY (APP)	
16.	CR. MISC./36175/2014 A.BAIL	1 LAKHINDRA DAS vs. THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.NAND KISHOR PD.(APP)	
17.	CR. MISC./36176/2014 A.BAIL	1 PANKAJ KUMAR @ PANKAJ PRASAD vs. THE STATE OF BIHAR	Mr.SAKET TIWARY	Mr.UMA NATH MISHRA(APP)	
18.	CR. MISC./36177/2014 A.BAIL	1 MUKESH KUMAR @ MUKESH KUMAR ROY @ MUKESH ROY vs. THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.U.L.VERMA(APP)	
19.	CR. MISC./36184/2014 A.BAIL	1 SANJEET KUMAR SAH vs. THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.ASHA DEVI(APP)	
20.	CR. MISC./36214/2014 A.BAIL	1 SAILESH SINGH & ANR. vs. THE STATE OF BIHAR	Mr.GAJENDRA NATH OJHA	Mr.ANIS CHANDRA(APP)	
21.	CR. MISC./36217/2014 A.BAIL	1 BHOLU SAH vs. THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.KHURSHID ANWAR(APP)	
22.	CR. MISC./36219/2014 A.BAIL	1 SUNIL KUMAR PANDIT @ SUNIL PANDIT vs. STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.JITENDRA KR. ROY NO.1(APP)	
23.	CR. MISC./36220/2014 A.BAIL	1 MD. RAHMATULLA vs. STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.SURESH PD.SINGH(APP)	
24.	CR. MISC./36225/2014 A.BAIL	1 PUTUL MIRDHA & ORS vs. THE STATE OF BIHAR	Mr.DHANANJAY KUMAR PANDEY	Mr.MURLIDHAR(APP)	
25.	CR. MISC./36226/2014 A.BAIL	1 MUNNA KUMAR SAH @ MUNNA SAH vs. THE STATE OF BIHAR	Mr.SHIV SAGER SHARMA Mr.NAGENDRA KUMAR	Mr.MADHURI LATA(APP)	
26.	CR. MISC./36227/2014 A.BAIL	1 SUREN MANDAL vs. THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.DR. AJIT KUMAR(APP)	

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27. CR. MISC./36228/2014 A.BAIL	1	SAKET KUMAR JHA vs. THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.NAVIN KR.PANDAY(APP) Mr.DHARMENDRA JHA
28. CR. MISC./36229/2014 A.BAIL	1	LAXMI MANDAL & ANR vs. THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SADANAND PASWAN (SPL.PP)
29. CR. MISC./36230/2014 A.BAIL	1	SANTOSH KUMAR @ SANTOSH YADAV vs. THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.NAVIN KR.PANDEY(APP)
30. CR. MISC./36232/2014 with A.BAIL	1	HERE KRISHNA CHOUBEY @ CHHOTAN CHOUBEY vs. THE STATE OF BIHAR	Mr.DR. CHANDRA SHEKHAR AZAD	Mr.HARENDRA PRASAD(APP)
31 CR. MISC./49500/2014	2	BHARAT YADAV @ BHARAT RAI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.NITYANAND (APP)
32. CR. MISC./36233/2014 A.BAIL	1	JAI PRAKASH OJHA vs. STATE OF BIHAR & ANR	Mr.SARVESHWAR TIWARY	Mr.ATUL CHANDRA(APP)
33. CR. MISC./36234/2014 A.BAIL	1	YOGENDRA RAI @ JOGI RAI & ORS. vs. THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.SADANAND PASWAN (APP)
34. CR. MISC./36237/2014 A.BAIL	1	RAJ KUMARI DEVI & ORS. vs. THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.RAJ KISHORE SINGH(APP)
35. CR. MISC./36259/2014 A.BAIL	1	RADHEY MOHAN SINGH & ORS. vs. THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH	Mr.ANUJ KR.SRIVASTAV(APP)
36. CR. MISC./36283/2014 A.BAIL	1	SUDIP NARAYAN KUNDAN @ SUDIP NARAYAN VERMA @ SUDIP KUMAR KUNDAN vs. STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.P.K.CHOURSIYA(APP)
37. CR. MISC./36284/2014 with A.BAIL	1	SHIV SAGAR RAI & ORS. vs. THE STATE OF BIHAR	Mr.ARUN KUMAR SINGH	Mr.ANIL PD. SINGH(APP)
38 CR. MISC./36948/2014	2	RAJESHWAR RAI & ORS. vs THE STATE OF BIHAR	Mr.ARUN KUMAR SINGH	Mr.ANIL PD. SINGH(APP)
39. CR. MISC./36288/2014 A.BAIL	1	AWADHESH RAI @ AWADHESH KUMAR vs. STATE OF BIHAR & ANR	Mr.BHAVESH KUMAR	Mr.UPENDRA KUMAR(APP)
40. CR. MISC./36308/2014 A.BAIL	1	MD. SAFIK & ORS. vs. THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.ASLAM ANSARI(APP) Mr.VIKRAM SINGH
41. CR. MISC./36310/2014 A.BAIL	1	VIJAY PRATAP SINGH @ RANA SINGH @ RAJA SINGH vs. STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.JITENDRA KR. ROY NO.1(APP) Mr.GYANENDRA KUMAR SINGH Mr.DHANANJAY KUMAR
42. CR. MISC./36319/2014 A.BAIL	1	PANKAJ KUMAR & ORS. vs. THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.RASHMI RANJAN	Mr.DINESH SINGH(APP) Mr.NACHIKETA JHA
43. CR. MISC./36323/2014 A.BAIL	1	BRAJESH KUMAR @ BRIJESH KUMAR vs. THE STATE OF BIHAR	Mr.RAKESH KUMAR SAMRENDRA Mr.MANAGER SAH Mr.DHANESH SHANKAR VIDYARTHI	Mr.SUBASH CHANDRA MISHRA(APP)
44. CR. MISC./36407/2014 A.BAIL	1	TULSA DEVI vs. THE STATE OF BIHAR	Mr.GIRISH CHANDRA SHARMA Mr.PAWAN KUMAR SINGH Mr.AJAY KUMAR	Mr.RAMCHANDRA SINGH (APP)
45. CR. MISC./36432/2014 A.BAIL	1	TRIBHUWAN SINGH & ORS. vs. THE STATE OF BIHAR	Mr.GOPAL GOVIND MISHRA	Mr.RAM SEVAK CHOUDHARY(APP) Mr.MADAN JEET KUMAR
46. CR. MISC./36435/2014 A.BAIL	1	SITA DEVI & ORS. vs. THE STATE OF BIHAR	Mr.RANJAN KUMAR Mr.ASHOK KUMAR SINHA	Mr.SHAIENDRA KUMAR NO.2 (APP)
47. CR. MISC./36440/2014 A.BAIL	1	DHRUW PASWAN @ DHRUV PASWAN vs. THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.PARMESHWAR MEHTA (APP)
48. CR. MISC./36443/2014 A.BAIL	1	FANTUS RAJAK vs. THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.RAJENDRA NATH JHA(APP)
49. CR. MISC./36515/2014 A.BAIL	1	DASHRATH CHAUDHARY vs. THE STATE OF BIHAR	Mr.MAHENDRA THAKUR	Mr.MANISH KUMAR NO.2(APP)
50. CR. MISC./36516/2014 A.BAIL	1	NAGO YADAV vs. THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.RAM SHANKAR DAS(APP) Mr.JAGDISH PRASAD BHAGAT
51. CR. MISC./36517/2014 A.BAIL	1	SHESHNATH PRASAD & ORS vs. THE STATE OF BIHAR	Mr.RAKESH KUMAR NO.1 Mr.RAMAKANT YADAV	Mr.SHAHIN BEGUM(APP)

52.	CR. MISC./36519/2014 A.BAIL	1	HULASH YADAV & ANR vs. THE STATE OF BIHAR & ORS	Mr.SHEIKH ARKAN AHMAD	Mr.RAM CHANDRA SAHNI(APP) Mr.VINAY KIRTI SINGH
53.	CR. MISC./36521/2014 A.BAIL	1	SHAMBHU KUMAR PASWAN @ SHAMBHU PHAWAN vs. THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.DILIP KUMAR(APP)
54.	CR. MISC./36525/2014 A.BAIL	1	PRABHU PRASAD & ORS. vs. THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.BINOD KUMAR NO.3(APP)

Friday the 27th February 2015
Court No. 17 (AT 2:15 P.M.)
Mr. Justice Ajay Kumar Tripathi

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./36530/2014 A.BAIL	1 JUGANU @ MD. JUGANU & ORS vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.MUSTAQUE ALAM (APP)	
2.	CR. MISC./36531/2014 A.BAIL	1 LALIT TANTI vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.MANISH KUMAR 2 (APP)	
3.	CR. MISC./36534/2014 A.BAIL	1 SUNITI DEVI @ SUNITA DEVI & ANR vs THE STATE OF BIHAR	Mr.BHAVESH KUMAR	Mr.UPENDRA KUMAR(APP)	
4.	CR. MISC./36536/2014 A.BAIL	1 RAMANAND YADAV vs THE STATE OF BIHAR	Mr.KUMAR CHANDRA SHEKHAR Mr.SATYA PRAKASH	Mr.ARUN KR. PANDAY (APP)	
5.	CR. MISC./36545/2014 A.BAIL	1 RAM NANDAN RAM & ANR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.GANESH PD. SINGH(APP)	
6.	CR. MISC./36558/2014 A.BAIL	1 UPENDRA THAKUR vs THE STATE OF BIHAR	Mr.DHANANJAY MISHRA Mr.DR. ARUN KUMAR	Mr.LALLAN KUMAR (APP)	
7.	CR. MISC./36578/2014 A.BAIL	1 RAJU KUMAR @ RAJIV RANJAN PRASAD RAKESH & ANR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.RAM KUMAR ROY Mr.RAMCHANDRA SINGH	Mr.PARMANAND PRASAD (APP)	
8.	CR. MISC./36607/2014 A.BAIL	1 MD. ZAHID @ ZAHID vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.RAJ BALLABH SINGH (APP)	
9.	CR. MISC./36614/2014 A.BAIL	1 SHAIL DEVI & ANR vs THE STATE OF BIHAR	Mr.SATYA NAND SHUKLA Mr.NAWNIT KUMAR TIWARY	Mr.VINOD SHANKAR MODI (APP)	
10.	CR. MISC./36623/2014 with A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.AMITESH KUMAR(APP)	
11.	CR. MISC./36624/2014 A.BAIL	1 CHANDRAWATI DEVI vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.AKBAR ALI(APP)	
12.	CR. MISC./36627/2014 A.BAIL	1 SUMAN CHOUDHARY @ SUMAN YADAV & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.PARMESHWAR MEHTA(APP)	
13.	CR. MISC./36647/2014 A.BAIL	1 MANASH KUMAR MISHRA @ MANESH KR. MISHRA vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.KANHIYA KISHORE(APP)	
14.	CR. MISC./36677/2014 A.BAIL	1 RAJMATI DEVI & ORS. vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.SHAIENDRA KR. 1(APP) Mr.ANIL KR SINGH NO. 6	
15.	CR. MISC./36678/2014 A.BAIL	1 MD. MUSLIM & ANR vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.RAM SEVAK CHOUDHARY(APP)	
16.	CR. MISC./36679/2014 A.BAIL	1 KAUSAL KISHORE SINGH @ KANHAIYA SINGH vs THE STATE OF BIHAR	Mr.SUMAN KUMAR SINGH Mr.DHIRENDRA KUMAR SINHA	Mr.HIRDAY PRASAD SINGH (APP)	
17.	CR. MISC./36681/2014 A.BAIL	1 SHIV BALAK PASWAN vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.A.L. PANDIT (APP)	
18.	CR. MISC./36682/2014 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	Mr.AJAY KR SINGH NO.1	Mr.R.P.S.SINGH (APP)	
19.	CR. MISC./36688/2014 A.BAIL	1 CHITRANJAN PANDEY & ANR vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.JAGDHAR PRASAD(APP)	
20.	CR. MISC./36696/2014 with A.BAIL	1 MD. ZIKRULLAH @ MD. ZIKRULLAH @ MD. JIKRULLAH vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR	Mr.SANJAY KUMAR SHARMA (APP)	
21.	CR. MISC./31711/2014 A.BAIL	3 SK. IZAHAR @ IZAHAR HUSSAIN & ORS vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.SUSHIL KUMAR RAJAK Mr.SUNIL PRASAD	Mr.ASHA KUMARI(APP) Mr.UMESH CHANDRA VERMA	
22.	CR. MISC./36697/2014 A.BAIL	1 BHUPNESHWAR SAH @ BHUPNESHWAR PRASAD vs THE STATE OF BIHAR	Mr.JAI PRAKASH VERMA	Mr.DR.RABINDRA KUMAR (APP) Mr.SANJEEV KUMAR MISHRA	
23.	CR. MISC./36710/2014 A.BAIL	1 PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.U.L.VERMA(APP)	
24.	CR. MISC./36715/2014 A.BAIL	1 PAPPU MANDAL @ PAPPU KUMAR MANDAL vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SHARDANAND JHA(APP) Mr.KUNDAN KUMAR SINGH	
25.	CR. MISC./36718/2014 A.BAIL	1 RAM CHANDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.DHARMESH KUMAR Mr.AMRENDRA NATH VISHAWAS	Mr.ASHOK KUMAR SINGH 1 (APP)	
26.	CR. MISC./36724/2014 A.BAIL	1 RAKESH GUPTA vs THE STATE OF BIHAR	Mr.MITHLESH KUMAR GUPTA Mr.UDAY KUMAR	Mr.B.RAM(APP) Mr.SHASHI SHEKHAR SHARMA Mr.RUDRA DEO Mr.BINDESHWAR PRASAD SINGH	
27.	CR. MISC./36725/2014 A.BAIL	1 RAJA DAS @ RAJA BABU vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.SHANTANU KUMAR (APP)	
28.	CR. MISC./36726/2014 A.BAIL	1 ONKAR JAISWAL @ ONKAR JAISWAL @ SONU vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINGH Mr.SURENDRA KUMAR SINGH Mr.SUDHA CHANDRA	Mr.M.RAB (APP)	
29.	CR. MISC./36729/2014 A.BAIL	1 VIJAY KUMAR THAKUR @ VIJAY KUMAR vs THE STATE OF BIHAR	Mr.VISHAL SAURABH	Mr.MD. ATAUR RAHMAN (APP) Mr.SUMAN KUMAR JHA	
30.	CR. MISC./36735/2014 A.BAIL	1 RANJEET RAI @ RANJEET KUMAR RAI vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.AMBIKA BHAGAT (SPL.PP)	
31.	CR. MISC./36738/2014 A.BAIL	1 JATUL YADAV @ JATU YADAV vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.NAND KISHOR PD.(APP)	

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32.	CR. MISC./36745/2014 A.BAIL	1	RAM LAKHAN YADAV vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT	Mr.R.P.S.SINGH(APP)
33.	CR. MISC./36746/2014 A.BAIL	1	GHANSHYAM PRADHAN vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.MANISH KUMAR NO.2(APP) Mr.SUBHASH KUMAR JHA
34.	CR. MISC./36751/2014 A.BAIL	1	DHIREN RAY @ DHIREN KUMAR RAY vs STATE OF BIHAR & ANR	Mr.RAGHVENDRA KUMAR SINGH	Mr.MD. FAHIMUDDIN(APP)
35.	CR. MISC./36756/2014 A.BAIL	1	ANSHUMAN @ TINKU @ BABA vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.BINOD KR. 3(APP)
36.	CR. MISC./36758/2014 A.BAIL	1	RAM KISHORE SAH & ANR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH- 5(APP)
37.	CR. MISC./36760/2014 A.BAIL	1	PANKAJ THAKUR @ PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.ASHOK KUMAR SINGH(APP)
38.	CR. MISC./36761/2014 A.BAIL	1	PRAMOD SINGH vs STATE OF BIHAR & ANR	Mr.NIL KAMAL	Mr.BHARAT LAL(APP)
39.	CR. MISC./36775/2014 A.BAIL	1	GOPAL PRASAD SAH vs THE STATE OF BIHAR	Mr.SANJAY SINHA Mr.MD. ANISUR RAHMAN Mr.NAFISUZZOHA	Mr.AJIT KUMAR(APP)
40.	CR. MISC./36777/2014 A.BAIL	1	MD. SHAUKAT & ANR vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.VEENA KUMARI JAISWAL(APP)
41.	CR. MISC./36779/2014 A.BAIL	1	SUGRIV PATEL @ SUGRIM PATEL & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.C.SEN PD.SINGH(APP)
42.	CR. MISC./36781/2014 A.BAIL	1	RAM CHANDAR RAM & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.SURESH PD. SINGH (APP)
43.	CR. MISC./36783/2014 A.BAIL	1	RABINDRA KUMAR SINGH @ RAVINDU SINGH & ORS. vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.ANUJ KUMAR Mr.ANSUL	Mr.ASHA DEVI(APP)
44.	CR. MISC./36830/2014 A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.ANISH KUMAR	Mr.SATYENDRA NR.SINGH(APP)
45.	CR. MISC./36850/2014 A.BAIL	3	MD. MAINNUDDIN @ MD. MAINNUDDIN ANSARI & ORS vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.RAJENDRA PD.NAT(APP)
46.	CR. MISC./36854/2014 A.BAIL	3	ANKIT KUMAR & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.ANJANI SINGH	Mr.DURGESH NANDAN(APP) Mr.ASHOK KUMAR SINGH
47.	CR. MISC./36862/2014 A.BAIL	1	SUKENDER SINGH @ SUKINDRA SINGH vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH 5 (APP)
48.	CR. MISC./36864/2014 A.BAIL	1	GOPAL PRASAD @ GOPAL SAH & ORS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH 5 (APP)
49.	CR. MISC./36873/2014 A.BAIL	1	ISTEKHAR ANSARI vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.DURGESH NANDAN (APP) Mr.VIPIN KUMAR SINGH Mr.SUSHIL KUMAR SINGH
50.	CR. MISC./36875/2014 A.BAIL	1	SHEKHAR KUMAR vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.VEENA RANI PRASAD (APP)
51.	CR. MISC./36879/2014 A.BAIL	1	BANDHAN PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SHARDANAND JHA (APP)
52.	CR. MISC./36880/2014 A.BAIL	3	SHAMSHER & ORS. vs THE STATE OF BIHAR	Mr.RATNAKAR AMBASTHA	Mr.DASRATH MEHTA(APP)

Friday the 27th February 2015
Court No. 18 (AT 2:15 P.M.)
Mr. Justice Dharnidhar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./36882/2014 with A.BAIL	3 SURAJ SAO vs THE STATE OF BIHAR	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.SANGITA SHARMA(APP)	
2.	CR. MISC./37058/2014 A.BAIL	1 SHANKAR SAO vs THE STATE OF BIHAR	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.P.N.PANDIT (APP)	
3.	CR. MISC./36884/2014 A.BAIL	1 RANJEET PRASAD VERMA vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.SATYENDRA PRASAD SINGH	Mr.YOGENDRA KUMAR (APP) Mr.SUNIL KUMAR SINGH Mr.RAJIVE RANJAN SINGH	
4.	CR. MISC./36891/2014 A.BAIL	1 IDRISH MIAN & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.SHAILENDRA KUMAR 2 (APP)	
5.	CR. MISC./36894/2014 A.BAIL	1 LOVELY DEVI @ BABLI DEVI @ LOVELY @ BABLI KUMARI vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.NIRMALA KUMARI(APP)	
6.	CR. MISC./36900/2014 A.BAIL	1 ARUN SAH @ ARUN KUMAR SAH vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.RADHA KRISHNA SINGH	Mr.BINOD KUMAR-II(APP)	
7.	CR. MISC./36903/2014 A.BAIL	1 NABHNEEL KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	Mr.CHANDRA BHUSHAN PRASAD (APP)	
8.	CR. MISC./36907/2014 A.BAIL	1 SUNIL KUMAR ORAON vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA.	Mr.VIJAY ANAND	Mr.PRONATI SINGH (APP)	
9.	CR. MISC./36910/2014 A.BAIL	1 SUBHAM KUMAR @ SHIVAM KUMAR RAW vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.RAM SUMIRAN RAI (APP)	
10.	CR. MISC./36914/2014 A.BAIL	1 MOHAMMAD NASIM vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK	Mr.UPENDRA KUMAR(APP)	
11.	CR. MISC./36916/2014 A.BAIL	1 RATNESH RAI @ RATNESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.PRITHIVI RAJ SINGH	Mr.BINOD KUMAR (APP)	
12.	CR. MISC./36919/2014 A.BAIL	1 BIRENDRA THAKUR vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.SANJAY KR.PANDAY(APP)	
13.	CR. MISC./36923/2014 A.BAIL	1 LAL DAS YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.SADANAND PASWAN(SPL.P.P.)	
14.	CR. MISC./36933/2014 A.BAIL	1 RUBAIDA KHATOON & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.NARSING TATI(APP) Mr.MANISH KUMAR NO 13	
15.	CR. MISC./36935/2014 A.BAIL	1 UPENDRA PANDEY & ANR vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA	Mr.DINESH SINGH(APP)	
16.	CR. MISC./36940/2014 A.BAIL	1 SUCHIT SHARMA & ANR vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.AMRENDRA PRASAD (APP)	
17.	CR. MISC./36941/2014 A.BAIL	1 MD. PUNNA & ORS. vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.MD.NAZIR ANSARI (APP)	
18.	CR. MISC./36947/2014 A.BAIL	1 TUNDA MURMU & ORS vs THE STATE OF BIHAR	Mr.ABDUL WADOOD	Mr.SADANAND PASWAN (SPL.PP)	
19.	CR. MISC./36953/2014 A.BAIL	1 BINAY KUMAR LAL DAS vs THE STATE OF BIHAR	Mr.VIKASH KUMAR	Mr.M.K.KHARE(APP)	
20.	CR. MISC./36954/2014 A.BAIL	1 SUKHDEO PANDIT & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.C.SEN PD.SINGH(APP)	
21.	CR. MISC./36956/2014 A.BAIL	1 MANISH KUMAR vs STATE OF BIHAR & ANR	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.PARMESHWAR MEHTA(APP)	
22.	CR. MISC./36970/2014 A.BAIL	1 JEETANDRA PASWAN vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.ARUN KUMAR(APP)	
23.	CR. MISC./36976/2014 A.BAIL	1 RANJEET KUMAR MANDAL @ RANJEET MANDAL vs THE STATE OF BIHAR	Mr.AMBRISH RAHUL Mr.ASHOK KUMAR SINGH	Mr.SHAILENDRA KUMAR 2 (APP)	
24.	CR. MISC./36990/2014 A.BAIL	1 SUDHIR PASWAN & ORS vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.SURENDRA KUMAR(APP)	
25.	CR. MISC./37027/2014 A.BAIL	1 BUTAN CHAUDHARY @ HARENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.D.P.TIWARY(APP)	
26.	CR. MISC./37036/2014 with A.BAIL	1 JOGENDRA MAHTO @ JOGENDRA MAHATO & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.NIRMALA KUMARI(APP)	
27.	CR. MISC./46044/2014 A.BAIL	1 NAND KISHORE MAHTO vs THE STATE OF BIHAR	Mr.PRABHAKAR JHA	Mr.ASHA KUMARI(APP)	
28.	CR. MISC./37050/2014 A.BAIL	1 SIYARAM SINGH & ORS. vs THE STATE OF BIHAR	Mr.KUMAR GOUTAM Mr.S. D. YADAV	Mr.SATYAVRAT VERMA(APP)	
29.	CR. MISC./37054/2014 A.BAIL	1 MD. REJA KARIM @ RAJA KARIM @ PAPPU vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.TAPESHWAR SHARMA(APP)	
30.	CR. MISC./37063/2014 A.BAIL	1 SHIV GOVIND MEHTA @ SHIV GOVIND PRASAD vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SHYAM BIHARI SINGH (APP)	
31.	CR. MISC./37065/2014 A.BAIL	1 MD. ISRAFIL & ANR vs THE STATE OF BIHAR	Mr.MD. HUSSAIN	Mr.T.N. THAKUR (APP)	
32.	CR. MISC./37071/2014 A.BAIL	1 KEDAR PRASAD & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA	Mr.ANISH CHANDRA (APP)	

PATNA HIGH COURT		22	Friday 27th February, 2015		
Mr. Justice Dharnidhar Jha					
33.	CR. MISC./37072/2014 A.BAIL	1	SANJEET KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.REENA SINHA (APP)
34.	CR. MISC./37083/2014 A.BAIL	1	RAMJIWACHH YADAV & ANR. vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.SADANAND PASWAN (APP)
35.	CR. MISC./37084/2014 A.BAIL	1	SAMARJEET ROY vs THE STATE OF BIHAR	Mr.RAJEEVA ROY	Mr.RENU KUMARI (APP)
36.	CR. MISC./37085/2014 A.BAIL	1	RAMESHWAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SANJAY KR. TIWARY(APP)
37.	CR. MISC./37090/2014 A.BAIL	1	MUKHIYA SHIV PRATAP SINGH @ SHIV PRATAP SINGH & ANR. vs THE STATE OF BIHAR	Mr.RAJ SHEKHAR	Mr.ANUJ KUMAR SRIVASTAVA (APP)
38.	CR. MISC./37091/2014 A.BAIL	1	JARINA @ ZARINA SUBEDAR SINGH vs THE STATE OF BIHAR	Mr.DIGVIJAY KUMAR OJHA	Mr.AMBIKA BHAGAT(SPL.PP)
39.	CR. MISC./37092/2014 A.BAIL	1	BHEEM YADAV @ SUJEET KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MANOJ KUMAR (APP) Mr.CHANDRA BHUSHAN VERMA
40.	CR. MISC./37093/2014 A.BAIL	1	MANOJ BHAGAT @ MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SHAHIN BEGUM (APP) Mr.YOGENDRA PRASAD SINHA
41.	CR. MISC./37104/2014 A.BAIL	1	USHA DEVI & ANR. vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.SATYENDRA PD.(APP)
42.	CR. MISC./37107/2014 with A.BAIL	1	ANAND PANDIT vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR	Mr.PARMANAND PD.(APP)
43.	CR. MISC./40802/2014 A.BAIL	1	DARIYAE KHAN & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.R.B.S.PAHEPURI(APP)
44.	CR. MISC./37110/2014 with A.BAIL	1	SHIVJI SINGH vs THE STATE OF BIHAR	Mr.RAJENDRA NATH SINHA	Mr.INDRA KUMAR SINGH (APP)
45.	CR. MISC./38670/2014 A.BAIL	1	ASHOK KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.SANTOSH KUMAR	Mr.S.M.RAHMAN(APP)
46.	CR. MISC./37114/2014 A.BAIL	1	FULAN DEVI vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.INDRA KUMAR SINGH (APP)
47.	CR. MISC./37118/2014 A.BAIL	1	JAMINDAR RAI vs STATE OF BIHAR & ANR	Mr.RAJENDRA KISHORE PRASAD	Mr.AMBIKA BHAGAT(SPL.P.P.)
48.	CR. MISC./37119/2014 A.BAIL	1	MD. RUSTAM vs THE STATE OF BIHAR	Mr.MD. KAMRAN	Mr.BINOD KUMAR NO. 2(APP)
49.	CR. MISC./37124/2014 A.BAIL	1	UMA SHANKAR RAI vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.KUMARI AVNITA MANDILWAR Mr.RAMANUJ TIWARY Mr.RAKESH NARAYANSINGH	Mr.R.N. JHA (APP) Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY
50.	CR. MISC./37148/2014 with A.BAIL	1	BHUSHAN DAS & ORS vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.SHYAM KUMAR SINGH(APP)
51.	CR. MISC./44793/2014 A.BAIL	3	AJAY DAS vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD	Mr.MADHURI LATA(APP)
52.	CR. MISC./37162/2014 A.BAIL	1	SATYENDRA RAM vs THE STATE OF BIHAR	Mr.SAMEER RANJAN	Mr.ANISH CHANDRA(APP)
53.	CR. MISC./37164/2014 A.BAIL	1	RAJA RAM YADAV vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SUNIL KR.PANDAY(APP)
54.	CR. MISC./37167/2014 A.BAIL	3	RUBY DEVI & ORS vs THE STATE OF BIHAR	Mr.RAJESH RANJAN KUMAR	Mr.SUMAN KUMARI SINGH(APP)
55.	CR. MISC./37173/2014 A.BAIL	1	RANBIR YADAV & ORS vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SHARDA KUMARI(APP)

Friday the 27th February 2015
Court No. 6 (AT 2:15 P.M.)
Mr. Justice Mihir Kumar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./37174/2014 A.BAIL	1 NAVIN KUMAR @ NAVIN SAO & ANR vs THE STATE OF BIHAR	Mr.DR. ANJANI PD. SINGH	Mr.R.B.S.PAHEPURI(APP)	
2.	CR. MISC./37176/2014 with A.BAIL	1 SUBHRANSU KUMAR @ BABUL KUMAR vs THE STATE OF BIHAR	Mr.PRANAYA SHANKER SINHA Mr.RAJESH SHANKAR SINHA	Mr.SUBHASH CHANDRA MISHRA(APP)	
3.	CR. MISC./49757/2014 A.BAIL	1 SURESH PRASAD SINGH & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.UMA NATH MISHRA(APP)	
4.	CR. MISC./37178/2014 A.BAIL	1 MD. SAHEB ALAM @ GUDDU vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH	Mr.PRONATI SINGH (APP)	
5.	CR. MISC./37179/2014 with A.BAIL	1 BISHNU KUMAR SHARMA vs THE STATE OF BIHAR	Mr.MADHUKAR MISHRA Mr.AWADHESH KUMAR PANDEY	Mr.VEENA KUMARI JAISWAL(APP)	
6.	CR. MISC./38096/2014 A.BAIL	1 PRADEEP KUMAR KISHORPURIA vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR KEJRIWAL	Mr.R.B.S. PAHEPURI (APP)	
7.	CR. MISC./37183/2014 with A.BAIL	1 BABLU KUMAR vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.ANITA KUMARI SINGH(APP) Mr.UMESH KUMAR	
8.	CR. MISC./39077/2014 A.BAIL	1 GAURI DEVI vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.MD. SHAMIMUL HODA	Mr.MANOJ KUMAR (APP)	
9.	CR. MISC./37184/2014 A.BAIL	1 MASIULLAH & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.GANESH PD. SINGH(APP)	
10.	CR. MISC./37185/2014 A.BAIL	1 KARAMDEO MANDAL & ANR vs STATE OF BIHAR & ANR	Mr.DIWAKAR UPADHYAYA	Mr.PRAMOD KUMAR PANDEY(APP)	
11.	CR. MISC./37186/2014 with A.BAIL	1 PRAKASH KUMAR @ PRAKASH YADAV @ PRAKASH KUMAR YADAV vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.AMBIKA BHAGAT(APP)	
12.	CR. MISC./37304/2014 A.BAIL	1 RAMESH PRASAD YADAV & ORS. vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.RAM SHANKAR DAS (APP)	
13.	CR. MISC./37190/2014 A.BAIL	1 SRI DURGA SAH vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.MD. NAZIR ANSARI(APP) Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	
14.	CR. MISC./37235/2014 A.BAIL	1 SADMAN @ MD. SHADMAN vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.KHURSHID ANWAR(APP)	
15.	CR. MISC./37657/2014 A.BAIL	1 ANIRUDH PRASAD YADAV @ ANIRUDH YADAV & ANR vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH	Mr.SUNIL KUMAR PANDEY (APP)	
16.	CR. MISC./37659/2014 A.BAIL	1 ANIL RAI vs STATE OF BIHAR & ANR	Mr.RAGHWENDRA KUMAR	Mr.RAJESH KUMAR (APP) Mr.TRIBHUWAN NARAYAN	
17.	CR. MISC./37660/2014 A.BAIL	1 SANJAY PANDIT vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.INDU BALA PANDEY (APP)	
18.	CR. MISC./37668/2014 A.BAIL	1 URMILA BEN @ URMILA BEG @ VANKAR URMISHABEN vs THE STATE OF BIHAR	Mr. KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.ANIL KR.SINGH(APP)	
19.	CR. MISC./37669/2014 A.BAIL	1 BHALLU RAI @ MALLU RAI & ORS vs THE STATE OF BIHAR	Mr.RAMESH KUMAR CHOUDHARY	Mr.UDAY CHANDRA PRASAD (APP)	
20.	CR. MISC./37670/2014 A.BAIL	1 NAVIN THAKUR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SANJAY KR. SINGH(APP)	
21.	CR. MISC./37671/2014 A.BAIL	1 RAM CHANDRA RAI & ORS vs THE STATE OF BIHAR	Mr.NIRMAL KUMAR SINHA-3	Mr.ANANT KUMAR(APP)	
22.	CR. MISC./37672/2014 A.BAIL	1 KAMLESH MAHTO & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.AMIT KUMAR RAKESH (APP)	
23.	CR. MISC./37675/2014 A.BAIL	1 JAMIL AKHTAR @ JAMIL AKHTAR THIKDAR @ MD. JAMIL AKHTAR & ANR. vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.J.N. THAKUR (APP) Mr.UMESH CHANDRA VERMA	
24.	CR. MISC./37677/2014 A.BAIL	1 SURAN MANDAL vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MALLICK Mr.MURLI DHAR	Mr.AMITESH KUMAR (APP)	
25.	CR. MISC./37679/2014 A.BAIL	1 MD. AAJAD vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.RAM BACHAN SINGH(APP)	
26.	CR. MISC./37682/2014 A.BAIL	1 ANIL SAH vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.BHARAT LAL (APP)	
27.	CR. MISC./37683/2014 A.BAIL	1 CHUNCHUN YADAV vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.RITA VERMA(APP)	
28.	CR. MISC./37685/2014 A.BAIL	1 SANJIV KUMAR @ SANJEEV KUMAR @ SANJEET vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD	Mr.SHAKIR AHMAD (APP)	
29.	CR. MISC./37687/2014 A.BAIL	1 JEEWACH MAHTO & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.RAM SEWAK CHOUDHARY (APP)	
30.	CR. MISC./37692/2014 A.BAIL	1 MITHUN SINGH @ MITHUN KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.RAM SHANKAR DAS (APP)	
31.	CR. MISC./37696/2014 A.BAIL	1 NIGAM PANDEY vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.AWADHESH KR.SINGH(APP)	
32.	CR. MISC./37699/2014 with A.BAIL	1 MD. KAMRUDDIN & ANR vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR YADAV Mr.ANJUM PERVEEN Mr.MD. SHAHAB KHALIL Mr.TAFAZZUL AHMAD Mr.FAKHRUDDIN ALI AHMAD	Mr.RAJ BALLABH SINGH (APP)	

PATNA HIGH COURT	24	Friday 27th February, 2015 Mr. Justice Mihir Kumar Jha
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33.	CR. MISC./38293/2014 A.BAIL	1	MD. ALAUDDIN vs THE STATE OF BIHAR	Mr.FAKHRUDDIN ALI AHMAD Ms.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.MD. SHAHAB KHALIL Mr.TAFAZZUL AHMAD	Mr.KANHAIYA KISHORE(APP)
34.	CR. MISC./37702/2014 A.BAIL	1	SANJAY YADAV & ORS vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.TARUN PD.MANDAL(APP)
35.	CR. MISC./37704/2014 A.BAIL	1	MD. TABREZ @ SAMSTABREZ vs THE STATE OF BIHAR	Mr.AJIT KUMAR OJHA Mr.NUTAN MISHRA	Mr.MD.NAZIR ANSARI(APP)
36.	CR. MISC./37707/2014 A.BAIL	1	VIRU KUMAR @ VIRU KUMAR MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.TAPESHWAR SHARMA(APP)
37.	CR. MISC./37714/2014 A.BAIL	1	HARI SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.PARMANAND KUMAR (APP)
38.	CR. MISC./37715/2014 A.BAIL	1	MD. KHURSHID ALAM vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.JAGJIT ROSHAN	Mr.INDU KUMARI SRIVASTAVA (APP)
39.	CR. MISC./37720/2014 A.BAIL	1	GUNJAN SINGH @ ASHISH RANJAN & ORS vs THE STATE OF BIHAR	Mr.UMA SHANKAR SHARMA Mr.GIRISH CHANDRA SHARMA	Mr.RAM SHANKAR DAS(APP) Mr.JITENDRA NATH TIWARY Mr.UPENDRA MISHRA
40.	CR. MISC./37729/2014 A.BAIL	1	ARUN SINGH & ORS vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.SADANAND PASWAN (SPL.PP)
41.	CR. MISC./37730/2014 A.BAIL	1	RANJAY PASWAN vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.RANA RANDHIR SINGH(APP) Mr.RABINDRA PRASAD SINGH
42.	CR. MISC./37732/2014 A.BAIL	1	MOST. PANKAJ DEVI vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.ASHA KUMARI Mr.SUNIL PRASAD	Mr.DURGESH NANDAN(APP) Mr.ANIL KUMAR SINGH Mr.SUMEET KUMAR SINGH
43.	CR. MISC./37738/2014 A.BAIL	1	UMANATH GOPE & ORS vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.AMBIKA BHAGAT(APP)
44.	CR. MISC./37742/2014 A.BAIL	1	MD. JUNAID vs STATE OF BIHAR & ANR	Mr.AMBIKA BHAGAT	Mr.SANJAY KUMAR TIWARY(APP) Mr.ANAMUL HAQUE
45.	CR. MISC./37743/2014 A.BAIL	1	OMKAR SINGH @ UMKAR SINGH @ OMKAR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.AMBIKA BHAGAT(APP)
46.	CR. MISC./37747/2014 A.BAIL	1	MOHAN RAI vs THE STATE OF BIHAR	Mr.ANUJ KUMAR SHRIVASTAVA Mr.RAJ SHEKHAR	Mr.RENU KUMARI (APP)
47.	CR. MISC./37757/2014 A.BAIL	1	VIJAY YADAV & ANR vs THE STATE OF BIHAR	Mr.SHYAM BHARTI Mr.RAKESH KUMAR CHANDRAM	Mr.ZAINUL ABEDIN (APP)
48.	CR. MISC./37760/2014 A.BAIL	1	KAMLESH YADAV vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.SHANTANU KUMAR (APP)
49.	CR. MISC./37764/2014 A.BAIL	1	VIKRAM VERMA vs THE STATE OF BIHAR	Mr.RAY SAURABH NATH Mr.MANJRI NATH	Mr.SATYENDRA PD.(APP)
50.	CR. MISC./37765/2014 A.BAIL	1	RAM PRAVESH SINGH & ORS vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.RENU KUMARI(APP) Mr.RAJESH KUMAR SINHA
51.	CR. MISC./37766/2014 A.BAIL	1	DINESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH	Mr.GANESH PRASAD SINGH (APP) Mr.SUBASH KUMAR
52.	CR. MISC./37769/2014 with A.BAIL	1	MANOJ KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.MANISH JHA	Mr.SURENDRA PD.SINGH (APP) Mr.SURAJ NARAIN YADAV
53.	CR. MISC./37854/2014 A.BAIL	1	KALIKANT SINGH & ORS vs THE STATE OF BIHAR	Mr.MANISH JHA	Mr.NAWAL KISHORE PD.(APP) Mr.SURAJ NARAIN YADAV
54.	CR. MISC./37777/2014 A.BAIL	1	AZIZUR RAHMAN vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.INDU BALA PANDEY (APP)
55.	CR. MISC./37778/2014 A.BAIL	1	PAWAN PASWAN vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.JAGDHAR PRASAD (APP)
56.	CR. MISC./37781/2014 A.BAIL	1	SURAJ vs THE STATE OF BIHAR	Mr.BHUBNESHWAR PRASAD	Mr.GANESH PD. SINGH(APP)

Friday the 27th February 2015
Court No. 19 (AT 2:15 P.M.)
Mr. Justice Kishore K. Mandal

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./37783/2014 A.BAIL	1 RIKKI RAI @ RIKKI KUMAR vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.TARUN PD.MANDAL(APP) Mr.HARI KISHORE THAKUR	
2.	CR. MISC./37784/2014 A.BAIL	1 RABINDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN	Mr.AMBIKA BHAGAT (SPL.PP)	
3.	CR. MISC./37785/2014 A.BAIL	1 PRABHU NATH (BHAGAT) SINGH & ORS. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR VARMA	Mr.NIRMALA KUMARI(APP) Mr.BIJAY PRAKASH SINGH	
4.	CR. MISC./37787/2014 A.BAIL	1 GUDDU BHAGAT & ORS vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.CHANDRA SHEKHAR BIMAL	Mr.AMBIKA BHAGAT (SPL.PP)	
5.	CR. MISC./37789/2014 A.BAIL	1 SATYADEO RAM @ GANOUR RAM vs STATE OF BIHAR & ANR	Mr.KAMLESH KUMAR PATHAK Mr.MD. JUBAIR ANSARI	Mr.RAJENDRA SINGH SHASTRIJEE (APP)	
6.	CR. MISC./37790/2014 A.BAIL	1 MANOJ KUMAR MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.S.DAYAL(APP)	
7.	CR. MISC./37791/2014 A.BAIL	1 NARESH RAUT @ NARESH PRASAD vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.MANISH KUMAR (APP)	
8.	CR. MISC./37796/2014 A.BAIL	1 MUKESH RAI & ORS. vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.BINOD KUMAR-II(APP)	
9.	CR. MISC./37800/2014 A.BAIL	1 BIRENDRA SINGH @ BIRENDRA KUMAR & Smt.LEELAWATI KUMARI ANR vs THE STATE OF BIHAR		Mr.SADANAND PASWAN(APP)	
10.	CR. MISC./37805/2014 A.BAIL	1 RUPESH KUMAR DAS vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.SHYAM BIHARI SINGH(APP)	
11.	CR. MISC./37809/2014 A.BAIL	1 JICHCHA DEVI & ANR. vs THE STATE OF BIHAR	Mr.ANIL JAYASWAL Mr.RAJEEV RANJAN NO.II	Mr.ANSURAL HAQUE(APP)	
12.	CR. MISC./37812/2014 A.BAIL	1 BABLOO CHOUDHARY & ORS. vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SURENDRA PRASAD SINGH (APP)	
13.	CR. MISC./37813/2014 A.BAIL	1 ABHAY NANDAN @ ABHAY NANDAN JHA vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.BHARAT LAL (APP)	
14.	CR. MISC./37817/2014 A.BAIL	1 RAMESH KUMAR MAHATO vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINGH	Mr.ANANT KUMAR (APP)	
15.	CR. MISC./37818/2014 A.BAIL	1 VIJAY CHAUDHARY & ORS vs THE STATE OF BIHAR	Mr.ARJUN PRASAD	Mr.SHAKIR AHMAD(APP)	
16.	CR. MISC./37819/2014 A.BAIL	1 TUNTUN MANDAL vs STATE OF BIHAR & ANR	Mr.RATNAKAR AMBASTHA Mr.RAJENDRA PRASAD SHAH	Mr.KR.VIRENDRA NARAYAN(APP)	
17.	CR. MISC./37821/2014 A.BAIL	1 PRABHAT KUMAR vs STATE OF BIHAR & ANR	Mr.SURYA NARAYAN ROY Mr.ASHUTOSH KUMAR	Mr.SHARDANAND JHA(APP) Mr.BIJAY BHUSHAN PRASAD	
18.	CR. MISC./37826/2014 A.BAIL	1 NAND KISHORE vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK	Mr.RANA RANDHIR SINGH (APP)	
19.	CR. MISC./37836/2014 A.BAIL	1 RAM NAGINA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR	Mr.KHURSHID ANWAR(APP) Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	
20.	CR. MISC./37838/2014 A.BAIL	1 LALINA KHATOON @ RAZINA KHATOON & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.ATUL CHANDRA(APP)	
21.	CR. MISC./37847/2014 A.BAIL	1 RAM CHANDRA SAH & ANR vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR SINGH Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.U.L.VERMA(APP)	
22.	CR. MISC./37848/2014 with A.BAIL	1 AMALESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.KUMAR RAJEEV Mr.DR. OM PRAKASH OM	Mr.SATYAVRAT VERMA(APP) Mr.SAMEER RANJAN	
23.	CR. MISC./39051/2014 A.BAIL	1 NARAYAN SINGH & ORS vs THE STATE OF BIHAR	Mr.KUMAR RAJEEV Mr.DR. OM PRAKASH OM	Mr.AHMAD ALI(APP) Mr.SAMEER RANJAN	
24.	CR. MISC./37849/2014 A.BAIL	1 MD. JAFAR ULLAH FAHMI & ANR vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.NIRMALA KUMARI(APP)	
25.	CR. MISC./37856/2014 A.BAIL	1 JALEBI SAH @ JILEBI SAH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.BHARAT LAL(APP)	
26.	CR. MISC./37857/2014 A.BAIL	1 BHAGO DEVI vs THE STATE OF BIHAR	Mr.MD. ZIAUL QUAMAR Mr.MANISH KUMAR	Mr.SHAKIR AHMAD(APP)	
27.	CR. MISC./37865/2014 A.BAIL	1 KAMESHWAR MANJHI vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.GANJENDRA KUMAR SINGH	Mr.RENUKA RATNAKAR (APP)	
28.	CR. MISC./37866/2014 A.BAIL	1 AKLESH RAI & ANR vs THE STATE OF BIHAR	Mr.KAUSHAL KISHOR	Mr.MANOJ KUMAR (APP)	
29.	CR. MISC./37869/2014 A.BAIL	1 GEETA DEVI & ANR. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.T.N. THAKUR (APP)	
30.	CR. MISC./37870/2014 with A.BAIL	1 MRITUNJAY SUDHA AUSDHALAYA THROUGH VAIDYAS DINESH CHANDRA @ DINESH CHANDRA & ANR vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.RAM PRIYA SARAN SINGH(APP)	
31.	CR. MISC./45445/2014 with A.BAIL	1 GAUTAM CHIKITASHALYA THROUGH VAIDYAS OM PRAKASH GUPTA @ OM PRAKASH GUPTA vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.R.B.ROY RAMAN(APP)	

PATNA HIGH COURT	26	Friday 27th February, 2015
		Mr. Justice Kishore K. Mandal

32.	CR. MISC./7189/2015 A.BAIL	3	MESURSE MANDAL CHIKITSALY THROUGH BAIDYA RAM PRAVESH PRASAD & ANR vs THE STATE OF BIHAR	Mr.SUDISH KUMAR	Mr.RAJENDRA PD. NAT(APP)
33.	CR. MISC./37881/2014 with A.BAIL	1	SHAMBHU THAKUR @ SHAMBHU SHARAN THAKUR vs THE STATE OF BIHAR	Mr.RAJAN Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.TARUN PD.MANDAL(APP)
34.	CR. MISC./42150/2014 A.BAIL	1	RAM NARESH CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.RAJEEV SHEKHAR Mrs.ABHANJALI	Mrs.GANESH PRASAD SINGH (APP)
35.	CR. MISC./37891/2014 A.BAIL	1	VIJAY YADAV & ORS. vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.ASHRAF ANSARI (APP)
36.	CR. MISC./37893/2014 A.BAIL	1	LALL MOHAMAD & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR	Mr.RITA VERMA (APP)
37.	CR. MISC./37895/2014 A.BAIL	1	MD. ABDUL QAIIYUM vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.UDAY PRATAP SINGH (APP)
38.	CR. MISC./37902/2014 A.BAIL	1	LAXMAN RAI & ORS. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SURENDRA KUMAR(APP)
39.	CR. MISC./37944/2014 A.BAIL	1	NAKUL SHARMA & ORS vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.ZAINUL ABEDIN (APP)
40.	CR. MISC./37945/2014 A.BAIL	1	PRAMOD PRASAD YADAV & ANR vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.RAM BACHAN SINGH (APP)
41.	CR. MISC./37948/2014 A.BAIL	1	SHYAM KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.NAGADEO CHOUBEY	Mr.NAND KISHORE PRASAD (APP)
42.	CR. MISC./37951/2014 A.BAIL	1	YOGENDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.H.A. KHAN (APP) Mr.HANS LAL KUMAR
43.	CR. MISC./37965/2014 with A.BAIL	1	KAMESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.SUCHETA YADAV(APP) Mr.AJAY KUMAR TIWARY Mr.RANJEET KUMAR
44.	CR. MISC./45807/2014 A.BAIL	1	SAKALDEO MISHRA vs THE STATE OF BIHAR	Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.MANISH KUMAR	Mr.SMT. SHAHEEN BEGAM (AAP) Mr.AJAY KUMAR TIWARY Mr.RANJEET KUMAR
45.	CR. MISC./37967/2014 A.BAIL	1	JANKI DEVI & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.RAM NARESH RAI (APP)
46.	CR. MISC./37976/2014 A.BAIL	1	MASOMAT PURNI & ANR. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.BHARAT BHUSHAN(APP)
47.	CR. MISC./37978/2014 A.BAIL	1	DUKHI PASI vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR Mr.PRAMOD KUMAR SINGH	Mr.SURENDRA KUMAR(APP)
48.	CR. MISC./37979/2014 A.BAIL	1	BABITA DEVI & ANR. vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.RAJIV NAYAN(APP)
49.	CR. MISC./37985/2014 A.BAIL	1	MIR MUBARAK HUSSAIN vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.MADAN KUMAR(APP) Mr.SUDHIR KUMAR SINHA
50.	CR. MISC./37987/2014 A.BAIL	1	RAM KISHORI SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.RAHUL NATH	Mr.PRANAV KUMAR(APP)
51.	CR. MISC./37988/2014 A.BAIL	1	MD. ANARUL vs STATE OF BIHAR & ANR	Mr.MD. MUSOWIR	Mr.NITYANAND(APP)
52.	CR. MISC./37991/2014 A.BAIL	1	OBONI RAVIDAS @ OBONI CHANDRA RABI DAS & ORS. vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.SHARDA KUMARI (APP)
53.	CR. MISC./37992/2014 A.BAIL	1	MUKESH SINGH @ BHUAR SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.BHANU PRATAP SINGH(APP)
54.	CR. MISC./37995/2014 A.BAIL	1	MD. JUBAIR ALAM @ MD. JUBARI ALAM vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.HIRDAY PD.SINGH(APP)
55.	CR. MISC./37996/2014 A.BAIL	1	BINOD MAHATO & ANR. vs THE STATE OF BIHAR	Mr.SANJEET KUMAR Mr.DHANANJAY KUMAR	Mr.ANUJ KR.SRIVASTAV(APP)

Friday the 27th February 2015
Court No. 14 (AT 2:15 P.M.)
Mr. Justice Dr. Ravi Ranjan

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./38000/2014 A.BAIL	1 UDAI CHANDRA JHA & ANR vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR	Mr.MANOJ KR. 1(APP)	
2.	CR. MISC./38008/2014 A.BAIL	1 SHOBHA PASWAN @ SHOBHA CHANDRA PASWAN vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA Mr.ASHOK KUMAR JHA	Mr.PRADIP NR.KUMAR(APP)	
3.	CR. MISC./38011/2014 A.BAIL	1 NAUSHAD MIAN & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.ANITA KUMARI SINGH(APP)	
4.	CR. MISC./38012/2014 A.BAIL	1 SAROJ CHAUPAL vs STATE OF BIHAR & ANR	Mr.PASHUPATI PD. SINHA	Mr.UMA NATH MISHRA(APP)	
5.	CR. MISC./38013/2014 with A.BAIL	3 KAUSHALYA DEVI & ORS vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.GAJENDRA PD.YADAV(APP)	
6.	CR. MISC./2648/2015 A.BAIL	3 ARVIND SINGH @ ARVIND KUMAR SINGH vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY Mr.NILESH KUMAR	Mr.UMA NATH MISHRA(APP)	
7.	CR. MISC./38022/2014 with A.BAIL	1 ARVIND KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.HARSHVARDHAN SHIVSUNDARAM	Mr.MADHURANAND JHA(APP)	
8.	CR. MISC./41338/2014 A.BAIL	1 MADAN MOHAN DWIVEDI @ MADAN MOHAN DIWEDI vs THE STATE OF BIHAR	Mr.HARSHVARDHAN SHIVSUNDARAM	Mr.SANJAY KUMAR(APP)	
9.	CR. MISC./38028/2014 with A.BAIL	1 GIRENDRA PRASAD & ORS vs THE STATE OF BIHAR	Mr.NAGENDRA KUMAR SINGH	Mr.ABHAY KUMAR 1 (APP)	
10.	CR. MISC./39097/2014 A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	Mr.NAGENDRA KUMAR SINGH Mr.AMAR NATH YADAV	Mr.ASHA DEVI(APP)	
11.	CR. MISC./38030/2014 A.BAIL	1 CHANDRA KISHORE SHARMA & ANR. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.UDAY PRATAP SINGH (APP)	
12.	CR. MISC./38032/2014 A.BAIL	1 JAGESHWAR YADAV & ANR vs THE STATE OF BIHAR	Mr.AMIYA KUNAL Mr.AMIT KUMAR	Mr.RANA RANDHIR SINGH (APP)	
13.	CR. MISC./38036/2014 A.BAIL	1 AMAR KUMAR @ MUNNA vs THE STATE OF BIHAR	Mr.SRI NIWAS JHA Mr.NITESH KUMAR Mr.SUNIL KUMAR MISHRA	Mr.SATYAVARTA VERMA (APP)	
14.	CR. MISC./38037/2014 A.BAIL	1 SUNIL SINGH & ORS vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.ANUJ KUMAR Mr.PREM SHEELA PANDEY	Mr.RAJESH KUMAR (APP)	
15.	CR. MISC./38041/2014 A.BAIL	1 ZAHIDUR RAHMAN @ ZAHIRUDDIN & ORS vs THE STATE OF BIHAR	Mr.MD. HUSSAIN	Mr.NIRMAL KR.SINHA(APP)	
16.	CR. MISC./38042/2014 A.BAIL	1 KAMESHWAR CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.SYED MOJIBUR RAHMAN	Mr.SANJAY KR.SHARMA(APP)	
17.	CR. MISC./38044/2014 with A.BAIL	1 RAMESH KUMAR @ RAMESH RAI vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.RAJESH KUMAR (APP)	
18.	CR. MISC./42602/2014 A.BAIL	1 CHANDRA JEE @ RAKESH CHANDRA vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.A.M.P. MEHTA (APP)	
19.	CR. MISC./38045/2014 A.BAIL	1 AMRENDRA SINGH @ AMRENDRA NARAYAN SINGH & ORS vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD	Mr.S.M.RAHMAN(APP)	
20.	CR. MISC./38046/2014 A.BAIL	1 MUKESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN	Mr.MUKESH KR. SINGH (APP)	
21.	CR. MISC./38048/2014 A.BAIL	1 KARU MANDAL vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR PANDEY	Mr.M.HAQUE (APP)	
22.	CR. MISC./38049/2014 A.BAIL	1 SANJAY KUMAR THAKUR @ SANJAY THAKUR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.NIRMALA KUMARI(APP)	
23.	CR. MISC./38053/2014 A.BAIL	1 RAVI RANJAN OJHA @ RAVI RANJAN vs THE STATE OF BIHAR	Mr.BHUNESHWAR PANDEY Mr.KAMALA KANT TIWARY	Mr.MANOJ KR. 1(APP)	
24.	CR. MISC./38055/2014 A.BAIL	1 RAM SRESTH SHARMA vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.PUSHPA SINHA 2 (APP)	
25.	CR. MISC./38056/2014 A.BAIL	1 NARESH KUMAR MAHTO vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH	Mr.M.HAQUE(APP)	
26.	CR. MISC./38059/2014 A.BAIL	1 MD. IMTIEYAZ @ BUNTY vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINHA Mr.ARVIND KUMAR	Mr.GANESH PD. SINGH(APP)	
27.	CR. MISC./38061/2014 A.BAIL	1 SEEMA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH Mr.ABHISHEK	Mr.SUBHASH CHANDRA MISHRA (APP)	
28.	CR. MISC./38063/2014 A.BAIL	1 GUDIYA DEVI vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.PRAMOD KUMAR PANDEY(APP)	
29.	CR. MISC./38065/2014 A.BAIL	1 RAM UDAY SHAHNI & ORS vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.REENA SINHA(APP)	
30.	CR. MISC./38066/2014 A.BAIL	1 SURAJ YADAV @ SURAJ KUMAR YADAV vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.C.JAWAHAR(APP) Mr.IQBAL ASIF NIAZI	
31.	CR. MISC./38067/2014 A.BAIL	1 DINBANDHU KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR THAKUR	Mr.ABHAY KR. 1(APP)	
32.	CR. MISC./38068/2014 A.BAIL	1 JAMADAR SINGH vs STATE OF BIHAR & ANR	Mr.KAPIL DEO SINGH Mr.VIJAY KUMAR	Mr.SATYENDRA NR.SINGH(APP)	
33.	CR. MISC./38069/2014 A.BAIL	1 SUSHIL KUMAR JAIN & ANR vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.RENU KUMARI(APP)	

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		Mr. Justice Dr. Ravi Ranjan	

34.	CR. MISC./38075/2014 A.BAIL	1	SURAJ KUMAR & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.RAJENDRA SINGH (APP)
35.	CR. MISC./38091/2014 A.BAIL	1	DHANANJAY SINGH @ DHANANJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.RAJESH KUMAR (APP)
36.	CR. MISC./38099/2014 A.BAIL	1	AWADHESH KUMAR MISHRA @ AWADHESH MISHRA vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA	Mr.C.SEN PD.SINGH(APP) Ms.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD
37.	CR. MISC./38101/2014 A.BAIL	1	GOVIND @ GOVIND SHAHI vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR	Mr.RAM SHANKAR DAS (APP) Mr.RAM SANDESH ROY
38.	CR. MISC./38102/2014 A.BAIL	1	RAM KRISHNA RAMAN vs THE STATE OF BIHAR	Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR	Mr.ANAND KISHOR CHOUDHARY(APP)
39.	CR. MISC./38106/2014 A.BAIL	1	DR. SHAMBHU PRASAD @ SHAMBHU SAH vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR	Mr.RAM ANURAG SINGH(APP)
40.	CR. MISC./38107/2014 A.BAIL	1	POONAM DEVI & ANR. vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.NAGENDRA PD.(APP)
41.	CR. MISC./38112/2014 A.BAIL	1	KUMAR DIVYENDU @ DIVAENDU vs STATE OF BIHAR & ANR	Mr.HARSH SINGH	Mr.NITYANAND TIWARY (APP)
42.	CR. MISC./38117/2014 A.BAIL	1	ANSARUL HAQUE vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH	Mr.DASRATH MEHTA(APP)
43.	CR. MISC./38121/2014 with A.BAIL	1	SAHISTA KHATOON @ SAHISTA BEGAM vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.AWADHESH KR.SINGH(APP)
44.	CR. MISC./45871/2014 A.BAIL	1	ISRATI KHATOON & ANR vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.MD.FAHMUDDIN (APP)
45.	CR. MISC./38122/2014 A.BAIL	1	LALITA DEVI & ANR. vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.AJAY KR.JHA(APP)
46.	CR. MISC./38123/2014 A.BAIL	1	RAJESH SHARMA vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH	Mr.RAM SUMIRAN ROY(APP) Mr.NEERAJ KUMAR
47.	CR. MISC./38129/2014 A.BAIL	3	BACHCHELAL MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.RITU SHEKHAR	Mr.ANIL KUMAR SINGH-I(APP)
48.	CR. MISC./38140/2014 A.BAIL	1	SHAMBHU PRASAD vs THE STATE OF BIHAR	Mr.MUKUND MOHAN JHA	Mr.ASHOK KUMAR(APP)
49.	CR. MISC./38141/2014 A.BAIL	1	AJIT KUMAR @ AJIT KUMAR YADAV vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.RITA VERMA (APP)
50.	CR. MISC./38143/2014 A.BAIL	1	MUKESH SHARMA vs THE STATE OF BIHAR	Mr.HANSRAJ Mr.BIJAY BHANU	Mr.BINOD KUMAR NO. 3(APP)
51.	CR. MISC./38145/2014 A.BAIL	1	KRISHNA KUMAR JHA vs THE STATE OF BIHAR	Mr.SAMEER RANJAN Mr.DR. MAHTAB AHMAD	Mr.RAM CHANDRA SINGH(APP)
52.	CR. MISC./38146/2014 A.BAIL	1	RANDHIR MANDAL & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.PANKAJ KUMAR DAS	Mr.ANUSAIYA JAISWAL(APP)
53.	CR. MISC./38156/2014 A.BAIL	1	SHILA PRASAD YADAV vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.S.DAYAL(APP)
54.	CR. MISC./38159/2014 A.BAIL	1	PRASHANT KUMAR vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.SHAILENDRA KUMAR- I(APP)
55.	CR. MISC./38161/2014 A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA BHUSHAN SINGH	Mr.TARUN PD.MANDAL(APP)

Friday the 27th February 2015
Court No. 24 (AT 2:15 P.M.)
Justice Smt. Anjana Prakash

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION					
1.	CWJC/840/2008 ESTB. & RECO.OF EDU	7 GANESH CHANDRA JHA @ GANESH JH vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR	Mr.(GA2) Mr.SHRI NATH PATHAK	
2.	CWJC/900/2008 SALARY, GAZETTED S	7 NARENDRA PRASAD SAHA vs THE STATE OF BIHAR & ORS	Mr.BAJARANGI LAL	Mr.(GP1) Mr.GOPAL KRISHNA AGRAWAL Mr.HARISH KUMAR (GP32)	
3.	CWJC/1274/2008 PAY SCALES , NON G	7 MAHENDRA THAKUR vs THE STATE OF BIHAR & ORS	Mr.RAMESH KUMAR SINHA Mr.RAMESH KUMAR SINHA Mr.RATAN KUMAR	Mr.(SC1)	
4.	CWJC/1506/2008 PROMOTION , BOARD	4 SHIVESH JHA vs THE BIHAR STATE ELECTRICITY B	Mr.SACHCHIDANAND CHOUDHARY 2 Mr.KRIPA NAND JHA	Mr.VINAY KIRTI SINGH Ms.NIVEDITA NIRVIKAR	
5.	CWJC/1581/2008 SALARY, NON GAZETT	7 DEOPATI DEVI vs THE STATE OF BIHAR & ORS	Mr.RAJAN GHOSHRAVE	Mr.(GP12) Mr.DHANENDRA CHOUBEY Mr.J.P.KARN	
6.	CWJC/1945/2008 PROMOTION , GAZETT	6 CHANDRA MANI BAITHA @ CHANDRA vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR Mr.RAM CHANDRA PRASAD BHARTI Mr.MD.ASLAM ANSARI Mr.LAKSHMAN PASWAN	Mr.(AAG2) Mr.TUHIN SHANKAR	
7.	CWJC/2075/2008 DISCP.PROC., BOARD	8 KISHORE PRASAD vs THE BIHAR STATE ELECTRICITY BO	Mr.DHURJATI K.PRASAD Mr.MD.FAIZ AHMAD	Mr.VINAY KIRTI SINGH Ms.NIVEDITA NIRVIKAR	
8.	CWJC/2335/2008 REM/DIS/TER, NON G	6 NISHEE KUMARI vs THE STATE OF BIHAR & ORS	Mr.PARTHA SARTHY Mr.KUMAR VIKRAM Mr.GOPAL SHARAN SINGH	Mr.(GP18) Mr.DURGA NAND JHA Mr.MD. NADIM SERAJ	
9.	CWJC/2470/2008 SELECTION , NON GA	6 SHRAWAN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KR.JHA 2 Mr.SHARVESH CH.VERMA	Mr.(AAG10) Mr.SATYAM SHIVAM SUNDARAM Mr.P.K.SHAHI	
10.	CWJC/2610/2008 RGL.AD-HOC., NON G	6 BRAJESH SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINGH Mr.ASHWINI KUMAR RAI Mr.R.P.SINGH	Mr.(SC20) Mr.RAJ NANDAN PRASAD (SC9) Mr.ANJANI KR.SHARAN(SC-9)	
11.	CWJC/2658/2008 OTHERS, NON GAZETT	6 DUKHAN SAH vs THE STATE OF BIHAR & ORS	Mr.RAVI SHANKER DWIVEDI	Mr.(SC22)	
12.	CWJC/2682/2008 SCH.COLL.UNIV.(EXC	6 PUSHPA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RATNA DAS	Mr.(GA4) Mr.J.P.SHUKLA Mr.LALIT KISHOR Mr.SATYAPAL BHARTI Mr.GAUTAM BOSE (AAG8)	
13.	CWJC/2726/2008 DISCP.PROC., POLIC	6 LALA AJAY KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.MUKESHWAR DAYAL Mr.JITENDRA KUMAR Mr.DAYA SHANKAR PD.SINHA	Mr.(AAG2) Mr.J.P.KARN	
14.	CWJC/2740/2008 PAY SCALES , NON G	6 CHANDRA SHEKHAR LABH vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR VARMA	Mr.(SC22) Mr.RAJ NANDAN PRASAD Mr.J.P.KARN Mr.SANTOSH KUMAR JHA (GP3)	
15.	CWJC/2824/2008 DISCP.PROC., NON G	6 AKHILESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KR.SINGH Mr.AKHILESH KUMAR SINHA Mr.MADANJEET KUMAR	Mr.(GA1)	
16.	CWJC/2854/2008 REPARTITION , GAZET	6 RAM VIJOY SHARMA vs THE STATE OF BIHAR & ORS	Mr.AJAY KR.AMBASTHA Mr.MAYANK SHEKHAR Mr.NIKKI SINGH Mr.SANJEET AMBASTHA Mr.SUDHA AMBASTHA	Mr.(AAG3)	
17.	CWJC/2897/2008 RGL.AD-HOC., NON G	6 MD.AKHTAR ANSARI & ORS vs THE STATE OF BIHAR & ORS	Mr.UDAY PRATAP SINGH I Mr.RANA RANVIJAY PRATAP Mr.SANJEEV KUMAR I Mr.CHANDRA BHUSHAN SINGH	Mr.(AAG2)	
18.	CWJC/3152/2008 PROMOTION , GAZETT	6 DR.JAGDEO PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.R.N.MUKHOPADHAYA Mr.SATYENDRA DUTTA MISHRA Mr.ALOK	Mr.(AAG3)	
19.	CWJC/3184/2008 PAY SCALES , NON G	6 NARENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.NIRANJAN KUMAR Mr.NAWAL KISHOR SINGH	Mr.(GA5)	
20.	CWJC/3414/2008 REM/DIS/TER, NON G	6 SEEMA SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.RAM KISHUN PRASAD Mr.ANJANI KUMAR JHA Mr.SURESH KUMAR Mr.AMIT PRAKASH	Mr.(GP3) Mr.UMA SHANKAR Mr.SYED SHAH SHABBAR HUSSAIN	
21.	CWJC/3486/2008 POST RETIRE, SCHOO	20 BIRENDRA NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR Mr.RAJESH BHARDWAJ Mr.SANJEEV KUMAR	Mr.(GP2) Mr.SANJAY KUMAR Mr.J.P.KARN Mr.RAJIV KUMAR SINGH (GP2)	

PATNA HIGH COURT	30	Friday 27th February, 2015 Justice Smt. Anjana Prakash
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22.	CWJC/3495/2008 OTHERS, NON GAZETT	6 MUTAHARA BEGUM vs THE STATE OF BIHAR & ORS	Mr.MD.HEMAL AHMAD Mr.MD. ANJUM AKHTER Mr.MD.QUMRUL HODA Mr.MD.ANSARUL HAQUE Mr.MANOJ KUMAR Mr.NAUSHAD AKHTAR	Mr.(AAG1)
23.	CWJC/3533/2008 SALARY, OTHERS	10 BRAJ BHUSHAN SINGH vs THE STATE OF BIHAR & ORS	Mr.NANHE PRASAD Mr.KUMAR MADHURENDU Mr.RAM AYODHYA SINGH	Mr.(SC22) Mr.NIKESH KUMAR Mr.GIRIJA SHANKER (GP1) Mr.SANTOSH KR.JHA (GP3)
24.	CWJC/3585/2008 REM/DIS/TER, NON G	6 PRAMILA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.NAWAL KISHORE SINGH Mr.NIRANJAN KUMAR	Mr.(SC12) Mr.MANOJ PRIYADARSHI(SC17)
25.	CWJC/3634/2008 REM/DIS/TER, NON G	6 RINKU KUMARI vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.(SC21) Mr.M.D.DWIVEDI(SC23) Mr.R.R. KR. PANDEY (SC29)
26.	CWJC/3654/2008 POST RETIRE, GAZET	21 SHESH NATH SAH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR 7	Mr.(AAG11) Ms.NIVEDITA NIRVIKAR Mr.J.P.KARN
27.	CWJC/3756/2008 SALARY, UNIV./COLL	17 DR.RUBY KUMARI vs THE TILKA MANJHI BHAGALPUR UNI	Mr.SUJEET KUMAR SINHA Mr.INDU BHUSHAN PANDEY Mr.MANOJ KUMAR Mr.MUKESH KUMAR SINHA	Mr.(AAG8) Mr.ASHOK KUMAR KESHARI Mr.MALLIKA MAZUMDAR Mr.S.RAZA AHMAD (AAG9) Mr.SHIVENDRA KISHORE
28.	CWJC/3840/2008 REM/DIS/TER, OTHER	27 EX.-HC CHET RAM vs THE UNION OF INDIA & ORS	Mr.MOHAN KUMAR SINGH	Mr.SUDHIR SINGH(ASST.SG) Mr.KUMAR PRIYA RANJAN
29.	CWJC/3848/2008 SCH.COLLE.UNIV.(EXC	6 DINESH GOSAIN vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.(SC15) Mr.S.A.NARAIN Mr.BINITA SINGH Mr.LALIT KISHORE Mr.SUNIL KR. MANDAL (SC24)
30.	CWJC/3895/2008 REM/DIS/TER, POLIC	6 SURENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.PURNENDU NARAYAN SINGH Mr.RAKESH KUMAR SINGH Mr.NIRMALA KUMARI Mr.NIRMALA KUMARI	Mr.(AAG8) Mr.S.RAZA AHMAD (AAG9)
31.	CWJC/3994/2008 SELECTION , NON GA	6 RUNNA DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR I Mr.RANA RANVIJAY PRATAP	Mr.(GP3) Mr.DHANJAY KUMAR NO. 2 Mr.S.S.S.HUSSAIN(GP4)
32.	CWJC/4552/2008 PAY SCALES , GAZET	6 VIRENDRA KUMAR PATHAK vs THE STATE OF BIHAR & ORS	Mr.RAM KISHORE SINGH 2	Mr.(GA6) Mr.ASHOK PRIYADARSHI (GA-4)
33.	CWJC/4733/2008 RGL.AD-HOC., NON G	6 NARESH MANDAL vs THE STATE OF BIHAR & ORS	Mr.RAJIVE RANJAN SINGH	Mr.(GP18) Mr.MD.NADIM SERAJ (GP20)
34.	CWJC/4908/2008 DISCP.PROC., BANK	9 PARMANAND CHOUDHARY vs THE BIHAR KSHETRIYA GRAMIN BAN	Mr.RAM SEVAK CHOUDHARY	Mr.ASIM JHA Mr.ABHINAV SRIVASTAVA
35.	CWJC/4947/2008 SELECTION , NON GA	6 CHUNU KUMAR vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR MISHRA	Mr.(GP13) Mr.NASIM YAHYA (GP-13)
36.	CWJC/4971/2008 SALARY, POLICE SER	6 PRADEEP KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PANDEY	Mr.(SC16) Mr.SHASHI BHUSHAN KR.(SC7)
37.	CWJC/5019/2008 DISCP.PROC., NON G	6 RAM CHANDRA RAM vs THE STATE OF BIHAR & ORS	Mr.SANJIV KUMAR Mr.LALA PURUSHOTTAM KR RAJGRIHAR	Mr.(SC5) Mr.ABBAS HAIDER (SC16)
38.	CWJC/5121/2008 RGL.AD-HOC., NON G	6 MADAN MOHAN DAS vs THE STATE OF BIHAR & ORS	Mr.ACHINTYA ANAND	Mr.(GA10)
39.	CWJC/5236/2008 PROMOTION , BOARD	15 MANJU AMBASTA & ORS vs THE STATE OF BIHAR & ORS	Mr.NIHAR NANDAN AMBASTHA Mr.DIWAKAR UPADHYAYA Mr.PRAVEEN KUMAR	Mr.(SC3) Mr.ASHOK KUMAR (AAG13) Mr.A.K. CHOUDHARY (AAG13) Mr.B.K.SINGH CHOUHAN Mr.R.ROY Mr.ARUN KUMAR
40.	CWJC/5319/2008 DISCP.PROC., NON G	6 KHURSHID NISHAD AHSAN vs THE STATE OF BIHAR & ORS	Mr.VIVEK PRASAD	Mr.(AAG2)
41.	CWJC/5368/2008 PAY SCALES , NON G	6 UMAKANT MISHRA vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH Mr.SUNIL KUMAR SHRIVASTAVA	Mr.(GP14) Mr.MD.RAISUL HAQUE (SC4)
42.	CWJC/5374/2008 OTHERS, NON GAZETT	6 HARIBANSH SINGH vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR Mr.SHEO NARAYAN SINGH	Mr.(AAG11)
43.	CWJC/5501/2008 PROMOTION , GAZETT	6 BHAGWAN DAS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.ARVIND KUMAR SINGH Mr.NIRANJAN KUMAR Mr.NAWAL KISHORE SINGH	Mr.(AAG6) Mr.ANJANI KUMAR
44.	CWJC/5751/2008 SALARY, NON GAZETT	6 UMA SHANKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.KULANAND JHA Mr.UPENDRA PRASAD II Mr.ABHAY KUMAR THAKUR	Mr.(SC21) Mr.M.D.DWIVEDI(SC23)
45.	CWJC/5764/2008 DISCP.PROC., POLIC	6 MITHILESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINGH	Mr.(AAG5)

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| 46. | CWJC/5830/2008
PROMOTION , NON G | 6 | BIJOY PRASAD GUPTA
vs THE STATE OF BIHAR & ORS | Mr.VISHWA NATH RAM
Mr.AJAY KUMAR | Mr.(SC7) |
| 47. | CWJC/5831/2008
ESTB.& RECO.OF EDU | 6 | BASANTI RANI & ORS
vs THE STATE OF BIHAR & ORS | Mr.SUNIL KUMAR SINGH
Mr.ARVIND KUMAR SINGH
Mr.NAWAL KISHOR SINGH
Mr.PAWAN KUMAR SINHA
Mr.RANJIT KUMAR
Mr.PRAVEEN KUMAR
Mr.DR.M.P.SHUKLA | Mr.(GA6)
Mr.ASHOK PRIYADARSHI (GA-4) |
| 48. | CWJC/5835/2008
OTHERS, GAZETTED S | 6 | DR.ARUN PRAKASH & ORS
vs THE STATE OF BIHAR & ORS | | Mr.(SC16)
Mr.SHASHI BHUSHAN KR.
(SC7)
Mr.J.P.KARN |
| 49. | CWJC/5876/2008
REM/DIS/TER, OTHER | 8 | JITENDAR KUMAR
vs THE UNION OF INDIA & ORS | Mr.RAJENDRA PRASAD | Mr.SUDHIR SINGH(ASST.SG)
Mr.KAUSHAL KUMAR JHA
Mr.ANSHUMAN SINGH (CGC) |
| 50. | CWJC/5886/2008
SELECTION , NON GA | 6 | ANISHA KUMARI
vs THE STATE OF BIHAR & ORS | Mr.SANJAY KR.PANDEY 5 | Mr.(SC21) |

Friday the 27th February 2015
Court No. 3 (AT 2:15 P.M.)
Mr. Justice Jyoti Saran

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./38163/2014 A.BAIL	1 VIJAY PRASAD @ BIJAY PRASAD vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.U.S.P.SINGH(APP)	
2.	CR. MISC./38164/2014 A.BAIL	1 MD. SHAHABUDDIN @ SHAHABUDDIN vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.AWADHESH KR.SINGH(APP)	
3.	CR. MISC./38165/2014 A.BAIL	1 VIJAY SHANKER CHOUBEY & ORS vs THE STATE OF BIHAR	Mr.AMIT SHANKAR	Mr.SHAILENDRA KUMAR NO.1(APP)	
4.	CR. MISC./38166/2014 A.BAIL	1 NAND LAL MISTRY vs THE STATE OF BIHAR	Mr.MD. FAHIMUDDIN Mr.MD. SHAMIMUDDIN Mr.GULNAZ YASMIN	Mr.AMBIKA BHAGAT (SPL.PP)	
5.	CR. MISC./38174/2014 A.BAIL	1 SHRAWAN KUMAR PODDAR vs THE STATE OF BIHAR	Mr.HARENDRA PRASAD SINGH	Mr.S.DAYAL(APP)	
6.	CR. MISC./38175/2014 A.BAIL	1 MD. JAHANGIR @ MD. KALU vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.A.DAYAL(APP)	
7.	CR. MISC./38176/2014 A.BAIL	1 SUMAN DEVI vs THE STATE OF BIHAR	Mr.ALOK KUMAR AGRAWAL Mr.PRIYA GUPTA Mr.HEMANT KUMAR	Mr.SHAILENDRA KUMAR 2(APP)	
8.	CR. MISC./38180/2014 A.BAIL	1 DAYASHANKAR SINGH vs THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUDHARY	Mr.SURESH PRASAD SINGH (APP)	
9.	CR. MISC./38182/2014 A.BAIL	1 SARVENDRA SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA	Mr.M.RAB (APP)	
10.	CR. MISC./38184/2014 A.BAIL	1 SURENDRA YADAV vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SANGEETA SHARMA(APP)	
11.	CR. MISC./38197/2014 A.BAIL	1 ARVIND YADAV & ORS vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI	Mr.MUKESH KR. SINGH (APP) Mr.AMARENDRA KUMAR SINGH	
12.	CR. MISC./38199/2014 A.BAIL	1 RAJENDRA YADAV & ORS vs THE STATE OF BIHAR	Mr.MADHURENDRA KUMAR Mr.AVINASH	Mr.SMT.SANGEETA SHARMA (APP)	
13.	CR. MISC./38201/2014 A.BAIL	1 RAM SINGH & ORS. vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINGH Mr.PARMATMA SINGH	Mr.VEENA RANI PD.(APP)	
14.	CR. MISC./38205/2014 A.BAIL	1 MITHUN MAHTO vs STATE OF BIHAR & ANR	Mr.SHIVENDRA KUMAR SINHA	Mr.SHAILENDRA KUMAR NO.1(APP)	
15.	CR. MISC./38206/2014 A.BAIL	1 PRAMOD KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA	Mr.ANIL KUMAR(APP)	
16.	CR. MISC./38207/2014 A.BAIL	1 PUTPUT SINGH @ ASHWANI KUMAR SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA	Mr.M.RAB (APP)	
17.	CR. MISC./38208/2014 A.BAIL	1 RAUSHAN KUMAR vs STATE OF BIHAR & ANR	Mr.KUMAR VIKRAM Mr.APURVA KUMAR	Mr.S.M.RAHMAN(APP)	
18.	CR. MISC./38210/2014 A.BAIL	1 NAZAM QURAISHI & ORS vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SANGEETA SHARMA(APP)	
19.	CR. MISC./38211/2014 A.BAIL	1 SATISH KUMAR GUPTA @ PINTU vs STATE OF BIHAR & ANR	Mr.ADITYA NARAYAN SINGH-1	Mr.ANIL KUMAR (APP)	
20.	CR. MISC./38213/2014 A.BAIL	1 SULEKHA DEVI & ORS vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.AJAY KR. 2(APP)	
21.	CR. MISC./38216/2014 A.BAIL	1 SALAHUDDIN KHAN @ SALAUDDIN KHAN & ORS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.PREM KR.JHA(APP)	
22.	CR. MISC./38222/2014 A.BAIL	1 RAJU PRASAD @ RAJIV KUMAR RAJU vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.GANJENDRA KUMAR SINGH	Mr.R.B.ROY RAMAN (APP)	
23.	CR. MISC./38223/2014 A.BAIL	1 SANJAY UPADHYAYA & ORS. vs THE STATE OF BIHAR	Mr.MANENDRA KUMAR SINHA	Mr.AMBIKA BHAGAT(SPL.P.P.)	
24.	CR. MISC./38225/2014 A.BAIL	1 SAVITRI DEVI vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.M.DAYAL(APP)	
25.	CR. MISC./38243/2014 A.BAIL	3 NEHI SINGH @ RAMNEHI SHARMA vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.SUMAN KUMARI SINGH (APP)	
26.	CR. MISC./38261/2014 A.BAIL	1 RATAN SINGH vs THE STATE OF BIHAR	Mr.HANSRAJ	Mr.PRAMOD KR.PANDEY(APP)	
27.	CR. MISC./38281/2014 A.BAIL	1 MUKESH PRASAD @ MUKESH KUMAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.AMITESH KUMAR(APP)	
28.	CR. MISC./38282/2014 A.BAIL	1 NARESH YADAV & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.MD.FAHIMUDDIN(APP)	
29.	CR. MISC./38283/2014 A.BAIL	1 KAPILDEO MAHTO & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.INDU BALA PANDAY(APP)	
30.	CR. MISC./38284/2014 A.BAIL	1 RAVINDRA KUMAR YADAV @ RAVINDRA YADAV vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR Mr.DHIRDYUTI KUMAR VERMA	Mr.MUKESH KUMAR SINGH(APP)	
31.	CR. MISC./38285/2014 A.BAIL	1 PAPPU MANDAL vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.INDU KUMARI SRIVASTAVA(APP)	
32.	CR. MISC./38286/2014 A.BAIL	1 RAM CHANDRA DAS vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.ANUJ KR.SRIVASTAV(APP)	
33.	CR. MISC./38290/2014 A.BAIL	1 KAMLA DEVI vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.ATUL CHANDRA(APP) Mr.KAMESHWAR SINGH	

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34.	CR. MISC./38292/2014 A.BAIL	1	IBRAN vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.BINOD KR. 2(APP)
35.	CR. MISC./38301/2014 A.BAIL	1	BASANT RAM vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.ANIL KUMAR SINGH	Mr.SANJAY KR. SHARMA (APP) Mr.ASHWINI KUMAR RAI Mr.UMA NATH MISHRA(APP)
36.	CR. MISC./38302/2014 A.BAIL	1	HARE RAM YADAV & ORS vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.S.EHTESHAMUDDIN(APP) Mr.MADHAW PRASAD YADAW
37.	CR. MISC./38303/2014 A.BAIL	1	BIR BAHADUR RAI & ORS vs THE STATE OF BIHAR	Mr.CHANDAN Mr.ANITA KUMARI	Mr.DAMODAR PD. TIWARY (APP)
38.	CR. MISC./38304/2014 A.BAIL	1	DILSHER KHAN vs THE STATE OF BIHAR	Mr.AMIT KUMAR RAKESH	Mr.AJAY KUMAR NO.2(APP)
39.	CR. MISC./38306/2014 A.BAIL	1	SADHU SHARAN YADAV & ANR. vs THE STATE OF BIHAR	Mr.PURUSHOTAM SHARMA	Mr.DR. INDIWAR KUMARI (APP)
40.	CR. MISC./38307/2014 A.BAIL	1	SANJAY KUMAR RAM vs THE STATE OF BIHAR	Mr.RAMASHRAY ROY Mr.RANG NATH DWIWEDI	Mr.SATYAVRAT VERMA (APP)
41.	CR. MISC./38309/2014 A.BAIL	1	MADHUSUDAN CHAUDHARY vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.ARUN KUMAR (APP)
42.	CR. MISC./38315/2014 A.BAIL	1	KUNDAN MANDAL vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.AMBIKA BHAGAT(SPL.PP)
43.	CR. MISC./38316/2014 A.BAIL	1	UTIM SAH & ORS vs THE STATE OF BIHAR	Mr.MADHURENDRA KUMAR Mr.AVINASH	Mr.ASHOK KR.SINGH NO.1(APP)
44.	CR. MISC./38318/2014 A.BAIL	1	SANTOSH KUMAR RAI & ORS. vs THE STATE OF BIHAR	Mr.EHSANUL HAQUE Mr.MD. ASLAM ANSARI	Mr.PARMESHWAR MEHTA (APP)
45.	CR. MISC./38321/2014 A.BAIL	1	HARISCHANDRA THAKUR vs THE STATE OF BIHAR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.MUSTAQUE ALAM(APP)
46.	CR. MISC./38323/2014 A.BAIL	1	BIRENDRA PRASAD & ORS vs THE STATE OF BIHAR	Mr.RAJNI KANT JHA	Mr.L.K.SHARMA(APP)
47.	CR. MISC./38327/2014 A.BAIL	1	RAGHUNANDAN MAHTO & ANR vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.RAJENDRA PRASAD	Mr.KHURSHID ANWAR(APP)
48.	CR. MISC./38330/2014 A.BAIL	1	MD. SHAHANWAZ ANWAR @ MD. SHAHNAWAZ vs THE STATE OF BIHAR	Mr.RASHID RAIS	Mr.DR.AJEET KUMAR(APP)
49.	CR. MISC./38331/2014 A.BAIL	1	PINTU YADAV vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA	Mr.ASLAM ANSARI(APP)
50.	CR. MISC./38337/2014 A.BAIL	1	CHHOTU YADAV @ JUGAR @ GUJAR & ORS vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	

Friday the 27th February 2015
Court No. 7 (AT 2:15 P.M.)
Mr. Justice Rakesh Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./38340/2014 A.BAIL	1 RAJ KUMAR MUKHIYA vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.UMA NATH MISHRA(APP)	
2.	CR. MISC./38341/2014 A.BAIL	1 ASRULLAH ANSARI vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH	Mr.ADITYA NARAYAN SINGH- I(APP)	
3.	CR. MISC./38342/2014 A.BAIL	1 BHARAT LAL vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR SINHA	Mr.J.N.THAKUR(APP) Mr.LOVEKUSH KUMAR	
4.	CR. MISC./38343/2014 A.BAIL	1 BIPIN SAH vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.BHARAT BHUSHAN(APP)	
5.	CR. MISC./38344/2014 A.BAIL	1 GAYATRI DEVI vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.ASHRAF ANSARI(APP)	
6.	CR. MISC./38350/2014 A.BAIL	1 ANUJ KUMAR @ BIRANCHI vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.ARVIND KR.PANDEY(APP)	
7.	CR. MISC./38351/2014 A.BAIL	1 HUSNE ARAH KHATOON @ HUSNE ARA vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.BHANU PRATAP SINGH(APP)	
8.	CR. MISC./38355/2014 A.BAIL	1 VIKASH RAJBHAR vs THE STATE OF BIHAR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.RAM ANURAG SINGH (APP) Mr.SADA NAND RAY	
9.	CR. MISC./38358/2014 A.BAIL	1 RAJIV RANJAN DUBEY @ PANNU DUBEY vs THE STATE OF BIHAR	Mr.RAMESH KUMAR Mr.DHANENDRA CHAUBEY	Mr.ASHA DEVI(APP)	
10.	CR. MISC./38361/2014 A.BAIL	1 ASRAF ALI @ MD. ASRAF ALI @ ASRAF vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.RAJ KISHOR SINGH (APP)	
11.	CR. MISC./38369/2014 A.BAIL	1 PRAMOD NARAIN PODDAR vs THE STATE OF BIHAR	Mr.RAM NARESH SHARMA Mr.RAM NARAYAN	Mr.DURGESH NANDAN(APP)	
12.	CR. MISC./38370/2014 A.BAIL	1 NAGESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH Mr.SUSHIL KUMAR SINGH Mr.SACHIN KUMAR	Mr.AKBAR ALI(APP)	
13.	CR. MISC./38379/2014 A.BAIL	1 ZIYA LAL BAITHA & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.UMA NATH MISHRA(APP)	
14.	CR. MISC./38380/2014 A.BAIL	1 LAXHMAN BIND & ORS. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR Mr.SAJID SALIM KHAN	Mr.ANUSAIYA JAISWAL(APP)	
15.	CR. MISC./38382/2014 A.BAIL	1 RAVINDRA SINGH vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.ASLAM ANSARI (APP)	
16.	CR. MISC./38383/2014 A.BAIL	1 RAJESH KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.JITENDRA KR.ROY 1(APP)	
17.	CR. MISC./38384/2014 A.BAIL	1 CHANDAN KUMAR RAM @ CHANDAN RAM @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.ANISH KUMAR	Mr.M.K.NIRALA(APP)	
18.	CR. MISC./38386/2014 A.BAIL	1 SURENDRA YADAV & ORS. vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR	Mr.RAJIV NAYAN(APP) Mr.SUBESH SHARMA	
19.	CR. MISC./38387/2014 with A.BAIL	1 HAMID RAZA @ CHUNNU AND ANOTHER vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.AJAY KUMAR 2 (APP) Mr.ASHOK KUMAR JHA	
20.	CR. MISC./41846/2014 A.BAIL	1 ATIKUR RAHMAN @ LAL BABU vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.SATYENDRA PD.(APP) Mr.ASHOK KUMAR JHA	
21.	CR. MISC./38396/2014 A.BAIL	1 SUNIL KUMAR PANDEY vs THE STATE OF BIHAR & ORS	Mr.YUGAL KISHORE Mr.PRABHASH RANJAN THAKUR	Mr.KANHAIYA KISHORE(APP) Mr.AJAY KUMAR VERMA Mr.MADHUBALA VEMA	
22.	CR. MISC./38397/2014 A.BAIL	1 SUNIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.KANHAIYA KISHORE(APP)	
23.	CR. MISC./38398/2014 with A.BAIL	1 KRISHNA MANTI DEVI vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.AMBIKA BHAGAT(APP) Mr.ABHINAY RAJ	
24.	CR. MISC./6253/2015 A.BAIL	1 DHARMENDRA YADAV vs THE STATE OF BIHAR	Mr.RANA BALJIT SINGH	Mr.AMBIKA BHAGAT(SPL. P.P.)	
25.	CR. MISC./38401/2014 A.BAIL	1 RAJAN KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.BINOD KUMAR NO. 3(APP)	
26.	CR. MISC./38404/2014 A.BAIL	1 ABDUL KHALIQUE @ BECHU MIAN & ANR vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.BINOD KUMAR(APP)	
27.	CR. MISC./38406/2014 A.BAIL	1 SUGAM DEVI & ORS vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT Mr.MANOJ KUMAR JHA Mr.ARUN KUMAR JHA	Mr.DAMODAR TIWARI(APP)	
28.	CR. MISC./38408/2014 A.BAIL	1 SANJIV KUMAR @ RAJESH vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.MD.ARFI(APP)	
29.	CR. MISC./38410/2014 A.BAIL	1 SHANKAR KUMAR YADAV @ SHANKAR KUMAR vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.DEVENDRA PRASAD	Mr.AJIT KUMAR(APP)	
30.	CR. MISC./38411/2014 A.BAIL	1 MD. ASAB @ ABUBAKAR vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR SINGH Mr.RANJEET KUMAR SINGH	Mr.JITENDRA KR. SINGH NO.1(APP)	
31.	CR. MISC./38415/2014 with A.BAIL	1 SITA RAM RAI & ORS vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.BINOD KUMAR NO. 3(APP)	
32.	CR. MISC./38833/2014 A.BAIL	1 MANOJ RAI vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.BINOD KUMAR 3 (APP)	
33.	CR. MISC./38418/2014 with A.BAIL	1 SANJEET KUMAR THAKUR & ORS vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.M.DAYAL(APP)	
34.	CR. MISC./48305/2014 A.BAIL	3 KUMOD THAKUR & ANR vs THE STATE OF BIHAR	Mr.KARUNA KANT JHA Mr.BIDHAN CHANDRA JHA	Mr.ANITA KUMARI SINGH(APP)	

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35.	CR. MISC./38421/2014 A.BAIL	1	ANIL BISWAS vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.G.S.GUPTA(APP)
36.	CR. MISC./38424/2014 A.BAIL	1	RENU DEVI & ORS vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.M.K. KHARE(APP) Mr.PAWAN KUMAR
37.	CR. MISC./38427/2014 A.BAIL	1	LEELA DEVI vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI	Mr.DR. AJEET KUMAR(APP)
38.	CR. MISC./38429/2014 A.BAIL	1	NUR HASSAN ANSARI & ORS. vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR SINGH Mr.RAMCHANDRA SINGH	Mr.PRADIP NR.KUMAR(APP)
39.	CR. MISC./38430/2014 A.BAIL	1	SMT. GULSAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.HARENDRA PRASAD(APP)
40.	CR. MISC./38435/2014 A.BAIL	1	VIJAY CHOUDHARY vs THE STATE OF BIHAR	Mr.VISHWA RANJAN CHOUDHARY	Mr.ANUJ KUMAR SRIVASTAVA(APP)
41.	CR. MISC./38454/2014 A.BAIL	1	SUKHARI PASWAN vs STATE OF BIHAR & ANR	Mr.BACHAN JEE OJHA	Mr.PUSHPA SINHA(APP)
42.	CR. MISC./38458/2014 A.BAIL	1	LUTU MAHTO & ORS. vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.ADITYA NR.SINGH 1(APP)
43.	CR. MISC./38462/2014 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA	Mr.PARMESHWAR MEHTA(APP)
44.	CR. MISC./38463/2014 A.BAIL	1	BRAJ NANDAN SAH vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.RANA RANDHIR SINGH(APP)
45.	CR. MISC./38464/2014 A.BAIL	1	BIPIN KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.KANHAIYA KISHORE(APP)
46.	CR. MISC./38465/2014 A.BAIL	1	SUNIL CHOUDHARY @ PALATU CHOUDHARY vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR	Mr.SADANAND PASWAN (SPL.PP)
47.	CR. MISC./38471/2014 A.BAIL	1	MD. AHMAD ALI @ AHMAD ALI & ORS vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH	Mr.MD. A. HAQUE SAHARA (APP)
48.	CR. MISC./38472/2014 A.BAIL	1	SURENDRA BHAGAT vs THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.RAJ BALLABH SINGH (APP)
49.	CR. MISC./38473/2014 A.BAIL	1	MD. REYAZUDDIN & ORS vs THE STATE OF BIHAR	Mr.SYED FIROZ RAZA	Mr.AMBIKA BHAGAT(SPL.PP)
50.	CR. MISC./38474/2014 A.BAIL	1	SUNITA DEVI & ORS vs THE STATE OF BIHAR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.PUSHPA SINHA NO.2(APP) Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA Mr.GAJENDRA KUMAR SINGH
51.	CR. MISC./38475/2014 A.BAIL	1	SUDHAN RAI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM	Mr.INDU BALA PANDEY (APP)
52.	CR. MISC./38481/2014 A.BAIL	1	SRI RAJEEV @ RAJEEV KUMAR SINGH vs THE STATE OF BIHAR	Mr.SANAT KUMAR MISHRA Mr.SHASHI BHUSHAN	Mr.SADANAND PASWAN(SPL.P.P.) Mr.DINESH PRASAD VERMA
53.	CR. MISC./38488/2014 A.BAIL	3	ARSHAD ALAM vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR Mr.DR. KISLAY Mr.AKHILESH KUMAR	Mr.BHARAT LAL (APP)
54.	CR. MISC./38494/2014 A.BAIL	1	QAMAR JAWED KHAN vs THE STATE OF BIHAR	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.M.RAB(APP)

Friday the 27th February 2015
Court No. 12 (AT 2:15 P.M.)
Mr. Justice Birendra Prasad Verma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./1207/2014 BAIL IPC 366/120 R.BAIL-1	5 JAHID ALI @ PAPPU vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.SHARDANAND JHA (APP) Mr.ABHAY KUMAR	
2.	CR. MISC./9492/2014 BAIL IPC 302/364 R.BAIL-1	13 PRAMOD CHOUDHARY vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.C. JAWAHAR (APP) Mr.LALAN KUMAR VERMA	
3.	CR. MISC./11940/2014 BAIL IPC 120B,121, R.BAIL-1	8 KAMTA SINGH BHOKTA vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.HIRDAY PD.SINGH(APP)	
4.	CR. MISC./13747/2014 BAIL IPC 392 R.BAIL-1	6 SITU KUMAR vs THE STATE OF BIHAR	Mr.DR. BINAY KUMAR SINGH Mr.HARISH KUMAR Mr.RAJENDRA KUMAR SINGH Mr.ARVIND KUMAR MOUAR Mr.RAJ KRISHAN JHA	Mr.UMA NATH MISHRA(APP)	
5.	CR. MISC./15421/2014 BAIL IPC 304/201/3 R.BAIL-1	13 DINANATH CHAUDHARY @ DEENANATH CHAUDHARY vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.ARVIND KUMAR Mr.CHANDRA SHEKHAR ANAND	Mr.RAM SEWAK CHOUDHARY (APP) Mr.AJAY KUMAR SINHA Mr.KAUSHAL KUMAR JHA (AAG14)	
6.	CR. MISC./20645/2014 with BAIL IPC 302,379 R.BAIL-1	12 DHANANJAY MAHTO vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.RAJIV KUMAR	Mr.GULNAR BEGUM(APP)	
7.	CR. MISC./52194/2014 BAIL IPC 302,379 R.BAIL-1	3 NIDHI MAHTO vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.DR.RAVINDRA KUMAR(APP)	
8.	CR. MISC./22735/2014 BAIL IPC 307,379,3 R.BAIL-1	6 SAHEB SAHNI @ SAHEB KR. SAHNI @ PRABHAKAR JI. vs THE STATE OF BIHAR	Mr.SUNIL PRASAD SINGH Mr.MOHAN KUMAR SINGH	Mr.TAPESHWAR SHARMA (APP)	
9.	CR. MISC./25355/2014 with BAIL IPC 395,412 R.BAIL-1	6 MD. MUMTAZ @ MUMTAZ @ MD. SAHIL @ CHONHA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.AMBRISH RAHUL	Mr.DINESH SINGH(APP)	
10.	CR. MISC./48870/2014 BAIL IPC 395 R.BAIL-1	1 MD. SUBHAN vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.RAJIV NAYAN(APP)	
11.	CR. MISC./28193/2014 BAIL IPC 329/420/4 R.BAIL-1	6 SHASHANK SHEKHAR SINHA vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.MURLIDHAR(APP)	
12.	CR. MISC./28718/2014 BAIL IPC 304B,120B R.BAIL-1	5 MUKESH YADAV vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINHA	Mr.NAND KISHOR PD.(APP)	
13.	CR. MISC./30418/2014 BAIL IPC 302,201,3 R.BAIL-1	4 ADITYA PASWAN @ JATHA vs THE STATE OF BIHAR	Mr.RAM KUMAR SINGH	Mr.PRAMOD KR.PANDEY(APP)	
14.	CR. MISC./33421/2014 BAIL IPC 302/34 & R.BAIL-1	4 GAUTAM SINGH vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.SADANAND PASWAN(SPL.PP) Mr.RAJANI KANT PANDEY	
15.	CR. MISC./33433/2014 BAIL IPC 302,307,3 R.BAIL-1	5 AMAR MAHTO vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.NAND KISHOR PRASAD (APP) Mr.AMRENDRA KUMAR Mr.SANGEET DEOKULIAR	
16.	CR. MISC./33530/2014 with BAIL IPC 399,402,2 R.BAIL-1	4 MUKESH PASWAN vs THE STATE OF BIHAR	Mr.NAND KUMAR	Mr.T.P.MANDAL(APP)	
17.	CR. MISC./34406/2014 BAIL IPC 399/402 & R.BAIL-1	3 SUNIL KUMAR RAM @ SUNIL RAM vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.BINOD KUMAR(APP)	
18.	CR. MISC./33838/2014 BAIL IPC 302,307,3 R.BAIL-1	3 SANJAY MANJHI vs THE STATE OF BIHAR	Mr.DINESH JHA Mr.NIRMAL KUMAR SINHA-3	Mr.AJIT KUMAR(APP)	
19.	CR. MISC./34218/2014 BAIL IPC 342,323,3 R.BAIL-1	1 BARUNDEO SINGH vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH Mr.PANKAJ KUMAR	Mr.SUMAN KUMARI SINGH (APP)	
20.	CR. MISC./35798/2014 BAIL IPC 363,366A, R.BAIL-1	4 CHINTU KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1 Mr.AHTASHAM ALI KHAN Mr.RAJIV RANJAN	Mr.AMIT KR.RAKESH(APP)	
21.	CR. MISC./35881/2014 BAIL IPC 406,420,4 R.BAIL-1	5 SANGEETA KUMARI vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.DR. KUMAR UDAY PRATAP(APP) Mr.VISHWA RANJAN CHOUDHARY	
22.	CR. MISC./36193/2014 BAIL IPC 394,302,4 R.BAIL-1	3 SANJAY YADAV @ FUCHO YADAV vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.VEENA RANI PD.(APP)	
23.	CR. MISC./36241/2014 BAIL IPC 304B/34 R.BAIL-1	1 SIYA DEVI @ CHANDRAKALA DEVI & ANR vs THE STATE OF BIHAR	Mr.MANORANJAN KUMAR	Mr.ARUN KR. PANDAY (APP)	
24.	CR. MISC./36897/2014 with BAIL IPC 302,307,3 R.BAIL-1	4 SANTOSH JHA @ SANTOSH KUMAR JHA vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR	Mr.SURENDRA PD.SINGH (APP)	

PATNA HIGH COURT	37	Friday 27th February, 2015 Mr. Justice Birendra Prasad Verma
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25.	CR. MISC./45434/2014 with BAIL IPC 302,307,3 R.BAIL-1	1	CHIRANJIVI SAGAR @ CHIRANJIVI BHAGAT vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.GULNAR BEGUM(APP)
26.	CR. MISC./1920/2015 BAIL IPC 302/307/3 R.BAIL-1	3	MUKESH PATHAK vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.PRANAV KUMAR (APP)
27.	CR. MISC./37251/2014 with BAIL 20,23,29 N.D. R.BAIL-1	3	BIJOY RAI @ BIJAY RAI vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA Mr.ARVID KUMAR MOUAR	Mr.RANA RANDHIR SINGH(APP)
28.	CR. MISC./39845/2014 BAIL 20B,23,29 N.D R.BAIL-1	1	NAGINA RAY vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.MANI KANT PANDEY	Mr.RAM ANURAG SINGH(APP)
29.	CR. MISC./38173/2014 BAIL IPC 307,399,4 R.BAIL-1	3	DHIRENDRA YADAV @ DHIRENDRA KUMAR DINKAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.LALLAN KUMAR(APP)
30.	CR. MISC./38389/2014 BAIL IPC 376,313 R.BAIL-1	4	MD. ISLAM vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK Mr.SANJAY KUMAR	Mr.BRAJ KISHORE PD.
31.	CR. MISC./38936/2014 BAIL IPC 302,394&2 R.BAIL-1	3	VIVEK YADAV vs THE STATE OF BIHAR	Smt.VEENA KUMARI JAISWAL	Mr.BHANU PRATAP SINGH(APP)
32.	CR. MISC./39606/2014 BAIL IPC 304B/201 R.BAIL-1	4	SUBODH PANDIT vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.DR.INDIWAR KUMARI (APP)
33.	CR. MISC./40003/2014 BAIL IPC 302,34,27 R.BAIL-1	4	VIVEKANAND KUMAR YADAV @ VIVEKANAND YADAV vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.RAJIV NAYAN(APP) Mr.ANIRUDH KUMAR SINHA
34.	CR. MISC./40048/2014 BAIL IPC 379/323/5 R.BAIL-1	4	KIRTAN SHARMA vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.MANOJ KUMAR (APP)
35.	CR. MISC./40430/2014 BAIL IPC 302,34,27 R.BAIL-1	5	KEDAR RAI @ KEDAR PRASAD YADAV vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.PRADIP NR.KUMAR(APP) Mr.RAVI PRAKASH Mr.VIVEKA NAND SINGH Mr.SHANTANU KUMAR(APP)
36.	CR. MISC./40453/2014 BAIL IPC 363,365,3 R.BAIL-1	3	DHARMENDRA SINGH @ MUKHIYA JEE vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	
37.	CR. MISC./40613/2014 BAIL IPC 302,307,3 R.BAIL-1	4	MAKHIYA SINGH @ SHASHIKANT KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAKESH KUMAR CHANDRAM	Mr.SADANAND PASWAN(APP)
38.	CR. MISC./40642/2014 BAIL IPC 307,34 & R.BAIL-1	4	GAURI SHANKAR YADAV vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.ANIL KUMAR(APP)
39.	CR. MISC./40725/2014 with BAIL IPC 302,364,3 R.BAIL-1	3	DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.AKBAR ALI(APP) Ms.PUSHPA KUMARI Mr.SATYENDRA PRASAD SINGH Mr.TEJ NARAYAN SINGH
40.	CR. MISC./42450/2014 BAIL IPC 364,302,2 R.BAIL-1	1	CHHOTU KUMAR vs THE STATE OF BIHAR	Mr.SAPTASHWA SINGH Mr.PRAVEEN KUMAR Mr.SHAHZAD HASSAN KHAN	Mr.ANIL KR. SINGH NO.1 (APP) Ms.PUSHPA KUMARI Mr.SATYENDRA PRASAD SINGH Mr.TEJ NARAYAN SINGH
41.	CR. MISC./40976/2014 BAIL IPC 414 & 25(R.BAIL-1	4	NIRANJAN MISHRA vs THE STATE OF BIHAR	Mr.INDRADEO PRASAD	Mr.DR.M.K.GAUTAM(APP)
42.	CR. MISC./40999/2014 BAIL IPC 363,366A, R.BAIL-1	5	SHYAM KUMAR vs THE STATE OF BIHAR	Mr.RAKESH AMBASTHA Mr.ARUN KUMAR	Mr.SANJAY KUMAR (APP)
43.	CR. MISC./41009/2014 BAIL IPC 498A/323/ R.BAIL-1	3	ABDUL KADIR @ MAL BABOO vs STATE OF BIHAR & ANR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.MD.ASLAM ANSARI (APP)
44.	CR. MISC./41424/2014 BAIL IPC 304B,34 & R.BAIL-1	4	LALAN KUMAR vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.RAVI BHARDWAJ Mr.DUDH NATH SINGH	Mr.TAPESHWAR SHARMA(APP)
45.	CR. MISC./41563/2014 BAIL IPC 302,120B, R.BAIL-1	4	VIKASH RANJAN @ BHOLU SINGH @ BHOLU & ANR vs THE STATE OF BIHAR		Mr.H.A.KHAN(APP) Mr.MD. KHURSHID ALAM
46.	CR. MISC./42257/2014 BAIL IPC 302/34/36 R.BAIL-1	4	NANDLAL SHARMA vs THE STATE OF BIHAR	Mr.MAHESHWAR PRASAD Mr.RAGHAV PRASAD	Mr.S.DAYAL (APP) Mr.MUKESH KUMAR SINGH
47.	CR. MISC./42682/2014 BAIL IPC 302/34 R.BAIL-1	3	GULAB CHANDRA PANDIT vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.T.N. THAKUR (APP)
48.	CR. MISC./42709/2014 BAIL IPC 307,147,1 R.BAIL-1	5	BHIMAL YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.NAND KISHOR PD.(APP)
49.	CR. MISC./42891/2014 BAIL IPC 302,201/3 R.BAIL-1	4	BASANT SAHNI vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR	Mr.SADANAND PASWAN (SPL.PP)
50.	CR. MISC./42944/2014 BAIL IPC 379 R.BAIL-1	3	AMIT KUMAR vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.LALLAN KUMAR (APP)
51.	CR. MISC./43029/2014 BAIL IPC 304B,201, R.BAIL-1	4	SANJAY OJHA vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.DR. M.K.GAUTAM(APP) Mr.PRAMOD KUMAR PANDEY
52.	CR. MISC./43527/2014 BAIL IPC 364 R.BAIL-1	4	ARVIND KUMAR @ ARVIND PRASAD vs THE STATE OF BIHAR	Mr.MADHUSUDAN KUMAR	Mr.AMRENDRA PRASAD (APP)

PATNA HIGH COURT	38	Friday 27th February, 2015 Mr. Justice Birendra Prasad Verma	
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53.	CR. MISC./43936/2014 BAIL IPC 420,467,4 R.BAIL-1	5	SATYENDRA NARAYAN MAHTO @ SATENDRA NARAYAN MAHTO vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA Mr.SANJEEV RANJAN	Mr.DURGESH NANDAN(APP) Mr.RAM SEWAK PRASAD
54.	CR. MISC./44384/2014 BAIL IPC 376,366&6 R.BAIL-1	3	MAQBOOL ALAM @ MAQBUL ALAM vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.MANOJ KUMAR(APP) Mr.SACHIDA NAND RAI
55.	CR. MISC./44924/2014 with BAIL IPC 394,302,2 R.BAIL-1	3	HARENDRA KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.RAVI RANJAN	Mr.KANHAIYA KISHORE(APP)
56.	CR. MISC./46133/2014 with BAIL IPC 302/34/39 R.BAIL-1	1	NAND KISHORE SINGH YADAV @ NAND KISHROE SINGH vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.KHURSHID ANWAR (APP)
57.	CR. MISC./46787/2014 BAIL IPC 302,394,2 R.BAIL-1	1	NAJIM SHAH @ GUDDU SAH vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN Mr.MITHILESH KUMAR VIDYARTHI	Mr.ASHOK KUMAR(APP)
58.	CR. MISC./44940/2014 BAIL IPC 406,409 R.BAIL-1	3	ANAND ALEXANDER vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.RENUKA RATNAKAR(APP)
59.	CR. MISC./45150/2014 BAIL IPC 379 R.BAIL-1	3	SUMIT KUMAR DAS vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.RAJ KISHORE SINGH(APP)

Friday the 27th February 2015
Court No. 36 (AT 2.15 P.M.)
Mr. Justice Dinesh Kumar Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CWJC/5887/2008 REM/DIS/TER, BOARD	9 NAGENDRA PRASAD SINHA vs THE BIHAR STATE FOOD & CIVIL S	Mr.DEV KUMAR PANDEY Mr.BIJENDRA PRASAD SINHA Mr.ANJANI KUMAR SINHA	Mr.R.S.PRADHAN Mr.AMRENDRA NARAYAN RAI	
2.	CWJC/5941/2008 REM/DIS/TER, BANK	8 MOST. SHARDA DEVI vs THE PATLIPUTRA CENTRAL CO-OPT.	Mr.SHYAM KISHORE SINHA		
3.	CWJC/5942/2008 RGL.AD-HOC., NON G	6 KISHUN MEHTAR & ORS vs THE STATE OF BIHAR & ORS	Mr.DHARMENDRA KR.PASWAN Mr.BISHWA BIBHUTI KUMAR SINGH	Mr.(AAG3)	
4.	CWJC/5948/2008 RGL.AD-HOC., NON G	6 BABU LAL PRASAD vs THE STATE OF BIHAR & ORS	Mr.RATAN KUMAR Mr.KAUSHALESH SINGH	Mr.(GA7) Mr.AVINASH KUMAR (SC30)	
5.	CWJC/5949/2008 RGL.AD-HOC., POLIC	6 BAIJNATH RAM vs THE STATE OF BIHAR & ORS	Mr.RAM HRIDAY PRASAD Mr.SANJAY KUMAR SINGH Mr.PURNENDU NARAYAN SINGH Mr.SANGIV KUMAR	Mr.(GP5) Mr.DEO NARAIN YADAV Mr.ANJANI KUMAR (AAG10)	
6.	CWJC/5957/2008 SALARY, NON GAZETT	6 BAIDHNATH SHARMA vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH	Mr.(GP3) Mr.S.S.S.HUSSAIN(GP4)	
7.	CWJC/5978/2008 REVERSION , POLIC	6 BHAGWAN SHANKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.PURNENDU NARAYAN SINGH Mr.NIRMALA KUMARI Mr.NIRMALA KUMARI	Mr.KINKAR KUMAR (SC2) Mr.RAJESH KUMAR VERMA	
8.	CWJC/5998/2008 PROMOTION , GAZETT	6 KRISHNA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.JYOTI SARAN Mr.ASHISH GIRI	Mr.(AAG3)	
9.	CWJC/6008/2008 RGL.AD-HOC., POLIC	6 RAMJI MISTRI @ RAMJI PANDIT vs THE STATE OF BIHAR & ORS	Mr.RAM HRIDAY PRASAD Mr.SANJAY KUMAR SINGH Mr.PURNENDU NARAYAN SINGH Mr.RAM HRIDAY PRASAD Mr.SANGIV KUMAR	Mr.(GP11) Mr.ANJANI KUMAR (AAG10) Mr.DEONRAIN YADAV	
10.	CWJC/6028/2008 SALARY, GAZETTED S	6 PRADEEP KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAIKENDRA KUMAR SINHA	Mr.(SC6) Mr.VINAY KIRTI SINGH	
11.	CWJC/6044/2008 SELECTION , POLIC	6 RAKESH MOHAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.BINOD MURARI MISHRA	Mr.(SC19) Mr.SATYAM SHIVAM SUNDARAM Mr.P.K.SHAHI	
12.	CWJC/6048/2008 SELECTION , NON GA	6 SUNITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.CHAKRADHARI SHARAN SINGH Mr.SHANTANU KUMAR	Mr.(SC19) Mr.R.K.SAMRENDRA (SC21) Mr.KUMAR MANISH (SC-21) Mr.JAYRAM SHARMA	
13.	CWJC/6085/2008 OTHERS, NON GAZETT	6 NANDU SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA KUMAR JAIN Mr.ACHUTA NAND SINHA	Mr.(GP18)	
14.	CWJC/6090/2008 OTHERS, NON GAZETT	6 SARITA DEVI vs THE STATE OF BIHAR & ORS	Mr.KEDAR NATH TIWARI Mr.ALOK KUMAR RAHI	Mr.(GP11) Mr.A.N.SINHA (GP11)	
15.	CWJC/6091/2008 PROMOTION , NON G	6 HRIDAY NARAIN SAH vs THE STATE OF BIHAR & ORS	Mr.MALLIKA MAZUMDAR Mr.PREM KUMAR	Mr.(SC15) Mr.SUNIL KR. MANDAL (SC24) Mr.J.P.KARN	
16.	CWJC/6100/2008 PROMOTION , NON G	6 RAM CHANDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR	Mr.(SC11) Mr.A.K. CHAUDHARY (SC-13)	
17.	CWJC/6110/2008 SELECTION , NON GA	6 JAYANTI KUMARI vs THE STATE OF BIHAR & ORS	Mr.SHEO SHANKAR PRASAD Mr.M.K.SINGH	Mr.(SC11) Mr.A.K. CHAUDHARY (SC-13)	
18.	CWJC/6124/2008 SELECTION , POLIC	6 MUKESH KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.PURNENDU NARAYAN SINGH Mr.NIRMALA KUMARI Mr.NIRMALA KUMARI	Mr.(AAG4)	
19.	CWJC/6131/2008 RGL.AD-HOC., POLIC	6 BASHISTHA KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAM HRIDAY PRASAD Mr.SANJAY KUMAR SINGH Mr.PURNENDU NARAYAN SINGH Mr.SANGIV KUMAR	Mr.(GP6) Mr.DHURJATI KR.PRASAD(GP7) Mr.DEO NARAIN YADAV Mr.ANJANI KUMAR (AAG10)	
20.	CWJC/6149/2008 OTHERS, NON GAZETT	6 BISHESHVAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR	Mr.(GP21) Mr.MANI KANT MISHRA Mr.RAJENDRA KR. JHA (GP18) Mr.J.P.KARN Mr.BINOD KUMAR LABH	
21.	CWJC/6182/2008 SELECTION , POLIC	6 MD.NAUSHAD ALAM & ANR vs THE STATE OF BIHAR & ORS	Mr.EBRAHIM KABIR Mr.SHROUTI SINGH Mr.KUMAR RAJEEV	Mr.(AAG10) Mr.SATYAM SHIVAM SUNDARAM Mr.P.K.SHAHI	
22.	CWJC/6191/2008 POST RETIRE, SCHOO	21 RAJ KISHORE TIWARI vs THE STATE OF BIHAR & ORS	Mr.RAVI SHANKAR SAHAY Mr.RANDHIR KUMAR I	Mr.(GP8) Mr.BINOD KUMAR LABH Mr.J.P.KARN	
23.	CWJC/6221/2008 PROMOTION , POLIC	6 KAMTA PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.ANJANI KUMAR MISHRA	Mr.(SC9)	
24.	CWJC/6223/2008 SALARY, NON GAZETT	6 CHHOTE LAL DAS vs THE STATE OF BIHAR & ORS	Mr.BIJAY KUMAR PANDEY	Mr.(AAG9)	

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		Mr. Justice Dinesh Kumar Singh	

25.	CWJC/6225/2008 RGL.AD-HOC., POLIC	6	SUBHAS CHANDRA MAHTO vs THE STATE OF BIHAR & ORS	Mr.RAM HRIDAY PRASAD Mr.SANJAY KUMAR SINGH Mr.PURNENDU NARAYAN SINGH Mr.SANGIV KUMAR Mr.VIJAY ANAND	Mr.(GP9) Mr.ANJANI KUMAR Mr.DEO NARAIN YADAV Mr.NAMRATA MISHRA (GP17)
26.	CWJC/6241/2008 SELECTION , NON GA	6	BHARATI KUMARI vs THE STATE OF BIHAR & ORS		Mr.(GA2)
27.	CWJC/6253/2008 PROMOTION , NON G	6	KAMLA PRASAD RAI vs THE STATE OF BIHAR & ORS	Mr.RANA ISHWAR CHANDRA	Mr.(AAG4) Mr.AAG3
28.	CWJC/6272/2008 REVERSION , NON G	6	JAGAT PASWAN vs THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE Mr.BIMLENDU SHEKHER THAKUR Mr.SEEMA KUMARI Mr.SATYA RANJAN SINHA Mr.PRIYANK DEEPAK	Mr.(AAG3)
29.	CWJC/6274/2008 PAY SCALES , NON G	6	GHANSHYAM RAMAN vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR	Mr.(GP6) Mr.SANJAY PANDEY Smt.NILU AGRAWAL Mr.DHURJATI KR.PRASAD(GP7) Mr.SANJAY KUMAR @ SANJU
30.	CWJC/6293/2008 SENIORITY , GAZET	6	KRISHNA MURARI PRASAD vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA KR.SINHA-1 Mr.SANTOSH KUMAR SINGH	Mr.(AAG11)
31.	CWJC/6295/2008 SCH.COLL.UNIV.(EXC	6	MD.ANSAR ALAM & ORS vs THE BIHAR SCHOOL EXAM.BOARD &O	Mr.MD.MUSOWIR	Mr.(GP13) Mr.SHITANSHU SHEKHAR MISHRA Mr.NASIM YAHYA (GP-13) Mr.P.K.SHAHI
32.	CWJC/6303/2008 SELECTION , NON GA	6	DINESH KUMAR PAL vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH I	Mr.(GA2)
33.	CWJC/6326/2008 ADMISSION, ENGINEE	6	DILIP KUMAR MAHTO vs THE STATE OF BIHAR & ORS	Mr.RAM BALI JHA	Mr.(SC22) Mr.P.K.SHAHI Mr.SANTOSH KUMAR JHA (GP3)
34.	CWJC/6332/2008 RGL.AD-HOC., NON G	6	MAHESH CHANDRA MISHRA & ANR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR	Mr.(AAG10) Mr.ANSHUMAN SINGH Mr./MRS.NILU AGRAWAL Mr.SANJAY KUMAR SINHA
35.	CWJC/6337/2008 RGL.AD-HOC., POLIC	6	ARBIND KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAM HRIDAY PRASAD Mr.SANJAY KUMAR SINGH Mr.SANGIV KUMAR Mr.PURNENDU NR.SINHA	Mr.(GP10) Mr.DEO NARAIN YADAV Mr.ANJANI KUMAR (AAG10)
36.	CWJC/6352/2008 SELECTION , NON GA	6	KUMARI USHA vs THE STATE OF BIHAR & ORS	Mr.DEVENDRA PD SINGH Mr.KAMLESH KUMAR SHARMA Mr.ANIL KUMAR CHOUDHARY	Mr.(SC5)
37.	CWJC/6376/2008 SCH.COLL.UNIV.(EXC	6	MANI BHUSHAN PRASAD vs THE BIHAR SCHOOL EXAM.BOARD &O	Mr.DINESHWAR MISHRA	Mr.P.K.SHAHI Mr.SUNIL KUMAR MANDAL
38.	CWJC/6385/2008 SELECTION , NON GA	6	ABHAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.BHUBNESHWAR PRASAD Mr.DEEPAK KUMAR	Mr.(SC14) Mr.AJAY BEHARI SINHA
39.	CWJC/6391/2008 SELECTION , NON GA	6	SUSHMA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.(SC18)
40.	CWJC/6415/2008 PROMOTION , POLIC	6	PRABHAT KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.MD.KAMALUDDIN Mr./MISS G.NISHA	Mr.(GP19)
41.	CWJC/6429/2008 PAY SCALES , NON G	6	BIPIN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.ALOK KUMAR SINGH Mr.SHASHI BHUSHAN KUMAR	Mr.(GP8)
42.	CWJC/6435/2008 RGL.AD-HOC., NON G	6	SURESH PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR BHAGAT	Mr.(SC6)
43.	CWJC/6436/2008 PAY SCALES , NON G	6	SARDAR YASHVIR SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.S.R.SHARAN Mr.DR.MANKESHWAR TIWARI	Mr.(GP1),Mr.GOPAL KRISHNA AGRAWAL Mr.HARISH KUMAR (GP32)
44.	CWJC/6440/2008 RGL.AD-HOC., POLIC	6	MANOJ KUMAR CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.RAM HRIDAY PRASAD Mr.PURNENDU NARAYAN SINGH Mr.SANGIV KUMAR	Mr.(GA2) Mr.ANJANI KUMAR Mr.DEO NARAIN YADAV
45.	CWJC/6446/2008 SCH.COLL.UNIV.(EXC	6	BIJAY KUMAR GUPTA vs THE B.N.MANDAL UNIVERSITY & OR	Mr.AMRIT ABHIJAT Mr.JOHAR MANDAL Mr.MANAGER SAH	Mr.H.P.SINGH Mr.ABHAYA KUMAR
46.	CWJC/6450/2008 PROMOTION , NON G	6	SRI BHAGWAN PASWAN vs THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR SHAMBHU Mr.RAVINDRA KUMAR SINHA	Mr.(GP2),Mr.J.P.KARN Mr.A.K.SINGH (AC TO GP15) Mr.RAJEEV KR.SINGH (GP15) Mr.RAJIV KUMAR SINGH (GP2)
47.	CWJC/6451/2008 SELECTION , NON GA	6	KUNDAN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.BRAJESH KUMAR SINGH	Mr.(GA5)
48.	CWJC/6465/2008 RGL.AD-HOC., NON G	6	NUNU DEVI @ KUMARI vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.ASHISH DEV	Mr.(GP19)
49.	CWJC/6473/2008 OTHERS, NON GAZETT	6	KAPIL RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.MADHESHWAR SINGH Mr.GOPAL SWAROOP DUBEY Mr.BRAJESH MISHRA Mr.AKHILESH KUMAR	Mr.(AAG11)
50.	CWJC/6477/2008 SEL , GAZETTED SER	6	SEEMA KUMARI VERMA vs THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE Mr.BIMLENDU SHEKHER THAKUR Mr.PRIYANK DEEPAK	Mr.(SC7) Mr.SANJAY PANDEY

Friday the 27th February 2015
Court No. 22 (AT 2:15 P.M.)
Mr. Justice Akhilesh Chandra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./45152/2014 BAIL IPC 376,412,1 R.BAIL-1	3 SUNNY DEOL vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.C.JAWAHAR(APP)	
2.	CR. MISC./45282/2014 BAIL IPC 414,25,26 R.BAIL-1	3 JAI JAI RAM MAHTO @ TUKIYA @ TUKIYA MAHTO vs THE STATE OF BIHAR	Mr.SHASHI DHAR JHA Mr.SUNIL KUMAR	Mr.GANESH PD.SINGH(APP)	
3.	CR. MISC./45315/2014 BAIL IPC 302,328 R.BAIL-1	3 SAVITARI DEVI vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.SANJAY KUMAR(APP) Mr.RANA BHUPENDRA NARAYAN SINGH Mr.SMT. BABITA KUMARI	
4.	CR. MISC./45319/2014 BAIL IPC 363,366 R.BAIL-1	3 SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.ALOK KUMAR @ ALOK KR SHAHI,Mr.MUKESH Mr.AJIT KUMAR	Mr.RAJ BALLABH SINGH(APP)	
5.	CR. MISC./45329/2014 BAIL IPC 302,34 R.BAIL-1	3 BINDESHWARI THAKUR vs THE STATE OF BIHAR	Mr. SANJAY SINHA Mr.S.M. SHABBIR ALAM Mr.MD. EQUBAL AHMAD	Mr.RAJ BALLABH SINGH(APP)	
6.	CR. MISC./45429/2014 BAIL IPC 395,397 & R.BAIL-1	3 WAKIL YADAV vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RANA RANDHIR SINGH(APP)	
7.	CR. MISC./45439/2014 BAIL IPC 304B,201, R.BAIL-1	3 CHANDRADEEP KUMAR @ CHANDRADEEP MAHTO vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.VIDYA SAGAR Mr.RAJEEV RANJAN NO.II	Mr.S.D.SINGH YADAV (APP)	
8.	CR. MISC./45609/2014 BAIL IPC 307,379,2 R.BAIL-1	3 SANJEEV KUMAR JHA vs THE STATE OF BIHAR	Mr.RANA SANJAY KUMAR SINGH	Mr.ZAINUL ABEDIN(APP)	
9.	CR. MISC./45674/2014 BAIL IPC 302,307,3 R.BAIL-1	3 ARUN SAH @ ARUN KUMAR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.DILIP KUMAR(APP) Mr.MUKESH KUMAR	
10.	CR. MISC./45679/2014 BAIL 25(1-B)A,26,3 R.BAIL-1	3 JAGDISH SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH Mr.SHIW KUMAR PRABHAKAR Mr.ARVIND KUMAR SHARMA	Mr.A.M.P.MEHTA(APP)	
11.	CR. MISC./45687/2014 BAIL IPC 307/323 R.BAIL-1	3 RAKESH SINGH vs THE STATE OF BIHAR	Mr.YUGAL KISHORE Mr.ARVIND KUMAR	Mr.PARMANAND KUMAR (APP)	
12.	CR. MISC./45688/2014 with BAIL IPC 302,307,3 R.BAIL-1	3 BILASH YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SANJAY KR.SHARMA(APP)	
13.	CR. MISC./46280/2014 BAIL IPC 302,307,3 R.BAIL-1	1 DEEP NARAYAN YADAV & ANR vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.SANGEETA SHARMA(APP)	
14.	CR. MISC./45689/2014 BAIL IPC 364,302,2 R.BAIL-1	3 VIJAY KR. YADAV @ VIJAY YADAV vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.JITENDRA KR. ROY NO.1(APP) Mr.PAWAN KUMAR	
15.	CR. MISC./45698/2014 BAIL IPC 366A,34 R.BAIL-1	4 DAUD MIAN vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR	Mr.SANGEETA SHARMA(APP) Mr.PRAMOD KUMAR VERMA	
16.	CR. MISC./45722/2014 BAIL IPC 459,380,3 R.BAIL-1	1 ARUN PASWAN @ MANOJ PASWAN vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.YOGENDRA KUMAR	Mr.AMITESH KUMAR(APP)	
17.	CR. MISC./45759/2014 BAIL IPC 395,414 R.BAIL-1	1 PINTOO @ VIVEK @ D.T.O. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH Mr.BIRENDRA NATH MISHRA	Mr.PRONATI SINGH (APP)	
18.	CR. MISC./45762/2014 BAIL IPC 341,323,1 R.BAIL-1	1 SANJAY KUMAR YADAV @ SANJAY YADAV vs THE STATE OF BIHAR	Mr.SATISH CHANDRA	Mr.GOPESH KUMAR (APP) Mr.UMESH KUMAR	
19.	CR. MISC./45771/2014 BAIL IPC 414&25(1- R.BAIL-1	1 MUNCHUN SINGH @ MANCHUN SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.MUKESH KR.SINGH(APP)	
20.	CR. MISC./45773/2014 BAIL IPC 302/34 R.BAIL-1	3 SUNIL RAI @ SUNIL KUMAR RAI @ SUNIL KUMAR YADAV vs THE STATE OF BIHAR	Mr.AJAY MISHRA	Mr.SHAKIR AHMAD (APP) Mr.BALMEEKI PANDEY BHASKER,Mr.NITYANAND MISHRA	
21.	CR. MISC./45779/2014 BAIL IPC 420,409,4 R.BAIL-1	1 MD. JAWED ALAM @ JAWED ALAM vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.ANANT KUMAR-1	Mr.NAWAL KISHORE PRASAD(APP)	
22.	CR. MISC./45793/2014 BAIL 22 N.D.P.S.AC R.BAIL-1	1 SUDHIR PRASAD SINGH vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.PARMESHWAR MEHTA(APP)	
23.	CR. MISC./45797/2014 BAIL 47A/D/E/F,49 R.BAIL-1	1 TUNJEE RAM vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.SANJAY KUMAR TIWARY(APP)	
24.	CR. MISC./45810/2014 BAIL IPC 376,313 R.BAIL-1	1 NAWAL MAHTO vs THE STATE OF BIHAR	Mr.MADHU PRASUN	Mr.UPENDRA KUMAR(APP)	
25.	CR. MISC./45812/2014 BAIL 395&25(1-B)A, R.BAIL-1	3 ARVIND VISHWAKARMA vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.DR. KR. UDAY PRATAP(APP)	
26.	CR. MISC./45880/2014 BAIL IPC 376 R.BAIL-1	1 BIJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	Mr.C.SEN PRASAD SINGH (APP)	

PATNA HIGH COURT	42	Friday 27th February, 2015 Mr. Justice Akhilesh Chandra
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27.	CR. MISC./45899/2014 BAIL IPC 302,34,14 R.BAIL-1	1	MUNNA THAKUR @ MANOHAR THAKUR & ANR. vs THE STATE OF BIHAR	Mr. MANOHAR PRASAD SINGH Mr. SUNIL KUMAR	Mr. NITYA NAND TIWARY (APP)
28.	CR. MISC./45902/2014 BAIL IPC 304B,34 R.BAIL-1	1	NOOR MOHAMMAD vs THE STATE OF BIHAR	Mr. KUNDAN KUMAR SINGH	Mr. MANOJ KUMAR (APP)
29.	CR. MISC./45903/2014 BAIL IPC 302,34 R.BAIL-1	1	UMA PRASAD vs THE STATE OF BIHAR	Mr. SANJAY KUMAR Mr. SUDHIR KUMAR UPADHYAY	Mr. H.A. KHAN (APP)
30.	CR. MISC./45907/2014 BAIL IPC 411,413,4 R.BAIL-1	1	SHEOJEE SAH @ SHIV SAH vs THE STATE OF BIHAR	Mr. SHARDA NAND MISHRA Mr. DHANANJAY KR GUPTA Mr. RAJIV RANJAN	Mr. ZAINUL ABEDIN (APP)
31. with	CR. MISC./45914/2014 BAIL IPC 302,307,3 R.BAIL-1	3	MD. ILLIYAS & ANR. vs THE STATE OF BIHAR	Mr. PRABHAT KUMAR SINGH Mr. MD. KAMALUDDIN Mr. SURENDRA KUMAR SINGH	Mr. KR. VIRENDRA NARAYAN (APP)
32.	CR. MISC./47343/2014 BAIL IPC 302,307,3 R.BAIL-1	1	MD. HSIBUL vs THE STATE OF BIHAR	Mr. PRABHAT KUMAR SINGH Mr. SURENDRA KUMAR SINGH Mr. SUDHA CHANDRA	Mr. RAM CHANDRA SINGH (APP)
33.	CR. MISC./45941/2014 BAIL IPC 392 R.BAIL-1	3	MD. INSAR @ MD. ANSAR vs THE STATE OF BIHAR	Mr. SANJAY SINGH	Mr. T.P. MANDAL (APP)
34. with	CR. MISC./45973/2014 BAIL 25(1-A)A,25(1) R.BAIL-1	3	MD. SHABBIR vs THE STATE OF BIHAR	Mr. SATYA PRAKASH Mr. BINDHYACHAL SINGH	Mr. KR. VIRENDRA NARAYAN (APP)
35.	CR. MISC./49176/2014 BAIL 25(1-B)A/26/3 R.BAIL-1	1	MD. NAUSHAD @ KOKO vs THE STATE OF BIHAR	Mr. MD. HARUN QUARESHI Mr. MD. IRSHAD	Mr. AJAY KR. JHA (APP)
36.	CR. MISC./45974/2014 BAIL IPC 498A,304B R.BAIL-1	4	ARJUN TIWARI vs THE STATE OF BIHAR	Mr. PRABHAT KUMAR SINGH Mr. SURENDRA KUMAR SINGH	Mr. MD. ANSHARUL HAQUE (APP) Mr. PARSHURAM SINGH
37.	CR. MISC./45978/2014 BAIL IPC 302,201,3 R.BAIL-1	4	MANAGER SHYAM PRASAD SINGH @ MANAGER SHYAM PRASAD vs THE STATE OF BIHAR	Mr. SANJAY KUMAR JHA Mr. SATYA VEER	Mr. SURESH PD. SINGH (APP)
38. with	CR. MISC./45982/2014 BAIL IPC 364A,120B R.BAIL-1	3	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr. AMBIKA BHAGAT	Mr. INDRA KUMAR SINGH (APP)
39. with	CR. MISC./47473/2014 BAIL IPC 364A,120B R.BAIL-1	1	AKHILESH KUMAR @ AKHALESH KUMAR vs THE STATE OF BIHAR	Mr. RAM SEVAK CHOUDHARY	Mr. ARUN KR. PANDEY (APP)
40. with	CR. MISC./48722/2014 R.BAIL-1	1	SADA NAND BIND @ SADANAND SINGH vs THE STATE OF BIHAR	Mr. RAM SEVAK CHOUDHARY	Mr. MD. ASLAM ANSARI (APP)
41.	CR. MISC./2690/2015 BAIL IPC 364A,120B R.BAIL-1	3	RAJA PASWAN vs THE STATE OF BIHAR	Mr. SANJIV KUMAR SINGH	Mr. DR. AJIT KUMAR (APP)
42.	CR. MISC./45992/2014 BAIL IPC 302,120B, R.BAIL-1	3	LALI @ LALI MANDAL @ LALO KUMAR MANDAL @ LALO MANDAL vs THE STATE OF BIHAR	Mr. MANOJ KUMAR Mr. UDAY CHAND PRASAD	Mr. GOPESH KMAR (APP)
43.	CR. MISC./45994/2014 BAIL IPC 324,326,3 R.BAIL-1	3	PRAMOD SAO vs THE STATE OF BIHAR	Mr. HANSRAJ	Mr. SURENDRA PD. SINGH (APP) Mr. PRAMOD KUMAR VERMA
44.	CR. MISC./45995/2014 BAIL 25,26,35 A.AC R.BAIL-1	3	BRIJIT KUMAR @ CHHOTU @ BRUHEET KUMAR vs THE STATE OF BIHAR	Mr. SANJAY KUMAR @ MANU	Mr. PREM KUMAR JHA (APP)
45.	CR. MISC./45996/2014 BAIL IPC 376,34 R.BAIL-1	3	MD. RIYAZ @ RIJWA vs THE STATE OF BIHAR	Mr. DR. BIDHU RANJAN	Mr. PRADIP NR. KUMAR (APP)
46.	CR. MISC./45997/2014 BAIL IPC 376 & 4/5 R.BAIL-1	3	RAJU CHOUDHARY vs THE STATE OF BIHAR	Mr. BIMLESH KUMAR PANDEY	Mr. ANISH CHANDRA (APP)
47.	CR. MISC./46007/2014 BAIL IPC 304B,201, R.BAIL-1	3	CHAMELI DEVI & ANR vs THE STATE OF BIHAR	Mr. PRATIK KUMAR SINHA Mr. BAL MUKUND PRASAD SINHA	Mr. INDU KUMARI SRIVASTAV (APP)
48.	CR. MISC./46010/2014 BAIL IPC 272,273 & R.BAIL-1	5	SUDAMA KUMAR RAI @ SUDAMA RAI vs THE STATE OF BIHAR	Mr. VIJAY KUMAR Mr. RAJANI KUMARI	Mr. R. B. S. PAHEPURI (APP)
49.	CR. MISC./46012/2014 BAIL IPC 420,419,4 R.BAIL-1	3	KAMLESH KUMAR SINGH @ SRI KAMLESH KUMAR SINGH vs THE STATE OF BIHAR	Mr. BHASKAR SHANKAR Mr. MEENA SINGH Mr. SAKET KUMAR SINGH	Mr. M. DAYAL (APP)
50.	CR. MISC./46015/2014 BAIL IPC 366A,34 R.BAIL-1	3	RAJU YADAV vs THE STATE OF BIHAR & ORS	Mr. SHAMBHU SHARAN SINGH	Mr. DURGESH NANDAN (APP)
51.	CR. MISC./46025/2014 BAIL IPC 409/420/1 R.BAIL-1	3	SANJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr. SANGEET DEOKULIAR Mr. AMRENDRA KUMAR	Mr. NAWAL KISHORE PRASAD (APP)
52.	CR. MISC./46031/2014 BAIL IPC 302,34,27 R.BAIL-1	3	MINTU KUMAR @ MINTU @ RAJ KUMAR KUMAR vs THE STATE OF BIHAR	Mr. SUNIL KUMAR SINGH Mr. RAJIVE RANJAN SINGH	Mr. DR. KR. UDAY PRATAP (APP)
53.	CR. MISC./46032/2014 BAIL IPC 302/34 & 2 R.BAIL-1	3	NAVEEN SINGH vs THE STATE OF BIHAR	Mr. SHUBHESH PANDEY	Mr. RAJ KISHOR SINGH (APP)
54.	CR. MISC./46039/2014 BAIL IPC 307,341,5 R.BAIL-1	3	PANKAJ SHARMA vs THE STATE OF BIHAR	Mr. SHEKHAR KUMAR SINGH Mr. RAJA SURENDRA MOHAN	Mr. KALYAN SHANKAR (APP)
55.	CR. MISC./46040/2014 BAIL IPC 341,323,4 R.BAIL-1	3	NANNU KUMAR @ NANNU KUMAR GUPTA @ BIRENDRA KUMAR GUPTA @ BIRENDRA KUMAR vs THE STATE OF BIHAR	Mr. RAM ADYA SINGH	Mr. TAPESHWAR SHARMA (APP)
56.	CR. MISC./46057/2014 BAIL IPC 409,420,1 R.BAIL-1	3	KRITYANAND RAM vs THE STATE OF BIHAR	Mr. KUNDAN KUMAR SINGH	Mr. NIRMALA KUMARI (APP)

Friday the 27th February 2015
Court No. 35 (AT 2:15 P.M.)
Mr. Justice Gopal Prasad

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./46066/2014 BAIL IPC 290,47 EX R.BAIL-1	3 SHIV KUMAR SINGH vs THE STATE OF BIHAR	Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.MANISH KUMAR	Mr.SHAHIN BEGUM(APP)	
2.	CR. MISC./46077/2014 BAIL IPC 302,34 R.BAIL-1	3 PUNA PASWAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.SHYAM BIHARI SINGH(APP) Mr.RABI BHUSHAN PRASAD NO. 1	
3.	CR. MISC./47035/2014 BAIL IPC 302,34 R.BAIL-1	1 RAM PRAVESH PASWAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.PUSHPA SINHA(APP) Mr.RABI BHUSHAN PRASAD NO. 1	
4.	CR. MISC./46088/2014 BAIL IPC 302,364 R.BAIL-1	3 BIRENDRA YADAV vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.NIRMAL KR.SINHA(APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA Mr.UMESH PRASAD	
5.	CR. MISC./46091/2014 BAIL IPC 377,511,5 R.BAIL-1	3 VIJAY THAKUR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.ANIL KUMAR SINGH	Mr.ABHAY KR. 1(APP)	
6.	CR. MISC./46093/2014 BAIL 7 E.C.ACT R.BAIL-1	3 BIPIN MANDAL vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR LABH Mr.CHANDRA MOLESHWAR	Mr.RAJENDRA PD.NAT(APP)	
7.	CR. MISC./46094/2014 BAIL IPC 395,414 R.BAIL-1	3 MITHILESH SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.ASHA DEVI(APP)	
8.	CR. MISC./46122/2014 BAIL IPC 302,34 & R.BAIL-1	5 RAJIV YADAV vs THE STATE OF BIHAR	Mr.PREM RANJAN KUMAR	Mr.SUNIL KR. PANDAY (APP)	
9.	CR. MISC./46150/2014 BAIL IPC 302,34,27 R.BAIL-1	5 SHANKAR RAI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.INDU BALA PANDEY(APP)	
10.	CR. MISC./46155/2014 BAIL IPC 384,386,4 R.BAIL-1	4 KISHORE KUMAR KAUSHLENDRA @ KAUSHAL @ KISHORE KAUSHALENDRA @ KAUSHAL KUMAR vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.NARENDRA KUMAR SINGH(APP) Mr.SHANKAR KUMAR	
11.	CR. MISC./46157/2014 BAIL IPC 376&8/18 R.BAIL-1	4 SHYAM SAHNI @ SHYAM KUMAR SAHNI vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.S.D.SINGH YADAV(APP)	
12.	CR. MISC./46161/2014 BAIL IPC 304B,201, R.BAIL-1	3 KAPILDEO SINGH & ORS. vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH	Mr.RAM SUMIRAN ROY(APP)	
13.	CR. MISC./46162/2014 BAIL IPC 363,364,3 R.BAIL-1	3 KANHAIYA KUMAR vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.SANJAY KR.SHARMA(APP) Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH	
14.	CR. MISC./46184/2014 BAIL IPC 147,323,3 R.BAIL-1	3 BRIJ GIRI & ANR vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SATYENDRA PRASAD (APP)	
15.	CR. MISC./46193/2014 BAIL IPC 379 R.BAIL-1	3 SUBODH KUMAR vs THE STATE OF BIHAR	Mr.BISHWAJEET PANDEY	Mr.YOGENDRA KR. SINGH(APP)	
16.	CR. MISC./46196/2014 BAIL IPC 307/147/1 R.BAIL-1	3 AJEET KUMAR @ TULLU vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.SUMAN KUMAR SINGH (APP)	
17.	CR. MISC./6943/2015 BAIL IPC 307,323,4 R.BAIL-1	1 MD. ASLAM vs THE STATE OF BIHAR	Mr.AJAY KUMAR VERMA Mr.MADHUBALA VEMA	Mr.UDAY PRATAP SINGH(APP)	
18.	CR. MISC./46213/2014 BAIL IPC 392,323,3 R.BAIL-1	3 INDAL YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SUCHETA YADAV(APP)	
19.	CR. MISC./46218/2014 BAIL IPC 394 R.BAIL-1	3 SANJEET KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHAUKAT ALAM	Mr.SANJAY KUMAR TIWARY- I(APP)	
20.	CR. MISC./46224/2014 BAIL IPC 379,411,3 R.BAIL-1	3 GAURI SHANKAR THAKUR vs THE STATE OF BIHAR	Mr.BHIM SEN PRASAD	Mr.PARMANAND KUMAR(APP)	
21.	CR. MISC./46232/2014 BAIL IPC 379,406,4 R.BAIL-1	3 SERAJUDDIN vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR SHARMA	Mr.AKBAR ALI(APP)	
22.	CR. MISC./46237/2014 BAIL IPC 302/147/1 R.BAIL-1	3 GOVIND KUMAR & ANR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.GANESH PRASAD SINGH (APP) Mr.RAMA KANT SINGH	
23.	CR. MISC./46244/2014 BAIL IPC 285/304A R.BAIL-1	3 SUGRIB SINGH vs THE STATE OF BIHAR	Mr.NAND KISHORE PRASAD SINHA	Mr.NIRMALA KUMARI (APP) Mr.SATISH KUMAR SINHA Mr.ABINASH KR. SINHA	
24.	CR. MISC./6444/2015 BAIL IPC 304A,385 R.BAIL-1	1 BALWANT KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.D.P.TIWARY(APP) Mr.SATISH KUMAR SINHA Mr.ABINASH KR. SINHA	
25.	CR. MISC./46272/2014 BAIL IPC 304B,34 R.BAIL-1	3 MD. SAHABUL @ SAHABUDDIN @ MD. SAHBUB vs THE STATE OF BIHAR	Mr.MD. HUSSAIN	Mr.CHOUBEY JAWAHAR(APP)	

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		Mr. Justice Gopal Prasad	

26.	CR. MISC./46302/2014 with BAIL IPC 307/396/4 R.BAIL-1	3	MAHESH MAHTO & ORS vs THE STATE OF BIHAR	Ms.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.VEENA RANI PRASAD (APP)
27.	CR. MISC./48259/2014 BAIL IPC 307,436,3 R.BAIL-1	3	HARI JEE @ HARI RAM @ HARI SHANKAR RAM vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SHAKIR AHMAD(APP)
28.	CR. MISC./46414/2014 BAIL IPC 406,420 R.BAIL-1	4	RANJEET KUMAR SHARMA vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN	Mr.SANGEETA SHARMA (APP)
29.	CR. MISC./46448/2014 BAIL IPC 302,120B, R.BAIL-1	3	LORIK RAM vs THE STATE OF BIHAR	Mr.RANA BALJIT SINGH	Mr.NAND KISHOR PD.(APP)
30.	CR. MISC./46549/2014 BAIL IPC 304B,34 R.BAIL-1	1	MUKESH YADAV vs THE STATE OF BIHAR	Mr.MD. IRSHAD	Mr.ANIL PD.SINGH(APP)
31.	CR. MISC./46591/2014 BAIL IPC 304B,201, R.BAIL-1	3	NAGENDRA MAHTO vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.MADAN KUMAR(APP)
32.	CR. MISC./46609/2014 BAIL IPC 307,147,1 R.BAIL-1	3	BENI YADAV vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.BRAJ KISHORE PD. Mr.RANJAN KUMAR JHA
33.	CR. MISC./46610/2014 with BAIL IPC 420,120B, R.BAIL-1	3	BHARAT YADAV vs THE STATE OF BIHAR	Mr.RADHA MOHAN SINGH	Mr.ANIL KUMAR(APP)
34.	CR. MISC./47642/2014 BAIL IPC 414,420,4 R.BAIL-1	1	BINOD KUMAR YADAV vs THE STATE OF BIHAR	Mr.RADHA MOHAN SINGH	Mr.ANIL KUMAR(APP)
35.	CR. MISC./46624/2014 BAIL IPC 302,201,3 R.BAIL-1	1	RAJESH MAHTO vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.ANIL KUMAR(APP)
36.	CR. MISC./46659/2014 BAIL IPC 307,323,1 R.BAIL-1	1	BIDAY KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K.	Mr.ARUN KUMAR(APP)
37.	CR. MISC./46664/2014 BAIL IPC 363,366A, R.BAIL-1	1	GURU DAYAL PASWAN vs THE STATE OF BIHAR	Mr.ANJANI KUMAR SINHA Mr.BIJENDRA PRASAD SINHA	Mr.BHANU PRATAP SINGH(APP)
38.	CR. MISC./46683/2014 with BAIL IPC 272,273 & R.BAIL-1	1	AMIN ANSARI & ANR vs THE STATE OF BIHAR	Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH Mr.ARVIND KUMAR SHARMA	Mr.P.N.PANDIT(APP)
39.	CR. MISC./46957/2014 BAIL IPC 272,273&4 R.BAIL-1	1	DHANAJAY SINGH @ DHANANJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.MD. ASLAM ANSARI(APP)
40.	CR. MISC./46685/2014 BAIL IPC 384,386,3 R.BAIL-1	1	SANTOSH JHA @ SANTOSH KUMAR JHA vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.MD. ANISUR RAHMAN	Mr.RAM NARESH ROY(APP)
41.	CR. MISC./46691/2014 with BAIL IPC 395 R.BAIL-1	1	GHANSHYAM MANDAL vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.A.L.PANDIT (APP)
42.	CR. MISC./48728/2014 BAIL IPC 395 R.BAIL-1	1	TEKAN MEHTA @ TEKAN MANDAL @ TEK NARAYAN MEHTA vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.A.DAYAL (APP)
43.	CR. MISC./46693/2014 with BAIL IPC 399,402,4 R.BAIL-1	1	LALBABU THAKUR vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.U.S.P.SINGH(APP)
44.	CR. MISC./7388/2015 BAIL IPC 399,467,4 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.INDU KUMARI SRIVASTAVA(APP)
45.	CR. MISC./46698/2014 BAIL IPC 409,420,3 R.BAIL-1	1	BHARAT RABIDAS vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.PRATIVA KUMARI	Mr.SURENDRA KUMAR(APP)
46.	CR. MISC./46719/2014 with BAIL IPC 302/34/20 R.BAIL-1	3	SRI BHAGWAN SINGH vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH	Mr.NAWAL KISHORE PRASAD (APP)
47.	CR. MISC./49587/2014 with BAIL IPC 302/34/20 R.BAIL-1	1	AMIT SINGH @ RAHI PANCHAM vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.MANOJ KUMAR 1 (APP)
48.	CR. MISC./4870/2015 BAIL IPC 302,201,3 R.BAIL-1	3	DEEPAK KUMAR PASWAN @ DEEPAK KUMAR @ DEEPU vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.UMA NATH MISHRA(APP)
49.	CR. MISC./46751/2014 BAIL 25(I-B)A,26 R.BAIL-1	1	SANJEET KUMAR @ SANJEET RAM vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH	Mr.JITENDRA KR. ROY NO.1(APP)
50.	CR. MISC./46755/2014 BAIL 47(A) EX.ACT. R.BAIL-1	1	MANOJ CHAUDHARY vs THE STATE OF BIHAR	Mr.MADHUSUDAN KUMAR	Mr.MD.ARIF (APP)
51.	CR. MISC./46760/2014 BAIL IPC 302,201 R.BAIL-1	1	MADAN MANDAL vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH	Mr.HARENDRA PRASAD(APP)
52.	CR. MISC./46761/2014 BAIL 25,26,35 A.AC R.BAIL-1	1	CHHABILA YADAV vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.ASHRAF ANSARI(APP)
53.	CR. MISC./46775/2014 BAIL IPC 307,385,3 R.BAIL-1	1	MD. SHAIRU KHAN vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.MD. SUFIYAN(APP)
54.	CR. MISC./46776/2014 BAIL IPC 376 R.BAIL-1	1	SHARIM @ MD. SARIM vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.R.B.S.PAHEPURI(APP)
55.	CR. MISC./46795/2014 BAIL IPC 341,307,1 R.BAIL-1	3	SINTU SAH vs THE STATE OF BIHAR	Mr.RAJ KUMAR PRASAD Mr.GAURI SHANKAR PRASAD	Mr.NITYANAND(APP)

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56.	CR. MISC./46796/2014 BAIL IPC 395 R.BAIL-1	1	YOGENDRA RAJAK @ CHHOTU RAJAK vs THE STATE OF BIHAR	Mr. AMARENDRA KUMAR SINGH	Mr. MD. NAZIR ANSARI (APP)
57.	CR. MISC./46803/2014 BAIL IPC 323,307,3 R.BAIL-1	1	BISHUNDEO RAM vs THE STATE OF BIHAR	Mr. MANOJ KUMAR Mr. UDAY CHAND PRASAD	Mr. GOPESH KUMAR (APP) Mr. GOPAL KUMAR JHA
58.	CR. MISC./46825/2014 BAIL IPC 302,34,27 R.BAIL-1	1	RAM DULAR SINGH vs THE STATE OF BIHAR	Mr. JAI PRAKASH SINGH Mr. ANIL KUMAR	Mr. MADHURI LATA (APP)
59.	CR. MISC./46839/2014 BAIL IPC 302,34 & R.BAIL-1	3	HARE RAM YADAV vs THE STATE OF BIHAR	Mr. SHASHI DHAR JHA Mr. SUNIL KUMAR	Mr. GANESH PD. SINGH (APP)
60.	CR. MISC./46842/2014 with BAIL IPC 364,366A, R.BAIL-1	3	SANJAY KUMAR MALI @ SANJAY KUMAR MALLI @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr. DIWAKAR SINHA Mr. ROUNAK KUMAR SINGH "PANKAJ"	Mr. PRONATI SINGH (APP)
61.	CR. MISC./48899/2014 BAIL IPC 366A,372, R.BAIL-1	1	FAROOQUE ALAM vs THE STATE OF BIHAR	Mr. DILIP KUMAR SINGH	Mr. C. SEN PD. SINGH (APP)

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Court No. 39 (AT 2:15 P.M.)
Mr. Justice Mungeshwar Sahoo

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./46849/2014 BAIL IPC 302,307,1 R.BAIL-1	1 VIKRAMA SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.R.B.S.PAHEPURI(APP)	
2.	CR. MISC./46854/2014 BAIL IPC 307,353&3 R.BAIL-1	1 PREM KUSHWAHA vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.RAM ANURAG SINGH(APP)	
3.	CR. MISC./46856/2014 BAIL IPC 304B/201/ R.BAIL-1	3 RUPAN THAKUR vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.SATYENDRA PRASAD SINGH	Mr.MADHURILATA (APP)	
4.	CR. MISC./46858/2014 BAIL IPC 307,324,3 R.BAIL-1	1 SUGGA MUSAHAR @ SUGARAM MUSHAR vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.BHANU PRATAP SINGH(APP)	
5.	CR. MISC./46884/2014 BAIL IPC 304B,34 R.BAIL-1	1 LALITA DEVI vs THE STATE OF BIHAR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.SHYAM KUMAR SINGH (APP)	
6.	CR. MISC./46886/2014 BAIL IPC 364,364A R.BAIL-1	1 SURESH SAHNI & ANR vs THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY	Mr.DR. INDIWAR KUMARI (APP)	
7.	CR. MISC./46901/2014 BAIL IPC 302/34/49 R.BAIL-1	1 DEOPARI DEVI @ LALPARI DEVI vs THE STATE OF BIHAR	Mr.ARBIND KUMAR	Mr.ZAINUL ABEDIN (APP)	
8.	CR. MISC./46902/2014 BAIL IPC 363A,368, R.BAIL-1	1 NARESH PASWAN vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.ANIRUDH KUMAR SINGH	Mr.YOGENDRA KR.SINGH(APP)	
9.	CR. MISC./46907/2014 BAIL IPC 47A EX. A R.BAIL-1	1 SUMESHWAR CHAUDHARY vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH	Mr.ASHA DEVI (APP)	
10.	CR. MISC./46909/2014 BAIL IPC 302/364/1 R.BAIL-1	1 RANI DEVI vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.SHAHIN BEGUM (APP)	
11.	CR. MISC./46917/2014 BAIL IPC 392 R.BAIL-1	1 MD. IRFAN vs THE STATE OF BIHAR	Mr.LAL BABU SINGH Mr.RAJESH KUMAR SINGH	Mr.AHMAD ALI(APP)	
12.	CR. MISC./46920/2014 BAIL 25,26 A.ACT R.BAIL-1	1 MAKESHWAR YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.AJAY KUMAR JHA(APP)	
13.	CR. MISC./46989/2014 BAIL IPC 363,365,3 R.BAIL-1	3 MD. SUJAN MD. NIJAM @ RAJ KUMAR RAI vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.MADHURANAND JHA(APP)	
14.	CR. MISC./47006/2014 BAIL IPC 307,353,4 R.BAIL-1	3 SAURABH KUMAR @ CHANDAN KUMAR @ CHANDAN vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.PRAVIN KUMAR	Mr.KR.RANJIT RANJAN(APP)	
15.	CR. MISC./48183/2014 BAIL IPC 366/34 R.BAIL-1	1 JUGA SAHNI vs THE STATE OF BIHAR	Mrs.JUHI KUMARI Mr.SHOBHA CHOUBEY	Mr.KHURSHID ANWAR (APP)	
16.	CR. MISC./48184/2014 BAIL IPC 379,411 R.BAIL-1	1 MUKESH KUMAR @ AJAY KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.R.P.S.SINGH(APP)	
17.	CR. MISC./48185/2014 BAIL IPC 395 R.BAIL-1	1 TUNNU PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.NAGENDRA PD.(APP)	
18.	CR. MISC./48187/2014 BAIL IPC 448,427,3 R.BAIL-1	1 PUNIT CHOUBEY vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA	Mr.S.M.RAHMAN(APP)	
19.	CR. MISC./48188/2014 BAIL 25(1-B)A/26/3 R.BAIL-1	1 SONU @ SHAKRA vs THE STATE OF BIHAR	Mr.SHEIKH ARKAN AHMAD	Mr.AJAY KUMAR 2 (APP)	
20.	CR. MISC./48189/2014 BAIL IPC 302,34,27 R.BAIL-1	1 AJIT YADAV @ AJEET YADAV vs THE STATE OF BIHAR	Mr.RANA PRATAP SINGH Mr.RANVIJAY NARAIN SINGH	Mr.S.M.RAHMAN(APP)	
21.	CR. MISC./48196/2014 with BAIL IPC 414,34 R.BAIL-1	1 HEERALAL PASWAN vs THE STATE OF BIHAR	Mr.MAHENDRA THAKUR	Mr.UMA NATH MISHRA(APP)	
22.	CR. MISC./49698/2014 BAIL IPC 414,34 R.BAIL-1	1 MITHLESH SAHNI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SHYAM KUMAR SINGH (APP)	
23.	CR. MISC./48199/2014 with BAIL IPC 413/414/3 R.BAIL-1	1 MANGAL RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH Mr.MUKESH KUMAR RANA	Mr.RANA RANDHIR SINGH (APP)	
24.	CR. MISC./48568/2014 BAIL IPC 413/414/3 R.BAIL-1	1 OM PRAKASH RAI vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.JITENDRA KUMAR SINGH 1 (APP)	
25.	CR. MISC./48201/2014 BAIL IPC 302/34/20 R.BAIL-1	1 RAMBHU SAH vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.U.L.VERMA (APP)	
26.	CR. MISC./48204/2014 BAIL IPC 304B/201/ R.BAIL-1	1 KAMESHWAR YADAV vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.MADAN KUMAR (APP)	

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27.	CR. MISC./48209/2014 BAIL IPC 498A & 3/ R.BAIL-1	1	ARUN DAS vs THE STATE OF BIHAR	Mr.SHANTI PRATAP Mr.ARVIND KUMAR VARMA Mr.AJIT RANJAN KUMAR	Mr.DR. RAVINDRA KUMAR (APP)
28.	CR. MISC./48212/2014 BAIL IPC 376,511 R.BAIL-1	1	NATHUNI ANSARI vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.RAJ BALLABH SINGH (APP)
29.	CR. MISC./48216/2014 BAIL IPC 147,302 R.BAIL-1	1	MOSAIYAT SHAH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH Mr.MUKESH KUMAR RANA	Mr.SHARDANAND JHA(APP)
30.	CR. MISC./48231/2014 with BAIL IPC 302/120B/ R.BAIL-1	1	SAFAU MIAN vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.U.S.P SINGH (APP) Mr.RAJANI KANT PANDEY
31.	CR. MISC./48448/2014 with BAIL IPC 302,120B, R.BAIL-1	1	MANOJ PASWAN vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.ANIL KUMAR(APP) Mr.RAJANI KANT PANDEY
32.	CR. MISC./49419/2014 with BAIL IPC 302,120B, R.BAIL-1	1	KANHAIYA RAM vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.AMIT KR. RAKESH(APP) Mr.RAJANI KANT PANDEY
33.	CR. MISC./3374/2015 BAIL IPC 302,120B, R.BAIL-1	3	PANKAJ KUMAR PASWAN vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.C.JAWAHAR(APP)
34.	CR. MISC./48322/2014 with BAIL 3/4/5/6 IMMOR R.BAIL-1	1	MUNNA NUT vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.M.K.KHARE(APP)
35.	CR. MISC./48845/2014 BAIL 3,4,5,6 IMM.T R.BAIL-1	1	RAJU KUMAR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.SATYENDRA PRASAD SINGH	Mr.S.D.SINGH YADAV (APP)
36.	CR. MISC./48336/2014 with BAIL IPC 302/201/1 R.BAIL-1	1	RANJU DEVI & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.MUKESH	Mr.ANSUAIYA JAISWAL (APP) Mr.KAMLESH PRASAD YADAV Mr.SATISH KUMAR
37.	CR. MISC./49109/2014 BAIL IPC 302,201,1 R.BAIL-1	1	ARUN CHAUDHARY vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.ANANT KUMAR(APP) Mr.KAMLESH PRASAD YADAV Mr.SATISH KUMAR
38.	CR. MISC./48338/2014 BAIL IPC 302 R.BAIL-1	1	RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	Mr.SURAJ NARAIN YADAV Mr.PANCHA NAND PANDIT	Mr.U.S.P.SINGH(APP)
39.	CR. MISC./48339/2014 BAIL IPC 379/411 R.BAIL-1	1	RAMESH KUMAR vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.VINOD SHANKAR MODI (APP)
40.	CR. MISC./48340/2014 BAIL IPC 392 R.BAIL-1	1	AKBER MIAN vs THE STATE OF BIHAR	Mr.PRAMOD BAN BIHARI SINGH	Mr.ASHRAF ANSARI(APP)
41.	CR. MISC./48341/2014 with BAIL IPC 395,397 R.BAIL-1	1	MOHIB AKHTAR @ MOULVI @ MD. MOHIB vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.AJAY KUMAR NO.2(APP)
42.	CR. MISC./49341/2014 BAIL IPC 395/397 R.BAIL-1	1	MANOJ DAS vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.ANITA KUMARI (APP)
43.	CR. MISC./48342/2014 BAIL IPC 307/147/1 R.BAIL-1	1	SHEO SHANKAR THAKUR @ SHIV SHANKAR THAKUR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.ARUN KUMAR PANDEY (APP)
44.	CR. MISC./48343/2014 BAIL IPC 392,411,4 R.BAIL-1	1	DEEPAK KUMAR @ DILIP KUMAR vs THE STATE OF BIHAR	Mr.GAJANAN MISHRA	Mr.ANUJ KR.SRIVASTAV(APP)
45.	CR. MISC./48344/2014 BAIL 20/22 NDPS AC R.BAIL-1	3	RAM BACHCHAN RAI @ BACHHAN RAI vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.A.DAYAL (APP)
46.	CR. MISC./48345/2014 with BAIL IPC 302,201 R.BAIL-1	1	SANJAY KUMAR & ANR. vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.ARVIND KR.PANDAY(APP)
47.	CR. MISC./49473/2014 with BAIL IPC 302,201 R.BAIL-1	1	MANSOOR AHMAD @ MUKHIYA vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III Mr.BIJENDRA KUMAR	Mr.SANGITA SHARMA (APP)
48.	CR. MISC./3474/2015 BAIL IPC 302/201 R.BAIL-1	3	RAM LACHCHAN @ RAM LAKSHAN vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.MADHURILATA (APP)
49.	CR. MISC./48372/2014 BAIL IPC 307,387,3 R.BAIL-1	1	HARSH KUMAR SINGH @ HARSH KISHOR SINGH vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA Mr.GOVIND MOHAN THAKUR	Mr.RAJESH KUMAR (APP)
50.	CR. MISC./48399/2014 BAIL IPC 302/201/3 R.BAIL-1	1	VIKRAM MANDAL vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.HIRDAY PRASAD SINGH (APP)
51.	CR. MISC./48407/2014 BAIL IPC 302/304/2 R.BAIL-1	1	MD. SAJJAD @ SAJJAD ALAM vs THE STATE OF BIHAR	Mr.SARANGDHAR JHA	Mr.ASHA DEVI (APP)
52.	CR. MISC./48411/2014 BAIL IPC 376,323,4 R.BAIL-1	1	RAKTU THAKUR vs THE STATE OF BIHAR	Mr.RANVIJAY SINGH	Mr.PARMANAND KUMAR(APP)
53.	CR. MISC./48446/2014 BAIL IPC 307,384,4 R.BAIL-1	1	SUDAMA TIWARI vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.MD.FAHIMUDDIN(APP) Mr.ANIRUDH KUMAR VERMA
54.	CR. MISC./48459/2014 BAIL IPC 396 R.BAIL-1	1	SANTOSH JHA @ SANTOSH KUMAR JHA vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.MD. ANISUR RAHMAN	Mr.INDU KUMARI SRIVASTAV(APP)
55.	CR. MISC./48464/2014 BAIL IPC 394 R.BAIL-1	1	JAGDAMBI MANDAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.AJAY KR. 2(APP)
56.	CR. MISC./48472/2014 BAIL IPC 363/366/3 R.BAIL-1	1	PRADIP YADAV vs THE STATE OF BIHAR	Mr.JITENDRA PANDEY	Mr.NAGENDRA PRASAD (APP)

PATNA HIGH COURT	48	Friday 27th February, 2015 Mr. Justice Mungeshwar Sahoo
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57.	CR. MISC./48474/2014 BAIL IPC 307/498A/ R.BAIL-1	1	ARJUN SINGH vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.ANANT KUMAR (APP)
58.	CR. MISC./48476/2014 BAIL IPC 420,406,4 R.BAIL-1	1	RAM BABU SINGH @ RAM BABU RAI vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.ATUL CHANDRA(APP) Mr.VINOD KUMAR
59.	CR. MISC./48486/2014 BAIL IPC 419,420,4 R.BAIL-1	1	KAMLESH KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.R.B.ROY RAMAN(APP)
60.	CR. MISC./48496/2014 BAIL 7/13(2),13(1) R.BAIL-1	1	RAMESHWAR SAH vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.BINOD KUMAR YADAV	Mr.RAMAKANT SHARMA(L.O.,/I/C,VIGI.)

Friday the 27th February 2015

Court No. 33 (AT 2:15 P.M.)

Mr. Justice Hemant Kumar Srivastava

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CWJC/8497/2007 LAND ENCROACHMENT	9 KAILASH PRASAD SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.MANOJ KR.AMBASTHA Mr.MANOJ KUMAR VIKRANT	Mr.(GP21) Mr.SUJEET KUMAR SINHA Mr.SANJAY KUMAR(ASG) Mr.RAJENDRA KR. JHA (GP18) Mr.VIVEK PRASAD (GP18)	
2.	CWJC/9511/2008 INDUSTRIAL DISPUTE	9 M/S BENNETT COLEMAN & CO.LTD. vs THE PRESIDING OFFICER,LABOUR C	Mr.CHAKRADHARI SHARAN SINGH Mr.SANJAY KUMAR OJHA Mr.SHANTANU KUMAR	Mr.(AAG2) Mr.KAMAL KISHORE JHA Mr.SATYENDRA KRISHNA PRASAD Mr.RAJIV KUMAR SINGH Mr.K.N.GUPTA	
3.	CWJC/9870/2008 OTHER MISC. MATTER	14 MANMOHAN PRASAD SHARMA & ANR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr.(GP13) Mr.KUMAR PRIYA RANJAN	
4.	CWJC/12453/2008 ELECTRICITY MATTER	4 M/S UJJWAL MOLDINGS LIMITED vs THE BIHAR STATE ELECTRICITY BO	Mr.SURAJ SAMDARSHI	Mr.VINAY KIRTI SINGH	
5.	CWJC/9964/2010 OTHER MISC. MATTER	14 SHRIKANT MISHRA vs SARAJU MISHRA @ SARJUG MISHRA&	Mr.RADHA MOHAN PANDEY Mr.SWETA KUMARI Mr.BALAJEE PATHAK	Mr.RANG NATH CHOUBEY	
6.	CWJC/12118/2010 OTHER MISC. MATTER	6 PAWAN KUMAR SINGH @ PAWAN SING vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD Mr.NEERAJ RAJ	Mr.(AAG3) Mr.ABINASH KUMAR Mr.SANJAY KUMAR SAROJ	
7.	CWJC/14415/2010 OTHER MISC. MATTER	5 RABINDRA MOHAN PRASAD MADHUR vs THE UNION OF INDIA & ORS	Mr.RANJEET KUMAR SINGH 2	Mr.(GP16) Mr.N.A. SHAMSI (ASGI) Mr.GOPESH KUMAR (CGC) Mr.RAM ANURAG SINGH (CGC)	
8.	CWJC/15046/2010 OTHER MISC. MATTER	5 RAM SOBHIT PANDEY vs THE STATE OF BIHAR & ORS	Mr.RATAN KUMAR SINHA	Mr.(SC23) Mr.SHEO SHANKAR PD. (SC10)	
9.	CWJC/15979/2010 OTHER MISC. MATTER	4 INDIAN MEDICAL ASSOCIATION vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.ANJANI KUMAR Mr.KRISHNA KUMAR	Mr.(GP18) Mr.ABHINAY RAJ Mr.SHIVENDRA KISHORE Mr.MD.NADIM SERAJ (GP20) Mr.AJAY KR.SINHA	
10.	CWJC/16180/2010 OTHER MISC. MATTER	5 VIDHYA SINGH vs SATRUGHAN MISHRA & ORS	Mr.JAVED ASLAM	Mr.SANTOSH KUMAR MISHRA	
11.	CWJC/16459/2010 OTHER MISC. MATTER	3 ATHARUL HAQUE & ORS vs MIRZA ISRAIL BAIG & ANR	Mr.RANA VIKRAM SINGH		
12.	CWJC/16595/2010 OTHER MISC. MATTER	3 MRITYUNJAY KUMAR vs VARSHA DEVI	Mr.DR.AMRENDRA KUMAR I Mr.RAVI S.PANKAJ		
13.	CWJC/16749/2010 OTHER MISC. MATTER	3 JAINUL HAQUE vs SHAIKH SAMIULLAH & ORS	Mr.SHAILENDRA KUMAR SINGH		
14.	CWJC/16782/2010 OTHER MISC. MATTER	3 BIBI ASMA BEGUM & ORS vs GULAB CHAND PRASAD	Mr.SUDHIR RANJAN Mr.POONAM VERMA		
15.	CWJC/16799/2010 OTHER MISC. MATTER	3 RAJENDRA SAH @ RAJENDRA PD.SAH vs RAGHUBIR SAH	Mr.DEEPAK SAHAY JAMUAR		
16.	CWJC/16850/2010 OTHER MISC. MATTER	3 SMT.MAMTA AKHAURI vs THE STATE OF BIHAR & ORS	Mr.ANSHAY BAHADUR MATHUR Mr.SURESH KUMAR	Mr.(AAG5) Mr.YOGENDRA PD. SINHA	
17.	CWJC/16857/2010 OTHER MISC. MATTER	3 ASHOK KUMAR RAJGARHIYA vs THE STATE OF BIHAR & ANR	Mr.PANDIT JEE PANDEY Mr.NAWNIT KUMAR TIWARY	Mr.(SC19) Mr.KUMAR MANISH (SC21)	
18.	CWJC/16860/2010 BIHAR RELIGIOUS TR	1 SUSHIL KANT MISHRA vs THE BIHAR STATE BOARD OF RELIG	Mr.SHASHI NATH JHA	Mr.GANPATI TRIVEDI Mr.DURGA NAND JHA Mr.USHA KIRAN HAZARI Mr.VIVEK ANAND KUMAR	
19.	CWJC/16881/2010 OTHER MISC. MATTER	3 MD.MOKHTAR KHAN vs IMAMUDDIN KHAN & ORS	Mr.MD.GAYASUDDIN KHAN Mr.SHAMBHU SHARAN SINGH		
20.	CWJC/16885/2010 OTHER MISC. MATTER	3 NATHUNI PRASAD vs SMT.PRABHA DEVI & ANR	Mr.NARESH DIKSHIT		
21.	CWJC/16890/2010 OTHER MISC. MATTER	3 KISHORI PRASAD SINGH @ WAKIL S vs AKIL DEO PRASAD SINGH @JAGDISH	Mr.SANJIV SHARAN	Mr.MANI KANT MISHRA Mr.SANJEET KUMAR Mr.RAJ KAMAL Mr.MADHURESH PRASAD	
22.	CWJC/16895/2010 OTHER MISC. MATTER	3 ASHOK TIWARY & ANR vs BALIRAM TIWARY & ORS	Mr.JITENDRA KUMAR SINGH Mr.MD. WALIUR RAHMAN Mr.SANDIP SINGH		
23.	CWJC/16921/2010 OTHER MISC. MATTER	3 SHIV CHANDRA SINGH vs RAM BABU SINGH	Mr.PUSHPENDRA KUMAR SINGH		
24.	CWJC/16939/2010 OTHER MISC. MATTER	3 SMT.BIBI KAUSAR PARWEEN & ANR vs MD.JUNNUN ALAM & ORS	Mr.BIDHANESH MISRA Mr.RAJENDRA KUMAR JHA Mr.TANUJA MISHRA	Mr.(SC22)	
25.	CWJC/16953/2010 OTHER MISC. MATTER	3 MOSAMAT ABHA RANI DEY vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR	Mr.(AAG8) Mr.S.RAZA AHMAD (AAG9)	
26.	CWJC/16992/2010 OTHER MISC. MATTER	3 BUDH RAM YADAV & ORS vs THE M.D.,BIHAR STATE HOUSING B	Mr.AJAY K.SINGH Mr.SYED M.ASHRAF	Mr.(AAG3) Mr.S.K. SINHA Mr.RAJIB NAYAN SINGH	
27.	CWJC/16998/2010 OTHER MISC. MATTER	3 GITA DEVI & ANR vs SMT.NEPUR DEVI & ORS	Mr.ASHOK KUMAR Mr.SHEEL BHADRA JHA		

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28.	CWJC/17005/2010 OTHER MISC. MATTER	3 GANPATTI JHA & ORS vs SUSHIL KUMAR JHA & ORS	Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RAJIV SHANKAR DVIVEDI Mr.RANJAN KUMAR DUBEY	
29.	CWJC/17015/2010 OTHER MISC. MATTER	3 MD.HUSSAIN & ANR vs SAHID ANSARI @ SHAHID GANI & OR	Mr.MALLIKA MAZUMDAR Mr.BINOD KUMAR	Mr.(AAG9)
30.	CWJC/17024/2010 OTHER MISC. MATTER	3 MD.ABUL BASHAR vs MD.MOKHTAR ALAM & ORS	Mr.MD.ANISUR RAHMAN	Mr.MD. NAJMUL HODDA
31.	CWJC/17044/2010 OTHER MISC. MATTER	3 BHIM MISHRA & ORS vs SRI RAM NARAYAN MAHTO & ORS	Mr.PRABHAS RANJAN Mr.ASHOK KUMAR PRASAD	
32.	CWJC/17089/2010 OTHER MISC. MATTER	3 M/S BISHWANATH COLD STORAGE & O vs BINAY KUMAR SINGH & ORS	Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.BABAN ROY	
33.	CWJC/17130/2010 OTHER MISC. MATTER	3 JAMUNA DEVI vs RAKESH KUMAR PAHUJA & ORS	Mr.KUMAR SHEKHAR Mr.CHOUDHARY SHYAM NANDAN Mr.PRAMOD KUMAR	Mr.ARUN KUMAR SINHA Mr.BINOD KUMAR AMBASTHA Mr.CHOUDHARY SHYAM NANDAN Mr.AJAY KUMAR
34.	CWJC/17149/2010 OTHER MISC. MATTER	3 RAJIA KHATOON vs RABEYA KHATOON & ANR	Mr.SUSHIL KUMAR	
35.	CWJC/17198/2010 OTHER MISC. MATTER	3 BACHA PRASAD vs GAUTOM PRASAD SHAH & ORS	Mr.CHANDRA KANT	Mr.SUDHIR RANJAN Mr.IRSHAD AHMAD KHAN Mr.AJAY KR.TIWARY
36.	CWJC/17238/2010 OTHER MISC. MATTER	1 OM PRAKASH TIWARY vs SMT.GYANTI DEVI & ORS	Mr.AWANISH KUMAR PANDEY Mr.RADHA MOHAN PATHAK	
37.	CWJC/17246/2010 OTHER MISC. MATTER	3 GIRDHARI PANDEY vs MOSTT.MANAKRAJI KUER & ORS	Mr.RANJAN KUMAR DUBEY Mr.LAKSHMAN LAL PANDEY Mr.SHAILENDRA KR.DWIVEDI	
38.	CWJC/17248/2010 OTHER MISC. MATTER	3 RAM ADYA SAH @ RAMAGYA SAH & OR vs LAXMAN SAH & ORS	Mr.LAKSHMAN LAL PANDEY Mr.RANJAN KUMAR DUBEY	
39.	CWJC/15958/2010 OTHER MISC. MATTER	3 RAM ADYA SAH @ RAMAGYA SAH & OR vs LAXMAN SAH & ORS	Mr.RANJAN KR.DUBEY Mr.R.S.DWIVEDI	
40.	CWJC/17289/2010 OTHER MISC. MATTER	1 SHANKAR SINGH vs YOGENDRA PRASAD SAH & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	
41.	CWJC/17296/2010 OTHER MISC. MATTER	1 KRISHNA KUMAR SHARMA @ KRISHNA vs THE STATE OF BIHAR & ORS	Mr.PUSHKAR NARAIN SHAHI Mr.SANJEET KUMAR SINGH	Mr.(AAG11)
42.	CWJC/17309/2010 OTHER MISC. MATTER	1 JAI PRAKASH SINGH & ORS vs SMT.KALAWATI DEVI	Mr.RAM CHANDRA SINGH Mr.NAND LAL SINGH	Mr.AKHOURI V.B.SHRIVASTAVA
43.	CWJC/17429/2010 OTHER MISC. MATTER	1 AWADHESH KUMAR SINHA vs SMT.SHAKUNTALA DEVI	Mr.AJAY K.SINGH Mr.SHAILESH KR. SINGH	Mr.ANAND K.OJHA Mr.ASHOK KUMAR KARNA
44.	CWJC/17468/2010 OTHER MISC. MATTER	1 OM NARAIN SINGH & ANR vs SHAILENDRA SINGH	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD Mr.SUSHIL KR.RAJAK Mr.NEERAJ RAJ	
45.	CWJC/17479/2010 OTHER MISC. MATTER	1 RAJBALI DUBEY @ RAJMANI DUBEY vs JAGO DEVI @ JAGO KUAR & ORS	Mr.ASHOK KUMAR Mr.RADHA MOHAN PANDEY Mr.SATISH KUMAR	Mr.RANGNATH DWIVEDI Mr.RAKESH SINGH Mr.BHANU PRATAP SINGH Mr.BHASKAR SHANKAR Mr.MITHILESH KUMAR SINGH Mr.MANISH KUMAR -3 Mr.RAMASHRAY ROY
46.	CWJC/17509/2010 OTHER MISC. MATTER	1 KEDAR NATH RAI & ANR vs SRI BHAGWAT YADAV & ORS	Mr.BINAY KUMAR Mr.SURESH PD.ROY Mr.ARVIND PRASAD SINGH	
47.	CWJC/17518/2010 OTHER MISC. MATTER	1 MANI SHANKAR GOPAL vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR	Mr.(GA5) Mr.LALIT KISHORE
48.	CWJC/17534/2010 CO-OPERATIVE SOCIE	3 KAUSHALENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.PARTHA SARTHY Mr.UTSAV KUMAR Mr.GOPAL SHARAN SINGH Mr.RAM KRISHNA SINGH	Mr.(AAG1) Mr.M.K.THAKUR
49.	CWJC/17537/2010 GRAM PANCHYAT RAJY	1 KAPIL PANDIT vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.ALOK RANJAN Mr.DEEPAK KUMAR Mr.RAJ DULAR SAH	Mr.(GP12)
50.	CWJC/17548/2010 OTHER MISC. MATTER	1 KAPILDEO SINGH & ORS vs SMT.KAMLA DEVI	Mr.ANIL KUMAR SAXENA	Mr.ANJANI SINGH Mr.AJAY KUMAR SINGH

Friday the 27th February 2015

Court No. 4 (AT 2:15 P.M.)

Mr. Justice V. Nath

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./48501/2014 BAIL IPC 302,34 & R.BAIL-1	1 DHARMENDRA PASWAN vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.AJAY KUMAR	Mr.AHMAD ALI(APP)	
2.	CR. MISC./48508/2014 BAIL 7/13 P/C ACT R.BAIL-1	1 ABHIMANYU PRASAD @ MANNU vs THE STATE OF BIHAR THROUGH THE VIGILANCE	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.RAMAKANT SHARMA(L/O(I.C.VIG))	
3.	CR. MISC./48509/2014 BAIL IPC 302 R.BAIL-1	1 NIRAJ SINGH vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.ARUN KR.PANDEY(APP)	
4.	CR. MISC./48520/2014 BAIL IPC 394 R.BAIL-1	1 RANJEET KUMAR @ RANJEET RANA vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.HARENDRA PRASAD(APP)	
5.	CR. MISC./50497/2014 BAIL IPC 394 R.BAIL-1	3 BALRAM CHAURASEYA & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.PUSHPA SINHA (APP)	
6.	CR. MISC./48521/2014 BAIL IPC 302,364A, R.BAIL-1	1 MANOJ KUMAR YADAV @ MANOJ KUMAR vs THE STATE OF BIHAR	Mr.KHATIM REZA	Mr.MD.FAHIMUDDIN(APP)	
7.	CR. MISC./48527/2014 BAIL IPC 363,366A, R.BAIL-1	1 CHHOTAN JHA vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ZAINUL ABEDIN (APP)	
8.	CR. MISC./48531/2014 BAIL IPC 379,411 R.BAIL-1	1 RAUSHAN PASWAN vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.NARSINGH TANTI(APP)	
9.	CR. MISC./48533/2014 BAIL IPC 302,34&27 R.BAIL-1	1 MUNNA UPADHYAY @ SAROJ KUMAR UPADHYAY & ANR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.MD. NAZIR ANSARI(APP)	
10.	CR. MISC./48549/2014 BAIL IPC 304B,34 R.BAIL-1	1 BHUWAL MUKHIYA vs THE STATE OF BIHAR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.ASHA DEVI(APP)	
11.	CR. MISC./48552/2014 BAIL IPC 414 R.BAIL-1	1 CHANDRA MADHAV SINGH @ PAPPU SINGH vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH Mr.SHYAMA KANT SINGH	Mr.RAJESH KUMAR (APP)	
12.	CR. MISC./48561/2014 BAIL IPC 304B/201/ R.BAIL-1	1 RAJESH KUMAR @ RAJESH SAH vs THE STATE OF BIHAR	Mr.ARBIND KUMAR	Mr.BHANU PRATAP SINGH (APP)	
13.	CR. MISC./48562/2014 BAIL IPC 304B/201/ R.BAIL-1	1 GIRIJA DEVI @ GIRJA DEVI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.RAM SUMIRAN RAI (APP)	
14.	CR. MISC./48563/2014 BAIL IPC 394 R.BAIL-1	1 PANNA SINGH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.NARSING TANTI (APP)	
15.	CR. MISC./48564/2014 BAIL IPC 406/409/4 R.BAIL-1	1 VISHWANATH THAKUR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.NARSING TANTI (APP)	
16.	CR. MISC./48565/2014 BAIL IPC 302/201/3 R.BAIL-1	1 MUKESH SHARMA & ORS vs THE STATE OF BIHAR	Mr.SANJEEV VERMA Mr.MANJARI KUMARI	Mr.G.S. GUPTA (APP)	
17.	CR. MISC./48569/2014 BAIL IPC 414/420/4 R.BAIL-1	1 SATISH KUMAR SAHANI vs THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUHARY	Mr.L.K. SHARMA (APP)	
18.	CR. MISC./48570/2014 BAIL IPC 395/341/3 R.BAIL-1	1 VIKRAM KUMAR MANDAL vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.PARMANAND PRASAD (APP)	
19.	CR. MISC./48571/2014 BAIL IPC 395/397 R.BAIL-1	1 MISTER YADAV vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.P.K. CHOURASIYA (APP)	
20.	CR. MISC./48572/2014 BAIL IPC 394 R.BAIL-1	1 HARI YADAV vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.NAVIN KUMAR PANDEY (APP)	
21.	CR. MISC./48573/2014 BAIL IPC 307/341/3 R.BAIL-1	1 UPENDRA YADAV & ANR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.AJIT KUMAR (APP)	
22.	CR. MISC./48574/2014 BAIL IPC 376 & 4/8 R.BAIL-1	1 RAM ISHWAR KUMAR @ RAM ISHWAR PANDIT vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SHARMA	Mr.T.N. THAKUR (APP)	
23.	CR. MISC./48579/2014 BAIL IPC 302/34 R.BAIL-1	1 UPENDRA RAI vs THE STATE OF BIHAR	Mr.MANISH KUMAR Mr.INDRAJEET BHUSHAN	Mr.DR.INDIWAR KUMARI (APP)	
24.	CR. MISC./48580/2014 BAIL IPC 427,385,3 R.BAIL-1	1 RAMASHISH SAH vs THE STATE OF BIHAR	Mr.RAI MUKESH SHARMA Mr.RAVINDRA KUMAR	Mr.AMBIKA BHAGAT(SPL.P.P.)	
25.	CR. MISC./48583/2014 BAIL IPC 302/34 R.BAIL-1	1 ASHMOHAMAD GADDI vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.PRAMOD KUMAR PANDEY (APP) Mr.ADITYA NATH JHA	
26.	CR. MISC./48587/2014 BAIL IPC 302/34 & 2 R.BAIL-1	1 DILIP KUMAR MAHTO @ DILIP MAHTO vs THE STATE OF BIHAR	Mr.ROHIT KUMAR Mr.JITENDRA NARAIN SINHA	Mr.U.S.P SINGH (APP) Mr.MD. SHAHNAWAZ ALI	

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27.	CR. MISC./48591/2014 BAIL IPC 392,411 R.BAIL-1	1	AMIT RAI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH	Mr.ATUL CHANDRA(APP)
28.	CR. MISC./48599/2014 BAIL IPC 307,387,1 R.BAIL-1	1	DAYANAND KUSHWAHA vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.NIRMALA KUMARI(APP)
29.	CR. MISC./48600/2014 BAIL IPC 414 R.BAIL-1	1	RAHUL YADAV vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.DR. ANJANI PD. SINGH	Mr.SURESH PD.SINGH(APP)
30.	CR. MISC./48601/2014 BAIL IPC 379,411,3 R.BAIL-1	1	MATRU YADAV vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.MD.ARIF(APP)
31.	CR. MISC./48602/2014 BAIL IPC 302,34 R.BAIL-1	1	VIJAY BIND vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.DINESH SINGH(APP)
32.	CR. MISC./48603/2014 BAIL IPC 304B,34 R.BAIL-1	1	SUMITRA DEVI & ANR vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.ZAINUL ABEDIN(APP) Mrs.RANI KUMARI
33.	CR. MISC./48608/2014 BAIL IPC 457,411,3 R.BAIL-1	1	SHIVA PRASAD & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.RAJENDRA NATH JHA(APP)
34.	CR. MISC./48610/2014 BAIL IPC 302,34 R.BAIL-1	1	VIREN YADAV vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.U.S.P.SINGH(APP)
35.	CR. MISC./6402/2015 BAIL IPC 302,34 R.BAIL-1	1	PRAKASH SAO vs THE STATE OF BIHAR	Mr.MANISH KUMAR Mr.NISHANT KUMAR JHA	Mr.DR.M.K.GAUTAM(APP)
36.	CR. MISC./48618/2014 BAIL IPC 376,363,3 R.BAIL-1	1	MD. SADDAM @ MD. SADDAM KHAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SHARDA KUMARI (APP)
37.	CR. MISC./48621/2014 BAIL IPC 302,307,3 R.BAIL-1	1	DINESH MANDAL vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.BISHESHWAR RAM(APP)
38.	CR. MISC./48622/2014 BAIL IPC 498A,494, R.BAIL-1	1	MD. MUSTKIM vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.INDU KUMARI SRIVASTAV(APP) Mr.DIWAKAR PRASAD SINGH
39.	CR. MISC./48623/2014 BAIL IPC 406,420,1 R.BAIL-1	1	BALMIKI KUMAR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.AWADHESH KR.SINGH(APP)
40.	CR. MISC./48627/2014 BAIL IPC 307,435,4 R.BAIL-1	1	JAI PRAKASH KUMAR vs THE STATE OF BIHAR	Mr.KUMAR BINODE BARIAR	Mr.NAWAL KISHORE PD.(APP)
41.	CR. MISC./49123/2014 BAIL IPC 307,323,4 R.BAIL-1	1	RAFU YADAV @ RIFA YADAV & ANR. vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.SUNIL PRASAD	Mr.NAVIN KR.PANDEY(APP)
42.	CR. MISC./48628/2014 BAIL IPC 341,323,3 R.BAIL-1	1	ANANDI SAO vs THE STATE OF BIHAR	Mr.ANWAR KARIM	Mr.SANJAY KR. SINGH(APP)
43.	CR. MISC./48630/2014 BAIL IPC 395&3/4 E R.BAIL-1	1	RAHUL @ SAHBAJ vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.RAJIV NAYAN(APP)
44.	CR. MISC./48634/2014 BAIL IPC 302,34 R.BAIL-1	1	SADRE ALAM KHAN @ SADARE ALAM KHAN @ SADREY ALAM vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.NARENDRA KR. SINGH(APP)
45.	CR. MISC./48636/2014 BAIL IPC 394 R.BAIL-1	1	RANJEET KUMAR @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.JAYRAM SHARMA Mr.PAWAN KUMAR SINGH	Mr.BRAJ KISHORE PD.
46.	CR. MISC./48638/2014 BAIL IPC 457,380 R.BAIL-1	1	BINOD SAHNI @ VINOD SAHNI vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.PARMANAND KUMAR(APP)
47.	CR. MISC./48640/2014 BAIL IPC 363,366A, R.BAIL-1	1	AKSHAY KUMAR RAY vs THE STATE OF BIHAR	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEEN KUMAR JAIPURIAR	Mr.ANIL KUMAR(APP) Mr.RAGHVENDRA KUMAR SINGH
48.	CR. MISC./48641/2014 BAIL IPC 302,34 R.BAIL-1	1	SAHJA ROY @ SAHJANAND ROY vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR Mr.S. D. YADAV	Mr.LALAN KUMAR (APP)
49.	CR. MISC./48642/2014 BAIL IPC 307,447,3 R.BAIL-1	1	RAMU SAH vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.RAM SEWAK CHOUDHARY(APP)
50.	CR. MISC./48644/2014 BAIL IPC 406/420 R.BAIL-1	1	SANJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN Mr.SANAT KUMAR MISHRA	Mr.L.K. SHARMA (APP) Mr.AJAY KUMAR
51.	CR. MISC./48646/2014 BAIL IPC 307/147/1 R.BAIL-1	1	HADI MIAN vs THE STATE OF BIHAR	Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH	Mr.S. EHETESHMUDDIN (APP)
52.	CR. MISC./48654/2014 BAIL IPC 302/34/20 R.BAIL-1	1	RAJESH YADAV vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SADANAND PASWAN (SPL. PP)
53.	CR. MISC./51299/2014 BAIL IPC 302/34/20 R.BAIL-1	1	PRITAM YADAV vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SADANAND PASWAN (SPL. PP)
54.	CR. MISC./48662/2014 BAIL IPC 420,120B, R.BAIL-1	1	TAUQEE SAIFI @ HAFIZ SAIFI @ HAFIZ TAUQEER SAIFI vs THE STATE OF BIHAR THROUGH THE STATE CABINET VIGILANCE INVESTIGATION BUREAU	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.RAMAKANT SHARMA(L.O.,I/C,VIGI.)

Friday the 27th February 2015
Court No. 25 (AT 02:15 P.M.)
Mr. Justice Shivaji Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./48665/2014 BAIL IPC 409 R.BAIL-1	1 SANJAY KUMAR DAS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.MADHURI LATA(APP)	
2.	CR. MISC./48666/2014 BAIL U/S 47(C) EXC R.BAIL-1	1 SUNIL KUMAR YADAV vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.ANITA KUMARI (APP)	
3.	CR. MISC./48668/2014 BAIL IPC 364,34 R.BAIL-1	1 ISLAM GADDI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.UMESHANAND PANDIT(APP)	
4.	CR. MISC./48669/2014 BAIL 25(1-B)A/26 A R.BAIL-1	1 BIGU CHAUDHARY vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.DURGESH NANDAN (APP)	
5.	CR. MISC./48670/2014 BAIL IPC 302,102 R.BAIL-1	1 JHULO TANTI & ORS. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.MUSTAQ ALAM(APP)	
6.	CR. MISC./48671/2014 BAIL IPC 341,323,3 R.BAIL-1	1 CHANDESHWAR SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.ANURADHA SINGH(APP) Mr.MUKESH KUMAR	
7.	CR. MISC./48672/2014 BAIL IPC 341/342/3 R.BAIL-1	1 GOBAR @ IMAMUDIN ANSARI vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA	Mr.RAM SHANKAR DAS (SPL.PP)	
8.	CR. MISC./48673/2014 with BAIL IPC 302,307,4 R.BAIL-1	1 BIRENDRA KORA vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.ANUJ KR.SRIVASTAV(APP)	
9.	CR. MISC./51504/2014 BAIL IPC 302,307,4 R.BAIL-1	1 DINESH YADAV vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.NEERAJ KUMAR Mr.MANORANJAN KUMAR	Mr.NAWAL KISHORE PD.(APP)	
10.	CR. MISC./48683/2014 BAIL IPC 302,498A, R.BAIL-1	1 ANARO DEVI @ ANARI DEVI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.ARUN KR.PANDEY(APP)	
11.	CR. MISC./48692/2014 BAIL IPC 379,467,4 R.BAIL-1	1 SANJAY KUMAR vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.BINOD KUMAR (APP) Mr.JOGENDRA KUMAR Mr.BRIJ NANDAD PRASAD	
12.	CR. MISC./48695/2014 BAIL IPC 414,25,26 R.BAIL-1	1 MD. JAHANGIR vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.BINOD KUMAR -II(APP)	
13.	CR. MISC./48696/2014 BAIL 4,5,6 E.S. AC R.BAIL-1	1 BUDHAN PASWAN vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SUNIL KR.PANDEY(APP)	
14.	CR. MISC./48699/2014 BAIL IPC 395,397 R.BAIL-1	1 MD. SUBHAN @ SUBHAN vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.RITA VERMA(APP)	
15.	CR. MISC./48700/2014 BAIL 25(1-B)A/26/3 R.BAIL-1	1 RAVI KUMAR CHADHA vs THE STATE OF BIHAR	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	Mr.ASHOK KUMAR SINGH (APP)	
16.	CR. MISC./48701/2014 BAIL IPC 498A,3/4 R.BAIL-1	1 UMA SHANKAR GOAND vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR	Mr.S.M.RAHMAN(APP)	
17.	CR. MISC./48702/2014 with BAIL IPC 395,397 R.BAIL-1	1 NAZMUL @ DILAWAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.R.P.NAT (APP)	
18.	CR. MISC./49404/2014 with BAIL IPC 395/397 R.BAIL-1	1 MD. ILIYAS vs THE STATE OF BIHAR	Mr.MD. NAUSHAD UZZOHA	Mr.PARMANAND PRASAD (APP)	
19.	CR. MISC./759/2015 BAIL IPC 395,397 R.BAIL-1	4 RAMESH THAKUR vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.KANHAIYA KISHORE(APP)	
20.	CR. MISC./48704/2014 BAIL IPC 272/273/4 R.BAIL-1	1 UPENDRA KUMAR AMBAST @ UPENDRA KUMAR AMBASTHA @ U. K. AMBAST @ U.K. AMBASTHA vs THE STATE OF BIHAR	Mr.RAJESH RANJAN Mr.MADHUKAR MISHRA	Mr.DR.RABINDRA KUMAR (APP)	
21.	CR. MISC./48705/2014 BAIL IPC 306 R.BAIL-1	1 RAJESH PRASAD SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.SANJAY KUMAR(APP)	
22.	CR. MISC./48706/2014 BAIL IPC 341,323,3 R.BAIL-1	1 KAMLESH YADAV vs THE STATE OF BIHAR	Mr.JITENDRA NATH TIWARY Mr.NAWAL KISHORE SINGH Mr.UPENDRA MISHRA	Mr.SURENDRA PD.SINGH (APP)	
23.	CR. MISC./48707/2014 BAIL IPC 302,379,3 R.BAIL-1	1 BHOLA GOPE vs THE STATE OF BIHAR	Mr.PRAKASH CHANDRA JHA Mr.ARBIND KUMAR SINGH	Mr.RAM SHANKAR DAS(APP)	
24.	CR. MISC./48708/2014 BAIL IPC 143,341,3 R.BAIL-1	1 CHHABILA YADAV vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.S.N.SHUKLA (APP)	
25.	CR. MISC./48711/2014 BAIL 25(1-B)A,26,3 R.BAIL-1	1 RAMESH KUMAR @ TIGER vs THE STATE OF BIHAR	Mr.PRAMOD RANJAN	Mr.AHMAD ALI(APP)	
26.	CR. MISC./48712/2014 BAIL IPC 302,201,1 R.BAIL-1	1 MD. ZAFAR @ KIRI & ORS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SHYAM KUMAR SINGH (APP)	

PATNA HIGH COURT	54	Friday 27th February, 2015	
		Mr. Justice Shivaji Pandey	

27.	CR. MISC./48713/2014 BAIL 25(1-B)A/26/3 R.BAIL-1	1	SUNIL KUMAR RAI vs THE STATE OF BIHAR	Mr.YOGESH KUMAR	Mr.M.K. NIRALA (APP)
28.	CR. MISC./48716/2014 BAIL IPC 307/379/1 R.BAIL-1	1	MAHESH PRASAD & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SHAHIN BEGUM (APP)
29.	CR. MISC./48723/2014 BAIL IPC 395 R.BAIL-1	1	ASLAM @ ASLAM RAJAVI vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN NO.II	Mr.UDAY PRATAP SINGH (APP)
30.	CR. MISC./48731/2014 BAIL IPC 302,201,1 R.BAIL-1	1	SARJINA KHATOON vs THE STATE OF BIHAR	Mr.AMAL KUMAR SINHA	Mr.NAZIR ANSARI(APP)
31.	CR. MISC./48734/2014 BAIL IPC 307,120B, R.BAIL-1	1	SANT LAL SAH vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI	Mr.BHARAT BHUSHAN(APP)
32.	CR. MISC./48735/2014 BAIL IPC 302/323/3 R.BAIL-1	1	VINOD PRASAD SAH @ BINOD SAH vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.SHYAM KUMAR SINGH (APP)
33.	CR. MISC./48738/2014 BAIL IPC 270,272&4 R.BAIL-1	1	RANJEET @ RUDAL vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.AJAY KR. 2(APP)
34.	CR. MISC./48740/2014 BAIL IPC 406 R.BAIL-1	1	RAJENDRA RAM vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.BHARAT BHUSHAN(APP)
35.	CR. MISC./48741/2014 BAIL IPC 302,34 R.BAIL-1	1	SHIV RAI vs THE STATE OF BIHAR	Mr.DHANESH SHANKAR VIDYARTHI Mr.ANAND SHARAN	Mr.DR. AJIT KUMAR(APP)
36.	CR. MISC./48749/2014 BAIL IPC 307,353&2 R.BAIL-1	1	CHOCHA MIAN @ MUKHTAR MIAN vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.S.N.SHUKLA(APP)
37.	CR. MISC./48750/2014 with BAIL IPC 467,468,4 R.BAIL-1	1	MD. SARFRAZ ANWAR @ MUMTAZ ALAM @ BAUA vs THE STATE OF BIHAR	Mr.ROHIT KUMAR Mr.JITENDRA NARAIN SINHA	Mr.P.K.CHAURASIA(APP)
38.	CR. MISC./51592/2014 BAIL IPC 467,468,4 R.BAIL-1	1	ASIF KAMAL @ BABU @ MANI KUMAR TIWARI vs THE STATE OF BIHAR	Mr.GIRISH PANDEY Mr.AMIT SHRIVASTAVA Mr.BRAJESH SAHAY	Mr.J.N.THAKUR(APP)
39.	CR. MISC./48766/2014 BAIL IPC 302,34 & R.BAIL-1	1	RAM CHANDRA YADAV vs THE STATE OF BIHAR	Mr.SHASHI DHAR JHA	Mr.RENUKA RATNAKAR (APP)
40.	CR. MISC./48770/2014 BAIL IPC 414 & 20, R.BAIL-1	1	SUBBA GADDI vs THE STATE OF BIHAR	Mr.MOHAMMED ABU HAIDAR	Mr.R.B.ROY RAMAN(APP)
41.	CR. MISC./48772/2014 BAIL IPC 302,201,1 R.BAIL-1	1	SANTOSH RAM vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD	Mr.AHMAD ALI(APP)
42.	CR. MISC./48805/2014 BAIL IPC 304B R.BAIL-1	1	MITHUN SAHNI vs THE STATE OF BIHAR	Mr.SHASHI DHAR JHA	Mr.RENUKA RATNAKAR (APP)
43.	CR. MISC./48807/2014 BAIL IPC 379/356 R.BAIL-1	1	NIRAJ KUMAR @ RAVI KANT SINGH vs THE STATE OF BIHAR	Mr.PRAMOD RANJAN	Mr.INDU BALA PANDEY (APP)
44.	CR. MISC./48812/2014 BAIL IPC 120B,409, R.BAIL-1	1	DINESHWAR SINGH vs THE STATE OF BIHAR THROUGH C.B.I.	Mr.SURENDRA KISHORE THAKUR	Mr.BIPIN KUMAR SINHA(SC/CBI)
45.	CR. MISC./48875/2014 BAIL IPC 307,379,3 R.BAIL-1	1	BINAY SOREN & ORS. vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.PRAMOD KUMAR PANDEY(APP)
46.	CR. MISC./48898/2014 BAIL IPC 392 R.BAIL-1	1	PAPPU THAKUR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.HIRDAY PD. SINGH(APP)
47.	CR. MISC./48900/2014 BAIL IPC 461/379 R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.YOGENDRA KUMAR(APP)
48.	CR. MISC./48901/2014 BAIL IPC 414 R.BAIL-1	1	KARAN KUMAR @ BHUTKUN RAI & ANR vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.INDU KUMARI SRIVASTAV(APP)
49.	CR. MISC./48902/2014 BAIL IPC 328,304B, R.BAIL-1	1	ASHOK RAI vs STATE OF BIHAR & ANR	Mr.JAGDISH PRASAD	Mr.AWADHESH KR.SINGH(APP)
50.	CR. MISC./48903/2014 BAIL IPC 279,290,2 R.BAIL-1	1	SANJEET KUMAR @ MUNNA KUMAR vs THE STATE OF BIHAR	Mr.BIJENDRA PRASAD SINHA Mr.ANJANI KUMAR SINHA	Mr.DR.AJIT KUMAR(APP)
51.	CR. MISC./48905/2014 BAIL IPC 396,120B R.BAIL-1	1	SHAHJAHAN ANSARI vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.LALAN KUMAR(APP)
52.	CR. MISC./48906/2014 BAIL IPC 399,402 R.BAIL-1	1	RAJESH PATEL vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUHARY	Mr.S.EHETESHMUDDIN(APP)
53.	CR. MISC./48907/2014 BAIL IPC 406,420 R.BAIL-1	1	RAJESH KUMAR @ PAPPU vs THE STATE OF BIHAR	Mr.KAUSHAL KISHOR	Mr.ANIL KUMAR SINGH-I(APP)
54.	CR. MISC./48908/2014 BAIL IPC 419,420 & R.BAIL-1	1	SRI DEEPAK KUMAR @ DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.C.JAWAHAR(APP)

Friday the 27th February 2015
Court No. 23 (AT 02:15 P.M.)
Mr. Justice Ashwani Kumar Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CWJC/17552/2010 OTHER MISC. MATTER	4 ARVIND KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.PREM KUMAR VERMA Mr.DEVI DAS SRIVASTAVA	Mr.BINOD KUMAR
2.	CWJC/17670/2010 INDUSTRIAL DISPUTE	1 SHIBU PANDIT vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT TIWARY Mr.UJJWAL KUMAR SINHA	Mr.(GP1) Mr.GAUTAM KUMAR KEJRIWAL Mr.GOPAL KRISHNA AGRAWAL Smt.SUSHILA AGRAWAL Mr.HARISH KUMAR (GP-32)
3.	CWJC/17691/2010 OTHER MISC. MATTER	1 MOTI LAL MANDAL @MOTI MANDAL vs BIJENDRA DAS GUPTA & ORS	Mr.RAJNI KANT JHA	
4.	CWJC/17701/2010 OTHER MISC. MATTER	1 KAMAL DEO PRASAD SINGH vs MANOJ KUMAR SINGH & ANR	Mr.CHANDRA KANT	Mr.RAMESH KR.SINHA Mr.MAHESH CHANDRA VERMA
5.	CWJC/17702/2010 OTHER MISC. MATTER	1 SIDHI NATH TIWARI & ORS vs BAGAR HAZARA @ BHARAT HAZARA&O	Mr.SHIV KUMAR DWIVEDI	
6.	CWJC/17703/2010 OTHER MISC. MATTER	1 RAM CHANDRA BAHGAT & ORS vs JANAK LAL BHAGAT & ORS	Mr.PRAVIN KUMAR	
7.	CWJC/17705/2010 OTHER MISC. MATTER	3 SHEO MANGAL SAH & ORS vs KISHORI DEVI & ORS	Mr.LAKSHMAN LAL PANDEY Mr.RANJAN KUMAR DUBEY Mr.SHAILENDRA KR.DWIVEDI	Mr.AWANISH KUMAR PANDEY Mr.SANJAY KUMAR PANDEY
8.	CWJC/17713/2010 OTHER MISC. MATTER	1 PARAS NATH CHOUBEY vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH Mr.ABHISHEK	Mr.(GP10)
9.	CWJC/17714/2010 OTHER MISC. MATTER	1 KIRAN YADAV @ ASHOK YADAV & AN vs ASHOK SAH @ DOMAN SAH & ORS	Mr.JAGDISH PRASAD BHAGAT	
10.	CWJC/17733/2010 OTHER MISC. MATTER	1 BHUPAL SINGH vs SHEO CHANDRA SINGH & ORS	Mr.RABINDRA JEE SAHAY	
11.	CWJC/17737/2010 OTHER MISC. MATTER	1 BRIJ BHUSHAN SHARMA vs AWADH BIHARI SINGH & ORS	Mr.ARBIND KUMAR SINGH	
12.	CWJC/17744/2010 OTHER MISC. MATTER	1 MUKHIYA SANGH CHANDI BLOCK vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.(AAG7)
13.	CWJC/17760/2010 OTHER MISC. MATTER	1 SURESH KUMAR vs DHARMENDRA KUMAR	Mr.JITENDRA KISHORE VERMA Mr.SURENDRA KISHORE VERMA	
14.	CWJC/17766/2010 OTHER MISC. MATTER	1 RAM BARAN YADAV & ANR vs MEENA DEVI & ORS	Mr.LAKSHMAN LAL PANDEY Mr.RAKESH CHANDRA Mr.SANGEETA SHARMA Mr.RANJAN KUMAR DUBEY Mr.SHAILENDRA KR.DWIVEDI	
15.	CWJC/17768/2010 OTHER MISC. MATTER	1 SUMITRA KUER vs RAJDEO YADAV & ANR	Mr.CHANDRA BHUSHAN VERMA	
16.	CWJC/17790/2010 OTHER MISC. MATTER	1 ABDUL SALAM MANDAL @ ABDUS SAL vs SANTOSH KUMAR NATHANI & ANR	Mr.MANOJESHWAR PD.SINHA Mr.MADHUKAR PANDEY Mr.RATAN KUMAR SINHA	Mr.RAJEEV KUMAR SINHA
17.	CWJC/17801/2010 OTHER MISC. MATTER	1 ANIL KUMAR SAH & ANR vs THE STATE OF BIHAR & ORS	Mr.UDAY SHANKAR PANDEY	Mr.(GA8)
18.	CWJC/17808/2010 OTHER MISC. MATTER	1 SUSHIL KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA NATH JHA	Mr.(GA6) Mr.ASHOK PRIYADARSHI GA4
19.	CWJC/17820/2010 OTHER MISC. MATTER	1 SUDHIR BASEDAR & ORS vs SMT.LAKSHMI DEVI & ANR	Mr.CHANDRA BHUSHAN DAS	Mr.ALOK KUMAR SINHA-1 Mr.BHOLA KUMAR
20.	CWJC/17830/2010 OTHER MISC. MATTER	1 NAGESHWAR ROY & ORS vs MEENA AGARWAL & ORS	Mr.PANKJESH SHARMA	
21.	CWJC/17836/2010 OTHER MISC. MATTER	1 NARAYAN PRASAD vs MOSTT.MINA DEVI & ORS	Mr.RAM SEVAK CHOUDHARY Mr.MD.MUSHTAQUE ALAM	
22.	CWJC/17845/2010 OTHER MISC. MATTER	1 SRI BAJRANG PD.AGARWAL & ANR vs THE STATE OF BIHAR & ANR	Mr.MOHIT KUMAR Mr.SHASHI SHEKHAR SHARMA	Mr.(SC14)
23.	CWJC/17855/2010 OTHER MISC. MATTER	1 THAKAN BAITHA & ANR vs RAM NANDAN SINGH & ORS	Mr.SHAILENDRA KUMAR	
24.	CWJC/17867/2010 OTHER MISC. MATTER	1 MURTUZA & ANR vs MOHAMMAD ISRAIL & ORS	Mr.SUDHIR RANJAN Mr.POONAM VERMA	
25.	CWJC/17869/2010 OTHER MISC. MATTER	1 BIHAR STATE SOCIETY FOR PREVEN vs THE STATE OF BIHAR & ANR	Mr.BAM BAHADUR JHA Mr.SUSHIL KUMAR JHA	Mr.(SC8) Mr.AJAY (GA12)
26.	CWJC/17892/2010 OTHER MISC. MATTER	1 MD.OBAIS @ CHUNNU vs THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA Mr.BINAY KUMAR BINEET	Mr.(AAG2)
27.	CWJC/17911/2010 OTHER MISC. MATTER	1 VIYAS NANDAN JHA vs RAM SUBARAN CHAUDHARY & ORS	Mr.S.M.SHABBIR ALAM Mr.SANJAY SINHA	
28.	CWJC/17915/2010 MINIMUM WAGES ACT	1 RAMAYAN SINGH @RAMAYAN RAO vs THE STATE OF BIHAR & ORS	Mr.UMESH TIWARI	Mr.(AAG3) Mr.BIMLESH KUMAR PANDEY
29.	CWJC/17943/2010 OTHER MISC. MATTER	1 RAJENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.POONAM KUMARI Mr.RAJIV KUMAR	Mr.(SC19) Mr.RAKESH KR. SAMRENDRA (SC2 Mr.KUMAR MANISH (SC-21)
30.	CWJC/17971/2010 OTHER MISC. MATTER	1 DINESH PRASAD CHAUDHARY @DINES vs TRIPIT NARAYAN CHAUDHARY & ORS	Mr.DURGA NAND JHA	

PATNA HIGH COURT	56	Friday 27th February, 2015 Mr. Justice Ashwani Kumar Singh
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31.	CWJC/18006/2010 OTHER MISC. MATTER	1 RAJ KUMAR SINGH vs KAMESHWAR SINGH & ORS	Mr.SURENDRA KISHORE THAKUR Mr.P.K.VERMA	Mr.SUSHIL KUMAR JHA Mr.AJIT RANJAN KUMAR
32.	CWJC/18148/2010 OTHER MISC. MATTER	1 BRAHMANAND CHOUDHARY & ORS vs SMT.NARAYANI DEVI & ANR	Mr. ARUN PRASAD AMBASTHA Mr.RUPESH RANJAN Mr.RABINDRA KR.CHOUDHARY Mr./MRS.SANJANA	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA
33.	CWJC/18167/2010 OTHER MISC. MATTER	1 AMIT KUMAR SINHA vs MOST.PARMA DEVI & ORS	Mr.NIRAJ KUMAR Mr.JITENDRA PD.SINGH	Mr.(GA10)
34.	CWJC/18171/2010 OTHER MISC. MATTER	1 SURAJDEO SINGH SEWAK vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SN.SINGH	Mr.(GA2)
35.	CWJC/18175/2010 OTHER MISC. MATTER	1 SAKHICHAND RAI vs BHARAT RAI & ANR	Mr.MAHESH NARAYAN PARBAT Mr.SANJAY KUMAR JHA	
36.	CWJC/18186/2010 OTHER MISC. MATTER	1 MAHABIR SINGH & ANR vs JHAGARU MAHTO	Mr.UMESH KUMAR SINGH	
37.	CWJC/18211/2010 OTHER MISC. MATTER	7 BIHAR STATE BOARD OF RELIGIOUS vs BHIKHARI DAS & ORS	Mr.GANPATI TRIVEDI Mr.GANPATI TRIVEDI Mr.MADAN MOHAN	Mr.(SC5) Mr.SURESH PD SINGH NO.1 Mr.SURESH PD.SINGH -1 Mr.ABBAS HAIDER (SC16)
38.	CWJC/18234/2010 OTHER MISC. MATTER	1 MD.TAUHID & ORS vs MOSSTT.ANJUMAN SARIN & ORS	Mr.ANIL KUMAR SINHA Mr.MRITUNJAY KUMAR Mr.RAJESH KUMAR	
39.	CWJC/18256/2010 OTHER MISC. MATTER	1 BISHWANATH RAM vs AZAD & ANR	Mr.POONAM VERMA Mr.SUDHIR RANJAN	
40.	CWJC/18257/2010 OTHER MISC. MATTER	1 UMESHWAR PRASAD SINGH vs NUTAN DEVI	Mr.RAKESH KUMAR Mr.ANIL KUMAR SINHA Mr.PRAMOD MAN BANSH Mr.DHANANJAY KUMAR 2	Mr.B.N.PD.SINGH
41.	CWJC/18267/2010 OTHER MISC. MATTER	1 KRISHNA MOHAN PANDEY vs BANKA THAKUR & ORS	Mr.ARBIND KUMAR SINGH	
42.	CWJC/18268/2010 OTHER MISC. MATTER	1 SHYAM SUNDER YADAV & ORS vs MD. SHALAUDDIN @ JUMMAN & ORS		
43.	CWJC/18269/2010 OTHER MISC. MATTER	1 SMT.SUMEDHA vs GAUTAM ANAND	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD Mr.LALLAN PRASAD	
44.	CWJC/18272/2010 OTHER MISC. MATTER	1 INDU DEVI vs FAZLE AHMAD & ORS	Mr.SURENDRA KISHORE VERMA Mr.JITENDRA KISHORE VERMA	Mr.KAPIL DEO PANDEY Mr.ARUN KUMAR SINHA Mr.BIPIN KR.SHIVASTAVA
45.	CWJC/18273/2010 OTHERS	1 MIRZA TANVIR HASSAN @ MIRZA TA vs THE STATE OF BIHAR & ORS	Mr.SYED ASGHER NAJMI	Mr.(GA1) Mr.J.P.KARN Mr.DIDDHARTHA PRASAD Mr.(GA10)
46.	CWJC/18295/2010 OTHER MISC. MATTER	1 MD.ALI vs THE STATE OF BIHAR & ORS	Mr.NAJMUL BARI	
47.	CWJC/18308/2010 OTHER MISC. MATTER	1 SURESH MISHRA vs SRI MAHESHWAR MISHRA & ORS	Mr.UJJWAL KUMAR Mr.CHITRANJAN SINHA	
48.	CWJC/18310/2010 OTHER MISC. MATTER	1 SAPAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.JAVED ASLAM	Mr.(GA6) Mr.ASHOK PRIYADARSHI GA4
49.	CWJC/18345/2010 OTHER MISC. MATTER	1 RAGHUNATH PRASAD vs SMT.ANJALI DEVI & ORS	Mr.UMA KANT VERMA Mr.RAJENDRA KUMAR	Mr.HARSHWADHAN SAHAY
50.	CWJC/18350/2010 OTHER MISC. MATTER	1 SRI KRISHNA PD. vs SHARVAN PD.	Mr.RAJESH MOHAN	

Friday the 27th February 2015
Court No. 38 (AT 2:15 P.M.)
Mr. Justice Vikash Jain

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./48912/2014 BAIL IPC 147/148/3 R.BAIL-1	1 RAM BRIKSH RAM vs THE STATE OF BIHAR	Mr. TRIBHUWAN NARAYAN Mr. MITHILESH KUMAR VIDYARTHI	Mr. G.S. GUPTA (APP)	
2.	CR. MISC./48939/2014 BAIL IPC 302,307,1 R.BAIL-1	1 AFTAB ALAM vs THE STATE OF BIHAR	Mr. RASHID ZAFAR Mr. MUKUND KUMAR Mr. DHANANJAY KUMAR	Mr. SHARDANAND JHA (APP)	
3.	CR. MISC./48945/2014 BAIL IPC 304B,34 R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	Mr. MANOJ KUMAR SINGH Mr. DILIP KUMAR ROY	Mr. AJIT KUMAR (APP)	
4.	CR. MISC./48955/2014 BAIL IPC 302/147/1 R.BAIL-1	1 PABO DEVI & ANR vs THE STATE OF BIHAR	Mr. RAJ KUMAR Mr. VIJAY KUMAR	Mr. DASRATH MEHTA (APP) Mr. AJIT KUMAR SINGH	
5.	CR. MISC./48956/2014 BAIL IPC 304B,34 R.BAIL-1	1 GEETA CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr. SHAILESH KUMAR SINGH	Mr. SATYAVRAT VERMA (APP)	
6.	CR. MISC./48957/2014 with BAIL IPC 147,148,1 R.BAIL-1	1 RAJA KEWAT vs THE STATE OF BIHAR	Mr. PRITHVI NATH MISHRA	Mr. NAWAL KISHORE PRASAD (APP) Mr. ANAND KISHORE CHOUDHARY	
7.	CR. MISC./49436/2014 BAIL IPC 302/307/1 R.BAIL-1	1 MANOJ KEWAT vs THE STATE OF BIHAR	Mr. PRITHVI NATH MISHRA	Mr. NAWAL KISHORE PRASAD (APP)	
8.	CR. MISC./48960/2014 with BAIL IPC 302,307,3 R.BAIL-1	1 SUMA RANA @ SUMMA KUMARI @ SUMA DEVI vs THE STATE OF BIHAR	Mr. ANUJ KUMAR Mr. JAVED ASLAM	Mr. DILIP KUMAR (APP)	
9.	CR. MISC./49195/2014 with BAIL IPC 147,148,1 R.BAIL-1	1 RAVI YADAV vs THE STATE OF BIHAR	Mr. PANKAJ KUMAR SINHA Mr. SHIVENDRA KUMAR SINHA	Mr. PRADIP NR. KUMAR (APP)	
10.	CR. MISC./49761/2014 BAIL IPC 302,307,3 R.BAIL-1	1 SAVITA MARANDI @ KANJHLI @ SABITA DI vs THE STATE OF BIHAR	Mr. ANUJ KUMAR Mr. JAVED ASLAM	Mr. DILIP KUMAR (APP)	
11.	CR. MISC./48986/2014 BAIL IPC 323/452/5 R.BAIL-1	1 NEERAJ KUMAR vs THE STATE OF BIHAR	Mr. VIJAY ANAND	Mr. SUBHASH CHANDRA MISHRA (APP)	
12.	CR. MISC./48989/2014 BAIL IPC 307/379/3 R.BAIL-1	1 SHARWAN MAHTO vs THE STATE OF BIHAR	Mr. DEEPAK KUMAR	Mr. SANJAY KUMAR (APP)	
13.	CR. MISC./48994/2014 BAIL IPC 302/34 R.BAIL-1	1 MUKESH SINGH vs THE STATE OF BIHAR	Mr. MURARI PRASAD SINHA Mr. ARUN KUMAR SINHA	Mr. ARUN KUMAR (APP)	
14.	CR. MISC./48995/2014 BAIL IPC 302/34 R.BAIL-1	1 MD. RAHIS @ RAIS vs THE STATE OF BIHAR	Mr. RAKESH SINGH Mr. SAKET KUMAR SINGH Mr. MITHILESH KUMAR SINGH	Mr. RAM CHANDRA SINGH (APP)	
15.	CR. MISC./49000/2014 BAIL IPC 406/420/3 R.BAIL-1	1 RAGHUWIR MALHAR @ RAGHUWIR MALLAH @ PRAVEEN @ PRAVEER & ORS vs THE STATE OF BIHAR	Mr. SADA NAND RAY	Mr. JITENDRA KUMAR RAI 1 (APP)	
16.	CR. MISC./49003/2014 BAIL 5 IMMORAL TRA R.BAIL-1	1 MAHENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr. UMESH CHANDRA VERMA	Mr. RINA SINHA (APP)	
17.	CR. MISC./49004/2014 BAIL IPC 341,323,3 R.BAIL-1	1 GANAURI SONI & ANR. vs THE STATE OF BIHAR	Mr. KUMAR KAMAL NAYAN	Mr. DILIP KUMAR (APP)	
18.	CR. MISC./49008/2014 BAIL IPC 395 & 3/4 R.BAIL-1	1 GUDDU NAT vs THE STATE OF BIHAR	Mr. BIMALESH KUMAR Mr. PRAKASH SHEKHAR KUMAR	Mr. VEENA KUMARI JAISWAL (APP)	
19.	CR. MISC./49012/2014 BAIL IPC 363,365 R.BAIL-1	1 SHARAD KUMAR @ SARAD KUMAR vs THE STATE OF BIHAR	Mr. SURYA NARAYAN YADAV	Mr. SUMAN KUMARI SINGH (APP)	
20.	CR. MISC./49014/2014 BAIL IPC 302,34 R.BAIL-1	1 MD. ASHISH @ BISHU @ BISHO vs THE STATE OF BIHAR	Mr. NAFISUZZOHA	Mr. MADHURI LATA (APP)	
21.	CR. MISC./49016/2014 BAIL IPC 304B,34 R.BAIL-1	1 MANNU SHARMA vs THE STATE OF BIHAR	Mr. AJAY NANDAN SAHAY	Mr. ARUN KUMAR SINGH NO.- 5 (APP) Mr. CHANDRA SHEKHAR VERMA Mr. RADHA MOHAN PANDEY Mr. BHARAT BHUSHAN (APP)	
22.	CR. MISC./49021/2014 BAIL IPC 287,304 R.BAIL-1	1 SURENDRA SINGH vs THE STATE OF BIHAR	Mr. RAJIVE RANJAN SINGH Mr. SUNIL KUMAR SINGH		
23.	CR. MISC./49028/2014 BAIL IPC 147,148,1 R.BAIL-1	1 RAM NARESH RAI @ NARESH RAI & ANR vs THE STATE OF BIHAR	Mr. DHURENDRA KUMAR	Mr. H.A. KHAN (APP)	
24.	CR. MISC./49029/2014 BAIL IPC 395,412 R.BAIL-1	1 DIPAK TANTI vs THE STATE OF BIHAR	Mr. UMESH PRASAD Mr. MRITYUNJAY KUMAR	Mr. TAPESHWAR SHARMA (APP)	
25.	CR. MISC./49036/2014 BAIL IPC 380,451,4 R.BAIL-1	1 RAHUL SINGH @ BILLA @ TINKU SINGH vs THE STATE OF BIHAR	Mr. BINAY KUMAR	Mr. H.A. KHAN (APP)	

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		Mr. Justice Vikash Jain	

26.	CR. MISC./49037/2014 BAIL IPC 307,323,3 R.BAIL-1	1	MUNDRIKA SINGH vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.RAM SHANKAR DAS(SPL.P.P.)
27.	CR. MISC./49038/2014 BAIL IPC 414,34 R.BAIL-1	1	MD. ALI HASAN vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.C.SEN PD.SINGH(APP)
28.	CR. MISC./49039/2014 BAIL IPC 366A,363 R.BAIL-1	1	RAHUL KUMAR @ RAHUL RAM vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.MEENA SINGH(APP)
29.	CR. MISC./49045/2014 BAIL IPC 304,429 R.BAIL-1	1	KUNAL KUMAR YADAV vs THE STATE OF BIHAR	Mr.DR. SATYENDRA KUMAR SRIVASTAVA Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MD.ARIF(APP)
30.	CR. MISC./49049/2014 BAIL IPC 379,411,3 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	Mr.ANSHU DHAR SHARMA	Mr.U.L.VERMA(APP)
31.	CR. MISC./49050/2014 BAIL IPC 147,148,1 R.BAIL-1	1	HEMAN YADAV @ KAKAJI vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.ANANT KUMAR (APP)
32.	CR. MISC./49053/2014 BAIL 25(1-B)/A/26 A R.BAIL-1	1	TULSI CHAUHAN vs THE STATE OF BIHAR	Mr.VISHWA RANJAN CHOUHDARY	Mr.R.B.S. PAHEPURI (APP)
33.	CR. MISC./49057/2014 BAIL IPC 147,148,1 R.BAIL-1	1	MD. SADIK & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.BINOD KUMAR SINHA	Mr.RAJIV NAYAN(APP) Mr.SHAIENDRA KUMAR SINGH
34.	CR. MISC./49064/2014 BAIL IPC 307/147/1 R.BAIL-1	1	NIRAJ PASWAN @ NIRAJ KUMAR vs THE STATE OF BIHAR	Mr.KUNWAR NARAYAN JAMUAR	Mr.NITYA NAND TIWARY (APP)
35.	CR. MISC./49071/2014 BAIL IPC 328/395 R.BAIL-1	1	SHAMBHU RAM vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.RAM NARESH RAI (APP)
36.	CR. MISC./49072/2014 BAIL IPC 307/379/3 R.BAIL-1	1	ABDUL QUIYUM vs THE STATE OF BIHAR	Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR	Mr.HIRDAY PRASAD SINGH (APP)
37.	CR. MISC./49073/2014 BAIL IPC 302,201,3 R.BAIL-1	1	SHANKAR SAO @ RAMA SHANKAR SAO @ RAM SHANKAR SAO vs THE STATE OF BIHAR	Mr.ASHWANI KUMAR SINHA	Mr.MADHURANAND JHA(APP)
38.	CR. MISC./49080/2014 BAIL IPC 307/387/3 R.BAIL-1	1	RAM BABU RAI vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.ANITA KUMARI SINGH (APP)
39.	CR. MISC./49082/2014 BAIL IPC 419/420/4 R.BAIL-1	1	MD. SAFIRUDDIN @ JAMIL vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.ASHOK KUMAR SINGH (APP)
40.	CR. MISC./49093/2014 BAIL IPC 376,120B R.BAIL-1	3	RANJEET KUMAR @ RANJEET KUMAR TANTI @ RANJIT TANTI vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.JITENDRA KR. ROY NO.1(APP)
41.	CR. MISC./49094/2014 BAIL IPC 302/307/5 R.BAIL-1	3	ANUP YADAV vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.C.SEN PRASAD SINGH (APP)
42.	CR. MISC./49096/2014 BAIL IPC 302,147,1 R.BAIL-1	3	SUDARSHAN BHAGAT & ANR vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.KANHAIYA KISHORE(APP)
43.	CR. MISC./49097/2014 BAIL IPC 447,341,3 R.BAIL-1	3	ASHISH SINGH @ ASHISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.T.N.THAKUR (APP)
44.	CR. MISC./49110/2014 BAIL IPC 302,364,2 R.BAIL-1	3	VEENA DEVI vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUHDARY	Mr.AMBIKA BHAGAT(APP)
45.	CR. MISC./49111/2014 BAIL IPC 302,34 R.BAIL-1	3	LAXMI MAHTO & ORS. vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.M.RAB(APP)
46.	CR. MISC./49133/2014 BAIL IPC 341,323,3 R.BAIL-1	3	MD. ASHIK @ BISHWA @ BISHO & ANR vs THE STATE OF BIHAR	Mr.DR. SANJAY KUMAR SINGH	Mr.P.K.CHOURSIA(APP)
47.	CR. MISC./49134/2014 BAIL IPC 307/341/3 R.BAIL-1	3	NARESH SAHANI vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.UDAY PRATAP SINGH (APP) Mr.ANANG MOHAN SINHA
48.	CR. MISC./49135/2014 BAIL 25(1-B)/A/26 A R.BAIL-1	3	UMESH SINGH vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.RAJ KUMAR	Mr.AJAY KUMAR 1 (APP)
49.	CR. MISC./49138/2014 BAIL IPC 304B,34 & R.BAIL-1	3	PRADIP DAS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.GAJENDRA PD. YADAV(APP)
50.	CR. MISC./49139/2014 BAIL IPC 395 R.BAIL-1	3	GORA BHUIAN vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.ANISH CHANDRA (APP)
51.	CR. MISC./49140/2014 BAIL IPC 376 R.BAIL-1	3	MD. ANARUL HAQUE @ ANWARUL HAQUE @ ANARUL vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.DR.KUMAR UDAY PRATAP (APP) Mr.JITENDRA KUMAR PANDEY
52.	CR. MISC./49141/2014 BAIL IPC 364,395,4 R.BAIL-1	3	MD. ASLAM @ BADHWA @ BUDHWA vs THE STATE OF BIHAR	Mr.BRAJ NANDAN KUMAR TIWARY	Mr.GANESH PD. SINGH(APP)
53.	CR. MISC./49145/2014 BAIL IPC 302,201,3 R.BAIL-1	3	BIRBAL YADAV & ANR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.AMIT KR. RAKESH(APP) Mr.AMARNATH JHA

Friday the 27th February 2015
Court No. 10 (AT 2:15 P.M.)
Mr. Justice Ahsanuddin Amanullah

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./49157/2014 BAIL IPC 379,436,3 R.BAIL-1	3 KAILASH CHOUHAN vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.ASHA KUMARI	Mr.INDRA KUMAR SINGH(APP)	
2.	CR. MISC./49158/2014 BAIL IPC 452,326,3 R.BAIL-1	3 MANORANJAN KUMAR RAI @ MANOJAN KUMAR ROY @ MANORANJAN KUMAR vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.ANUJ KR.SRIVASTAV(APP) Mr.DHANANJAY KUMAR PANDEY	
3.	CR. MISC./49159/2014 BAIL IPC 302,201,1 R.BAIL-1	3 PRANAV KUMAR YADAV vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.AKBAR ALI(APP) Mr.SUBHASH KUMAR JHA	
4.	CR. MISC./49161/2014 BAIL 25,26 A.ACT R.BAIL-1	3 SHIVAM KUMAR SINGH @ NIRAJ SINGH vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR	Mr.HIRDAY PRASAD SINGH (APP)	
5.	CR. MISC./49162/2014 BAIL IPC 3941,323, R.BAIL-1	3 SUNIL KUMAR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.UDAY CHAND PRASAD(APP)	
6.	CR. MISC./49166/2014 BAIL IPC 307,385,4 R.BAIL-1	3 BENI YADAV vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.ANAND KUMAR	Mr.UMANATH MISHRA(APP)	
7.	CR. MISC./49168/2014 BAIL IPC 302,147,3 R.BAIL-1	3 SANJAY PRASAD vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH	Mr.ABHAY KR. ROY(APP)	
8.	CR. MISC./49179/2014 with BAIL IPC 414/406/4 R.BAIL-1	1 DINESH KUMAR PATEL vs THE STATE OF BIHAR	Mr.ANSUL Mr.ANUJ KUMAR	Mr.SATYENDRA PRASAD (APP)	
9.	CR. MISC./49464/2014 BAIL IPC 414/406/4 R.BAIL-1	1 RAM BHAROSH SAHANI & ORS vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.RITA VERMA (APP)	
10.	CR. MISC./49180/2014 BAIL IPC 302/120B R.BAIL-1	1 SANTOSH KUMAR @ BAKARIYA vs THE STATE OF BIHAR	Mr.BINDESHWAR PRASAD SINGH Mr.AJAY KUMAR Mr.ASHOK KUMAR	Mr.MADHURANAND JHA (APP)	
11.	CR. MISC./49181/2014 with BAIL IPC 302/34/30 R.BAIL-1	1 SHIVAM BHARTI @ SHIVAM MANDAL & ANR vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.NARENDRA KUMAR SINGH (APP) Mr.RANJAN KUMAR JHA	
12.	CR. MISC./50548/2014 BAIL IPC 302,307,1 R.BAIL-1	3 ARBIND YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR YADAV	Mr.SHAKIR AHMAD(APP) Mr.RANJAN KUMAR JHA	
13.	CR. MISC./49191/2014 BAIL IPC 376,225,3 R.BAIL-1	1 FAIYAZ ALAM vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.SATYENDRA NR. SINGH(APP)	
14.	CR. MISC./49192/2014 BAIL IPC 302,201,3 R.BAIL-1	1 BHUSHAN YADAV vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III Mr.BIJENDRA KUMAR	Mr.ARUN KUMAR SINGH NO.- 5 (APP)	
15.	CR. MISC./49193/2014 BAIL IPC 457,380,5 R.BAIL-1	1 RADHE SHAYAM MAHTO vs THE STATE OF BIHAR	Mr.MANISH JHA	Mr.BINOD KUMAR NO. 3(APP)	
16.	CR. MISC./49196/2014 BAIL IPC 394 R.BAIL-1	1 MAKHANA @ MAKHAN vs THE STATE OF BIHAR	Mr.HARENDRA PRASAD	Mr.SHAILENDRA KUMAR SINGH (APP)	
17.	CR. MISC./49197/2014 BAIL IPC 304 R.BAIL-1	1 LAKSHMAN MAHTO @ LAXMAN MAHTO vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT	Mr.MD.ARFIF(APP)	
18.	CR. MISC./49198/2014 BAIL IPC 304B R.BAIL-1	1 MD. ARMAN @ MD. ARMAN MIAN vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.SATYENDRA PRASAD (APP)	
19.	CR. MISC./49201/2014 BAIL IPC 376 R.BAIL-1	1 PRAMOD KUMAR SINGH KAMAL vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH	Mr.BHARAT LAL (APP)	
20.	CR. MISC./49202/2014 BAIL U/S 7 E.C.ACT R.BAIL-1	1 KHALID AHMED @ MD. KHALID AHMAD vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.ARUN KUMAR (APP)	
21.	CR. MISC./49204/2014 BAIL IPC 498A/406/ R.BAIL-1	1 CHANDRAMAULI KUMAR @ APPOLO JEE vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.KUMAR RAJEEV Mr.PANKJESH SHARMA	Mr.H.A. KHAN (APP)	
22.	CR. MISC./49206/2014 with BAIL IPC 395,412 R.BAIL-1	1 GOVIND MISHRA vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.C.JAWAHAR(APP)	
23.	CR. MISC./1159/2015 BAIL IPC 395,412 R.BAIL-1	3 KUMUD SAH @KUMOD SAH vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.T.N.THAKUR (APP)	
24.	CR. MISC./49216/2014 BAIL 25(I-B)A,26 R.BAIL-1	1 SUKHENDRA YADAV vs THE STATE OF BIHAR	Mr.DURGESH NANDAN	Mr.SANJAY KR. SINGH(APP)	
25.	CR. MISC./49217/2014 BAIL IPC 302,201,1 R.BAIL-1	1 MD. IRFAN @ GUDDU vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.ANIL KR. SINGH(APP)	
26.	CR. MISC./49237/2014 BAIL IPC 304B/34 R.BAIL-1	1 SURAJ VISHWAKARMA vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.S.D. SINGH YADAV (APP)	

PATNA HIGH COURT	60	Friday 27th February, 2015 Mr. Justice Ahsanuddin Amanullah	
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27.	CR. MISC./49256/2014 BAIL IPC 363,366,3 R.BAIL-1	1	LAKSHMAN DHARHI @ LAKSHMAN KUMAR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.ARUN KUMAR SINGH NO.- 5 (APP) Mr.PREM RANJAN KUMAR
28.	CR. MISC./49260/2014 BAIL IPC 147,148,1 R.BAIL-1	1	ABHINASH KUMAR vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.AMBIKA BHAGAT(SPL.PP)
29.	CR. MISC./49261/2014 BAIL IPC 392 R.BAIL-1	1	JAGDAMBI MANDAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.AJAY KUMAR 2 (APP)
30.	CR. MISC./49262/2014 BAIL IPC 302 R.BAIL-1	1	RAVINDRA SINGH vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.UMESHA NAND PANDIT (APP)
31.	CR. MISC./49263/2014 BAIL IPC 302,34 R.BAIL-1	1	JOGI MANJHI @ YOGI MANJHI vs THE STATE OF BIHAR	Mr.RAGHVENDRA KUMAR SINGH	Mr.R.B.S.PAHEPURI(APP)
32.	CR. MISC./49264/2014 BAIL IPC 307/341/3 R.BAIL-1	1	MIR HASAN MIAN @ MIR HASAN ANSARI @ MIR HASAN vs THE STATE OF BIHAR	Mr.SURESH PRASAD BHAKTA	Mr.BHARAT BHUSHAN (APP)
33.	CR. MISC./49265/2014 BAIL 25(I-B)A,26 R.BAIL-1	1	PAPPU RAI vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.HIRDAY PD. SINGH(APP)
34.	CR. MISC./49266/2014 BAIL IPC 394 & 25 R.BAIL-1	1	RAJ KUMAR PATEL vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SURENDRA PD.SINGH (APP)
35.	CR. MISC./49267/2014 BAIL IPC 302 R.BAIL-1	1	SAHADAT MIAN vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR	Mr.ABHAY KR. ROY(APP)
36.	CR. MISC./49268/2014 BAIL IPC 387 R.BAIL-1	1	AWADHESH KUMAR @ AWADHESH SAH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SHAHIN BEGUM (APP) Mr.VIJAY SHANKAR SHRIVASTAVA
37.	CR. MISC./49269/2014 BAIL IPC 302,201,3 R.BAIL-1	1	HARE KRISHNA YADAV @ KRISHNA YADAV & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.MANOJ KUMAR NO.1(APP)
38.	CR. MISC./49270/2014 BAIL IPC 307/147/1 R.BAIL-1	1	BALESHWAR MISHRA @ BALESHAR MISHRA & ORS. vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.UDAY CHANDRA PRASAD (APP) Mr.ASHOK KUMAR PANDEY
39.	CR. MISC./49271/2014 BAIL IPC 302/34/30 R.BAIL-1	1	MD. TALEAW @ KAILWA vs THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.YOGENDRA KUMAR (APP)
40.	CR. MISC./49272/2014 with BAIL IPC 420,467,4 R.BAIL-1	1	SHANKAR RAI vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.INDRA KR. SINGH (APP)
41.	CR. MISC./49961/2014 BAIL IPC 420,467,4 R.BAIL-1	1	JITENDRA MISHRA @ JITU vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.VINOD SHANKAR MODI(APP)
42.	CR. MISC./49273/2014 BAIL IPC 498A,313 R.BAIL-1	1	TINKU SAH vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.RAMSHANKAR DAS(SPL.PP) Mr.SHEIKH ARKAN AHMAD
43.	CR. MISC./49274/2014 BAIL 25(1-B)A/26/3 R.BAIL-1	1	NAVEEN KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.HARENDRA PRASAD (APP)
44.	CR. MISC./49277/2014 BAIL IPC 376/380 & R.BAIL-1	1	RAHUL KUMAR @ RAJ SRIVASTAV vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.NAND KUMAR (APP) Mr.ARUN KUMAR Mr.SURESH KUMAR
45.	CR. MISC./49279/2014 BAIL 7 E.C ACT R.BAIL-1	1	MD. QYAMUDDIN & ANR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.ADITYA NR. SINGH1 (APP)
46.	CR. MISC./49283/2014 BAIL IPC 302,201,3 R.BAIL-1	1	MATHURA SHARMA vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.RAVI SHANKAR KUMAR	Mr.PREM KR.JHA(APP)
47.	CR. MISC./49285/2014 BAIL IPC 365,366,3 R.BAIL-1	1	SANJAY DAS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.S.D.SINGH YADAV (APP) Mr.SURAJ NARAIN YADAV
48.	CR. MISC./49288/2014 BAIL IPC 363,366A, R.BAIL-1	1	BABLU KUMAR vs THE STATE OF BIHAR	Mr.K.M.JOSEPH Mr.HEMANT KUMAR	Mr.AMRENDRA PRASAD(APP)
49.	CR. MISC./49289/2014 BAIL 47(F),13(F) E R.BAIL-1	1	KAMESHWAR SINGH @ RAMESHWAR YADAV vs THE STATE OF BIHAR	Mr.SURINDER KUMAR Mr.BALI RAM SINGH	Mr.JITENDRA KR. ROY NO.1(APP)
50.	CR. MISC./49290/2014 BAIL 25(I-B)A,26 R.BAIL-1	1	MD. IBOO @ IBRAN @ IBRAHIM & ANR vs THE STATE OF BIHAR	Mr.DR. SANJAY KUMAR SINGH	Mr.BINOD KUMAR NO. 2(APP)
51.	CR. MISC./49292/2014 BAIL IPC 363,366A R.BAIL-1	1	NEERAJ KUMAR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.AJIT KUMAR (APP)
52.	CR. MISC./49293/2014 BAIL IPC 302/34 & 2 R.BAIL-1	1	KARE SHARMA & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.ARUN KUMAR (APP)
53.	CR. MISC./49294/2014 BAIL IPC 395,397 & R.BAIL-1	1	MD. SUBHAN @ SUBHAN vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.RITA VERMA (APP)
54.	CR. MISC./49304/2014 BAIL IPC 302/34 R.BAIL-1	1	BRAJESH KUMAR vs THE STATE OF BIHAR	Mr.CHANDAN Mr.ANITA KUMARI	Mr.RAJ KISHOR SINGH (APP)

Friday the 27th February 2015
Court No. 31 (AT 2:15 P.M.)
Mr. Justice Aditya Kumar Trivedi

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./26047/2012 with QUASHING(25(I-B)A, QSH F.I.R. FOR DIR	9 MAHESHWARI MEHTA & ANR vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.VINOD SHANKAR MODI (APP)	
2.	CR. MISC./31058/2013 QUASHING(25,26,35 QSH F.I.R. FOR DIR	7 MAHESHWRI MEHTA vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.JAGDHAR PRASAD (APP)	
3.	CR. MISC./26072/2012 QUASHING(409/34)-I QSH F.I.R. FOR CON	13 BACHHU SAO @ BACHHU PRASAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY	Mr.RAJENDRA PD.NAT(APP)	
4.	CR. MISC./26752/2012 QUASHING(498A/34)-QSH F.I.R. FOR CON	12 PRAMOD KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.DURGESH NANDAN Mr.KIRANSINHA	Mr.HARENDRA PRASAD (APP) Mr.MANISH KUMAR Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	
5.	CR. MISC./26761/2012 QUASHING(3 P/P ACT QSH F.I.R. FOR CON	9 SMT. RANI DEVI & ANR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.PARMESHWAR MEHTA (APP) Mr.UMANATH MISHRA	
6.	CR. MISC./26762/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	4 SURENDRA SINGH vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.BHASKAR SHANKAR Mr.MITHILESH KUMAR SINGH	Mr.RAJESH KUMAR(APP)	
7.	CR. MISC./26776/2012 QUASHING(227)-IPC QSH S.T	12 CHHATHU RAJBHAR vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR	Mr.RAJESH KUMAR(APP) Mr.MRITUNJAY PRASAD SINGH Mr.ASHISH GIRI Mr.VIKAS RATAN BHARTI Mr.LOKESH KUMAR SINGH	
8.	CR. MISC./26799/2012 QUASHING(304)-IPC QSH COMPLAIN FOR C	11 DR. MANGILAL MAHESREE @ DR. M.L.MAHESHWARI vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI Mr.SANJIV SHARAN	Mr.B.M.P.SINHA(APP) Mr.SURESH PRASAD SAH @ BARANWAL	
9.	CR. MISC./26909/2012 QUASHING(145)-IPC QSH COMPLAIN FOR O	6 AMRENDU KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJAN	Mr.S.DAYAL(APP)	
10.	CR. MISC./26950/2012 QUASHING(420,120B) QSH F.I.R. FOR CON	11 ARBIND SHARMA vs THE STATE OF BIHAR & ORS	Mr.TEJ NARAYAN SINGH Mr.SATYENDRA PRASAD SINGH	Mr.RAM NARESH ROY (APP)	
11.	CR. MISC./27056/2012 QUASHING(364A, 120B QSH F.I.R. FOR CON	10 ASHWANI KUMAR @ DEEPU vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.ANUJ KUMAR SRIVASTAVA(APP)	
12.	CR. MISC./27068/2012 QUASHING(379 QUASHING	8 NUNU JHA vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.S.EHTESHAMUDDIN (APP) Mr.VIJAY KUMAR	
13.	CR. MISC./27092/2012 QUASHING(498A)-IPC QUASHING	10 DILIP RAI @ DILIP KUMAR RAI & ORS vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR SINGH Mr.RANJEET KUMAR SINGH	Mr.ABHAY KR.ROY(APP) Mr.AJAY KUMAR JAIN Mr.SUNIL KUMAR SINHA	
14.	CR. MISC./27169/2012 QUASHING(420,467)-QSH COMPLAIN FOR C	9 KALWANT SINGH vs STATE OF BIHAR & ANR	Mr.AWADHENDRA KUMAR	Mr.PARMANAND (APP) Mr.VINAY MISTRY	
15.	CR. MISC./27197/2012 QUASHING(498A) & 3 QSH F.I.R. FOR CON	9 RAHUL RAI @ RAHUL & ANR. vs STATE OF BIHAR & ANR	Mr.SUMANT SINGH Mr.ARUN KUMAR	Mr.MAYANAND JHA (APP) Mr.SARVENDRA KUMAR VERMA	
16.	CR. MISC./27214/2012 QUASHING(498(A))-I QUASHING	12 SK. BASHI AKHTAR & ORS vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR NO.1 Mr.ANSHUMAN SINGH Mr.PRAMOD KUMAR SINGH Mr.RAMAKANT YADAV	Mr.DURGESH NANDAN (APP) Mr.RAMAKANT YADAV	
17.	CR. MISC./27261/2012 QUASHING(323,504)-QSH COMPLAIN FOR C	8 ASHOK KUMAR THAKUR vs STATE OF BIHAR & ANR	Mr.KAMAL KUMAR SINHA	Mr.C.JAWAHAR(APP) Mr.SANJAY KUMAR MISHRA	
18.	CR. MISC./27268/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	11 BINOD PRASAD vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.IFTEKHAR MAHMOOD(APP)	
19.	CR. MISC./27412/2012 with QUASHING(467,420,4 QSH F.I.R. FOR OTH	11 RENU DEVI & ANR. vs THE STATE OF BIHAR	Mr.NARESH KUMAR MEHTA	Mr.ANIL KUMAR (APP) Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA	
20.	CR. MISC./36495/2012 QUASHING(467/468/4 QSH F.I.R. FOR OTH	6 SONELAL KAMAT vs THE STATE OF BIHAR	Mr.NARESH KUMAR MEHTA	Mr.H.A.KHAN (APP)	
21.	CR. MISC./27457/2012 QUASHING(302/34)-I QSH S.T	8 PRAMOD KUMAR SHARMA vs THE STATE OF BIHAR	Mr.SATYABIR BHARTI	Mr.MURLIDHAR (APP) Mr.BIMAL KUMAR -2 Mr./MRS.ANITA KUMARI SINGH Mr.DR.MEETA MOHINI	
22.	CR. MISC./27468/2012 with QUASHING(364/34)-I QSH F.I.R. FOR CON	7 RAMENDRA NATH SINGH @ RABINDRA NATH SINGH & ORS vs THE STATE OF BIHAR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.S.M.SHUKLA(APP) Mr.MD. FAIZ AHMAD Mr.KUMAR HARSHBARDHAN	
23.	CR. MISC./26747/2012 QUASHING(364,34)-I QSH F.I.R. FOR CON	10 KRISHNA KUMAR SINGH vs THE STATE OF BIHAR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.PARMESHWAR MEHTA(APP) Mr.MD. FAIZ AHMAD Mr.KUMAR HARSHBARDHAN	
24.	CR. MISC./27592/2012 with QUASHING(420)-IPC QSH F.I.R. FOR DIR	8 DHARAM NATH PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.PANKAJ MAIJORWAR	Mr.SHAIENDRA KR.SINGH(APP) Mr.ARUN KUMAR SINHA Mr.SHIVA SHANKAR SHARMA	

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		Mr. Justice Aditya Kumar Trivedi	

25.	CR. MISC./28864/2012 with QUASHING(498A,420, QSH F.I.R. FOR DIR	7	RAMA SHANKAR PRASAD vs STATE OF BIHAR & ANR	Mr.PANKAJ MAIJORWAR	Mr. SHAILENDRA KUMAR SINGH(APP) Mr. ARUN KUMAR SINHA Mr. SHIVA SHANKAR SHARMA Mr. SURENDRA KUMAR (APP)
26.	CR. MISC./26809/2012 with QUASHING(420,498A) QSH F.I.R. FOR DIR	1	ANITA JAISWAL @ ANITA DEVI & ORS vs THE STATE OF BIHAR	Mr.PANKAJ MAIJORWAR	Mr. SURENDRA KUMAR (APP)
27.	CR. MISC./9054/2013 QUASHING(498A,420, QSH F.I.R. FOR DIR	4	POONAM DEVI vs STATE OF BIHAR & ANR	Mr.PANKAJ MAIJORWAR	Mr. NAJIR ANSARI (APP)
28.	CR. MISC./27605/2012 QUASHING(384/385/5 QSH COMPLAIN FOR C	12	NEERU DEVI vs STATE OF BIHAR & ANR	Mr. PRABHU NARAYAN SHARMA Mr. ANITA KUMARI SINGH Mr. BIMAL KUMAR Mr. MS. MEETA MOHINI Mr. SUDHIR KUMAR	Mr. SMT. PUSHPA SINHA-2 (APP) Mr. SANJAY KUMAR SINGH Mr. DIPAK KUMAR
29.	CR. MISC./27645/2012 with QUASHING(406)-IPC QSH COMPLAIN FOR D	8	SURESH PRASAD vs STATE OF BIHAR & ANR	Mr. SUDHIR KUMAR	Mr. MADAN KUMAR (APP) Mr. ARBIND KUMAR ANAND Mr. SUNIL KUMAR SINGH Mr. ASHOK KUMAR
30.	CR. MISC./25259/2012 QUASHING(406)-IPC QSH COMPLAIN FOR D	5	SURESH PRASAD vs STATE OF BIHAR & ANR	Mr. SUDHIR KUMAR	Mr. PARMANAND PRASAD (APP) Mr. ARBIND KUMAR ANAND Mr. SUNIL KUMAR SINGH Mr. ASHOK KUMAR
31.	CR. MISC./27657/2012 QUASHING(341)-IPC QSH F.I.R. FOR CON	9	KARTIK CHATTERJEE & ANR vs STATE OF BIHAR & ANR	Mr. TARUN PRASAD MANDAL Mr. BHOLA PRASAD	Mr. KANHAIYA KISHORE (APP) Mr. PRAVEEN KUMAR Mr. NIHAR NANDAN AMBASTA
32.	CR. MISC./27702/2012 QUASHING(420,120(B QSH COMPLAIN FOR C	8	VIJAY SHANKAR SHARAN & ANR. vs STATE OF BIHAR & ANR	Mr. RADHA MOHAN SINGH	Mr. SHYAM KR. SINGH(APP) Mr. RAKESH RANJAN
33.	CR. MISC./27710/2012 with QUASHING(498A,406/ QSH F.I.R. FOR CON	10	AMAN GUPTA vs STATE OF BIHAR & ANR	Mr. SURESH CHAND GIRI Mr. PRAVIN KUMAR SINHA	Mr. MUKESH KR. SINGH (APP) Mr. PRAFULL CHANDRA JHA
34.	CR. MISC./38511/2012 QUASHING(498A,406, QSH F.I.R. FOR CON	9	MUKESH CHANDRA GUPTA & ANR. vs STATE OF BIHAR & ANR	Mr. PRAVIN KUMAR SINHA Mr. SURESH CHAND GIRI	Mr. SHAKIR AHMAD(APP) Mr. PRAFULL CHANDRA JHA
35.	CR. MISC./27834/2012 QUASHING(376)-IPC QSH F.I.R. FOR CON	11	ASHOK KUMAR SINGH @ ASHOK SINGH & ORS vs STATE OF BIHAR & ANR	Mr. SANJAY KUMAR SINGH Mr. PRABHASH RANJAN THAKUR Mr. LAL NARAYAN SINGH	Mr. SUMAN KR. SINGH(APP)
36.	CR. MISC./28089/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	7	ALOK KUMAR vs STATE OF BIHAR & ANR	Mr. BRAJ BHUSHAN MISHRA Mr. MITHILESH KUMAR Mr. KAUSHAL KISHOR	Mr. B.P. SINGH (APP) Mr. ASHOK NANDAN PRASAD Mr. SATYA RANJAN SINHA Mr. KHURSHID ANWAR (APP)
37.	CR. MISC./28230/2012 with QUASHING(395,394,4 QSH S.T	6	DUDHNATH DHOBI @ DUDHNATH RAM vs STATE OF BIHAR & ANR	Mr. RAKESH SINGH Mr. MEENA SINGH Mr. BHASKAR SHANKAR	Mr. KHURSHID ANWAR (APP)
38.	CR. MISC./29348/2012 QUASHING(395,412)- QSH S.T	6	MANOJ KUMAR VERMA vs THE STATE OF BIHAR	Mr. RAMASHRAY ROY Mr. RANG NATH DWIWEDI	Mr. GANESH PD. SINGH(APP)
39.	CR. MISC./28404/2012 QUASHING(227 CR.P. QSH S.T	6	GUDDU PASWAN & ANR. vs THE STATE OF BIHAR	Mr. KAUSHAL KISHOR	Mr. MD. ARIF (APP)
40.	CR. MISC./28492/2012 QUASHING(448,427)- QSH COMPLAIN. FOR	7	RABARI DEVI & ORS. vs STATE OF BIHAR & ANR	Mr. DR. ANJANI PD. SINGH	Mr. UMA SHANKAR PD. SINGH(APP)
41.	CR. MISC./28509/2012 QUASHING(498A)-IPC QSH COMPLAIN. FOR	9	ANIL KUMAR vs THE STATE OF BIHAR	Mr. DEEPAK KUMAR	Mr. ANITA KUMARI (APP) Mr. RAGHUNATH KUMAR
42.	CR. MISC./28702/2012 QUASHING(406,420,3 QSH COMPLAIN FOR C	9	RIZWANA ANJUM & ORS. vs STATE OF BIHAR & ANR	Mr. MD. IMTEYAZ AHMAD Mr. NILESH KUMAR	Mr. SATYAVRAT VERMA(APP) Mr. MADHURENDRA KUMAR Mr. AVINASH
43.	CR. MISC./28887/2012 QUASHING(420,406,1 QSH COMPLAIN FOR C	6	SURENDRA NATH BARIAR & ANR. vs STATE OF BIHAR & ANR	Mr. UPENDRA PRASAD Mr. BRAJ NANDAN KUMAR TIWARY Mr. SANJAY KUMAR SINGH	Mr. DASRATH MEHTA (APP) Mr. DR. ANSHUMAN
44.	CR. MISC./28970/2012 QUASHING(307,379,4 QUASHING	6	RASENDRA SAHU vs THE STATE OF BIHAR & ORS	Mr. RAM BILASH ROY RAMAN	Mr. PRADEEP NARAYAN KUMAR(APP) Mr. RAJESH KUMAR Mr. KEDAR SINGH Mr. SANTOSH KUMAR PANDEY Mr. LAKSHMI KANT SHARMA Mr. MD. ARIF(APP)
45.	CR. MISC./28979/2012 QUASHING(365)-IPC QUASHING	6	IDRISH MIAN & ORS. vs STATE OF BIHAR & ANR	Mr. ARBIND KUMAR SHARMA Mr. SAROJ KUMAR SHARMA	Mr. MD. ARIF(APP)
46.	CR. MISC./29013/2012 with QUASHING(448/452/3 QSH COMPLAIN FOR C	7	ANIL KUMAR vs STATE OF BIHAR & ANR	Mr. SAMIR KUMAR Mr. KRISHNA CHANDRA	Mr. ATUL CHANDRA (APP) Mr. GOPAL PRASAD ROY
47.	CR. MISC./35507/2012 QUASHING(323,448,4 QSH COMPLAIN FOR C	7	PRAVEEN KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr. KRISHNA CHANDRA Mr. SAMIR KUMAR	Mr. RAJESH KUMAR(APP)
48.	CR. MISC./29063/2012 QUASHING(379,323,1 QUASHING	9	MD. SANAULLAH & ORS. vs STATE OF BIHAR & ANR	Mr. MANISH KUMAR NO-2	Mr. BHARAT LAL(APP) Mr. VIJAY KR. SINHA
49.	CR. MISC./29082/2012 QUASHING(323/341/5 QSH F.I.R. FOR CON	9	RAMESH YADAV vs STATE OF BIHAR & ANR	Mr. CHANDRA MOHAN JHA Mr. DR. RAJESH KUMAR SINGH Mr. BIRENDRA KUMAR SINGH	Mr. ATUL CHANDRA (APP)
50.	CR. MISC./29135/2012 QUASHING(4 D/P ACT QSH COMPLAIN. FOR	10	SANJAY KUMAR SUMAN vs STATE OF BIHAR & ANR	Mr. SANJEET KUMAR Mr. DHANANJAYA NATH TIWARI	Mr. NAZIR ANSARI(APP) Mr. JITENDRA KUMAR PANDEY

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51.	CR. MISC./29144/2012 QUASHING(379)-IPC QSH F.I.R. FOR CON	6 SUMER SINGH vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.ZAINUL ABEDIN(APP)
52.	CR. MISC./29169/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	6 TINKOO KUMAR @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.AMITESH KUMAR (APP)
53.	CR. MISC./29173/2012 QUASHING(467/468/4 QSH F.I.R. FOR OTH	11 ANAND CHOUDHARY & ORS. vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.MAYANAND JHA (APP)
54.	CR. MISC./29205/2012 QUASHING(498A/323/ QSH F.I.R. FOR OTH	9 MD. PARVEZ ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.ASHOK KR.SINGH -1(APP) Smt.ANITA KUMARI SINGH
55.	CR. MISC./29276/2012 QUASHING(245 CR.P. QUASHING	6 PRASHANT SINHA @ PRASHANT vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.SANJAY KUMAR SINGH Mr.UJJWAL KUMAR SINHA Mr.SHAILESH KUMAR SINGH	Mr.SHYAM KUMAR SINGH(APP)
56.	CR. MISC./29315/2012 QUASHING(498(A))-I QSH COMPLAIN FOR C	5 CHANDRAMAULI MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.BAJARANGI LAL	Mr.P.K.CHAURASIA(APP) Mr.SHREE GANESH
57.	CR. MISC./29344/2012 QSH COMPLAIN FOR C	8 M/S UTKARSH TUBES & PIPES LIMITED & ORS vs STATE OF BIHAR & ANR	Mr.KUMAR MANISH Mr.ANJANI KUMAR JHA	Mr.NAWAL KISHORE PRASAD (APP) Mr.SUBHASH CHANDRA BOSE
58.	CR. MISC./29388/2012 QUASHING(304(B),20 QSH F.I.R. FOR CON	6 PAPPU KUMAR @ PAPPU YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINHA Mr.SUDHIR KUMAR SINHA	Mr.SURENDRA KUMAR (APP) Mr.BINAYAK KUMAR SHRIVASTAV
59.	CR. MISC./29403/2012 QUASHING(227 CR.P. QSH S.T	6 MD. ZAMIRUDDIN @ MD. JAMIRUDDIN vs THE STATE OF BIHAR	Mr.MD. HARUN QUARESHI Mr.MD. IRSHAD	Mr.ABHAY KUMAR 1(APP)
60.	CR. MISC./29419/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	6 MAHINDRA @ MAHINDRA FINANCIAL SERVICE LTD. & ANR vs STATE OF BIHAR & ANR	Smt.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY	Mr.GOPESH KUMAR(APP) Mr.SHAILENDRA KUMAR JHA Mr.NAGESHWAR SINGH

Friday the 27th February 2015
Court No. 28 (AT 2:15 P.M.)
Mr. Justice Rajendra Kumar Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./29462/2012 QUASHING(498A,306) QSH F.I.R. FOR CON	6 ANIL KUMAR & ANR. vs THE STATE OF BIHAR	Smt.SEEMA KUMARI Mr.SATYA RANJAN SINHA	Mr.NAWAL KISHORE PD.(APP) Mr.BINAY KUMAR SINGH	
2.	CR. MISC./29466/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	6 BHAGWAN RAI vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.S.EHTESHAMUDDIN (APP)	
3.	CR. MISC./29479/2012 QUASHING(420,467)- QSH F.I.R. FOR DIS	6 KRISHNA KANT JHA vs THE STATE OF BIHAR	Mr.BHAGYA NARAYAN JHA	Mr.ATAUR RAHMAN(APP) Mr.MANISH KUMAR NO 13	
4.	CR. MISC./29490/2012 QUASHING(420,120(B QSH F.I.R. FOR CON	9 DR. ASHOK KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RITESH KUMAR Mr.SANJEET KUMAR Mr.PRAMOD KUMAR	Mr.ANUJ KR.SRIVASTAVA(APP) Mr.BINOD BIHARI SINHA Mr.KRISHNA NARAYAN JHA Mr.SANJAY KUMAR SINGH Mr.ANIRBAN KUNDU	
5.	CR. MISC./29509/2012 QUASHING(307,448,3 QSH F.I.R. FOR CON	8 SANTOSH KUMAR GAUTAM vs STATE OF BIHAR & ANR	Mr.ANIL CHANDRA	Mr.SHAILENDRA KUMAR- I(APP) Mr.HARISH KUMAR	
6.	CR. MISC./29521/2012 QUASHING(498A,3/4 QSH COMPLAIN FOR O	9 PRAMILA THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR	Mr.S.DAYAL(APP) Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	
7.	CR. MISC./29537/2012 QUASHING(302/201/1 QSH S.T	7 RAJESH BHARDWAJ vs STATE OF BIHAR & ANR	Mr.SHREE KANT PANDEY Mr.SANJEEV KUMAR Mr.MITHILESH KUMAR RAI	Mr.SURESH PD.SINGH (APP) Mr.RASHID RAIS	
8.	CR. MISC./29565/2012 QUASHING(319 CR.P. QSH S.T	8 NAGESHWAR RAI & ORS vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR SINHA Mr.MANISH LAL DAS	Mr.PUSHPA SINHA (APP)	
9.	CR. MISC./29654/2012 QUASHING(364,120(B QSH F.I.R. FOR CON	4 CHANCHAL KUMAR & ANR. vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH	Mr.SUMAN KR.SINGH(APP)	
10.	CR. MISC./29763/2012 QUASHING(498A)-IPC QSH COMPLAIN. FOR	10 RUDRAJEET SINGH @ RUDRAJEET KUMAR @ ANJANU @ ANJANU KUMAR vs STATE OF BIHAR & ANR	Mr.RAJ KISHOR PRASAD	Mr.RAM ANURAG SINGH(APP) Mr.ARVIND KUMAR Mr.BISHWA BHUSHAN SAHAY	
11.	CR. MISC./29880/2012 QUASHING(406)-IPC QSH F.I.R. FOR DIS	4 BIRENDRA KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.GOURANGA CHATTERJEE	Mr.ASHOK KUMAR 1(APP)	
12.	CR. MISC./29892/2012 QUASHING(498)-IPC QSH F.I.R. FOR CON	7 SAKIR EKBAL @ SHAKIR EQBAL @ PAPPU & ORS. vs STATE OF BIHAR & ANR	Mr.ZEYAUH HODA	Mr.CHANDRA BHUSHAN PRASAD (APP) Mr.JAY PRAKASH SHARMA	
13.	CR. MISC./29903/2012 QUASHING(379,365,3 QUASHING	4 AZIM MIAN & ORS. vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.UPENDRA KUMAR (APP) Mr.GOPAL SHARAN SINGH	
14.	CR. MISC./29918/2012 QUASHING(498A,406) QUASHING	7 DR. JITENDRA KUMAR @ PAPPU & ORS vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA	Mr.DR.INDIWAR KUMARI (APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA Mr.SATISH NARAYAN SINHA Mr.SANJEEV RANJAN	
15.	CR. MISC./29932/2012 QUASHING(307)-IPC QSH S.T	9 AJAY SHARAFF @ AJAY KUMAR SHARAFF & ORS. vs THE STATE OF BIHAR	Mr.ADITYA NATH JHA Mr.VIJAY KUMAR SINGH NO. 1	Mr.R.C.SINGH(APP) Mr.PATHAK DHANANJAY KUMAR Mr.BINAY KUMAR CHOUBEY	
16.	CR. MISC./29946/2012 QUASHING(498A,307, QSH F.I.R. FOR OTH	15 MD. IFTEKHAR ALAM vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	Mr.KUMAR PRIYA RANJAN (APP) Mr.MD. BAHAUDDIN	
17.	CR. MISC./29992/2012 QUASHING(379,498A) QSH COMPLAIN FOR C	6 RABINDRA NATH SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.BIPIN KUMAR (APP) Mr.THAKUR RABINDRA NATH	
18.	CR. MISC./30014/2012 QUASHING(29 INDUST QSH COMPLAIN FOR O	8 E.S.SOLANKI vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.SHRI NATH PATHAK Mr.PRASHANT KUMAR	Mr.NASIM YAHAYA (APP)	
19.	CR. MISC./30197/2012 QUASHING(300(1) CR QSH COMPLAIN FOR O	8 SHRI BHAGWAN SINGH vs STATE OF BIHAR & ANR	Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.PRANAV KUMAR (APP) Ms.SONI SHRIVASTAVA Smt.MEERA SINGH	
20.	CR. MISC./30214/2012 QUASHING(323,341,5 QSH F.I.R. FOR OTH	8 RAM PUKAR RANGILA vs THE STATE OF BIHAR & ORS	Mr.RATANAKAR JHA	Mr.SUNIL KR. PANDEY (APP)	
21.	CR. MISC./30262/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	6 DR. (CAPTAIN) AKHOURI RAMESH CHANDRA SINHA vs THE STATE OF BIHAR	Smt.MADHURI LATA	Mr.R.B.S.PAHEPURI (APP)	
22.	CR. MISC./30335/2012 QUASHING(504,323)- QSH COMPLAIN FOR C	5 UMESH VISHWAKARMA & ORS vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SHAILENDRA KUMAR 1 (APP) Mr.PANKAJ KUMAR SINHA	
23.	CR. MISC./30344/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	9 INDRAJEET KUMAR CHAKHAIYAR & ANR. vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.MANI MADHUKAR (APP) Mr.ANIL KUMAR SAXENA	
24.	CR. MISC./30368/2012 QUASHING(364/34)-I QSH F.I.R. FOR CON	4 LALLAN SINGH @ LALAN PRASAD SINGH & ORS vs STATE OF BIHAR & ANR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.SANJAY KUMAR TIWARY(APP) Mr.PREM RANJAN KUMAR	

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25.	CR. MISC./30748/2012 QUASHING(380,454,4 QSH F.I.R. FOR CON	6 PHILIP MARANDI vs THE STATE OF BIHAR	Mr.NAJMUL HODA	Mr.MADAN KUMAR (APP) Mr.AMAL KUMAR SINHA
26.	CR. MISC./30792/2012 QUASHING(379,448,1 QSH COMPLAIN FOR C	6 MADAN PRASAD @ MADAN PRASAD SAO & ANR. vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR PRASAD	Mr.BHARAT LAL(APP) Mr.RAM PRAWESH KUMAR
27.	CR. MISC./30799/2012 QUASHING(498A)-IPC QUASHING	10 ABHILASH & ORS vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.MUKESH	Mr.GAJENDRA PD.YADAV(APP) Mr.SANJAY KUMAR @ S.K.
28.	CR. MISC./30875/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR O	5 SANJAY KUMAR @ RAKESH KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.UMA SHANKAR Mr.JAI PRAKASH Mr.NITYANAND SHARMA	Mr.DR.KR.UDAY PRATAP (APP) Mr.PANKAJ KUMAR DAS Mr.ANIL KUMAR
29.	CR. MISC./30963/2012 with QUASHING(498A,379, QSH COMPLAIN FOR C	10 ARUN KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.MALLIKA MAZUMDAR	Mr.NAWAL KISHORE PD.(APP) Mr.RAKESH KUMAR SONI
30.	CR. MISC./31998/2012 QUASHING(498A/379/ QSH COMPLAIN FOR C	7 RANJU DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.SANJAY KUMAR @ S.K.	Mr.NAVIN KR.PANDEY(APP)
31.	CR. MISC./31005/2012 QUASHING(204)-IPC QUASHING	6 KAMO DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.PRABHASH RANJAN THAKUR	Mr.NASIM YAHYA(APP) Mr.S.M. SHABBIR ALAM
32.	CR. MISC./31105/2012 QUASHING(420,120(B QSH F.I.R. FOR CON	7 MADHU KUMARI & ANR vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.RAJ KUMAR	Mr.ANISH CHANDRA (APP) Mr.SEEMA Mr.RANJAN KUMAR SINHA
33.	CR. MISC./31223/2012 QUASHING(146(1) CR QUASHING	7 KUBER THAKUR vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD Mr.VIJAY KUMAR MISHRA	Mr.RENU KUMARI (APP) Mr.AMIT KUMAR Mr.RAVI RANJAN
34.	CR. MISC./31252/2012 QUASHING(436/34)-I QSH F.I.R. FOR OTH	8 HARINDER SINGH & ORS vs THE STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH	Mr.RITA VERMA(APP) Mr.ANIL KUMAR
35.	CR. MISC./31290/2012 QUASHING(323,380,5 QUASHING	6 MAHADEO MISTRI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.ANIRUDH KUMAR VERMA	Mr.R.N.JHA(APP)
36.	CR. MISC./31323/2012 QUASHING(467,379,3 QSH COMPLAIN FOR D	7 NANHAK RAJAK & ORS. vs THE STATE OF BIHAR & ORS	Mr.ANIRUDH KUMAR VERMA	Mr.B.M.P.SINHA (APP) Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR
37.	CR. MISC./31372/2012 QUASHING(125 CR.P. QUASHING	11 RAJNISH SARRAF @ CHANDAN @ CHANDAN KUMAR @ RAJNEESH KUMAR vs STATE OF BIHAR & ANR	Mr.VED PRAKASH SRIVASTVA	Mr.MUKUND MOHAN JHA
38.	CR. MISC./31528/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	8 BINOD SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DEEPAK KUMAR	Mr.SATYANAND SHUKLA(APP) Mr.SANJAY KUMAR NO.-7
39.	CR. MISC./31682/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	6 SHARAT KUMAR vs STATE OF BIHAR & ANR	Mr.BHUBNESHWAR PRASAD	Mr.S.EHTESHAMUDDIN(APP) Mr.SANJAY PARAMSAMI Mr.NAGADEO CHOUBEY
40.	CR. MISC./31941/2012 QUASHING(302/323/3 QSH S.T	7 KODAI RAI & ORS vs STATE OF BIHAR & ANR	Smt.MADHURI LATA	Mr.INDRA KR.SINGH (APP)
41.	CR. MISC./31953/2012 QUASHING(498A,323, QSH F.I.R. FOR DIR	8 GOPINATH GUPTA & ANR vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.JHARKHANDI UPADHAYAY(APP) Mr.MUKESH KANT Mr.MAHESHWAR PRASAD
42.	CR. MISC./31978/2012 QUASHING(420/406/1 QUASHING	6 ADITYA CO-OPERATIVE HOUSING SOCIETY LTD. THROUGH ITS SECRETARY & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.AMIT BHUSHAN Mr.RAVI BHATIA	Mr.DR.KR.UDAY PRATAP (APP) Mr.VISHWANAND UPADHAY Mr.RAVI RANJAN KUMAR
43.	CR. MISC./32228/2012 QUASHING(395)-IPC QSH F.I.R. FOR CON	4 AMAR JYOTI vs THE STATE OF BIHAR	Mr.INDRADEO PRASAD Mr.SUNIL KUMAR SINGH NO.- 10	Mr.B.K.PD.(APP)
44.	CR. MISC./32460/2012 QUASHING(239 CR.P. QSH F.I.R. FOR OTH	8 SMT. PUSHPA SINHA & ORS vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.SHANTANU KUMAR(APP) Mr.SANJAY KUMAR @ MANU Mr.BISHWA BHUSHAN SAHAY
45.	CR. MISC./32562/2012 QUASHING(406,120B) QSH COMPLAIN FOR C	5 SMT. ANITA KUMARI & ORS vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH Mr.ASHOK KUMAR	Mr.ASHOK KUMAR(APP) Mr.JAGANNATH SINGH
46.	CR. MISC./32617/2012 with QUASHING(379)-IPC QSH COMPLAIN FOR C	7 SITA RAM MANDAL vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.SANJAY KUMAR SINGH(APP) Mr.PREM PRAKASH PODDAR
47.	CR. MISC./24676/2013 QUASHING(379,427,3 QSH COMPLAIN FOR C	10 SHIV CHANDRA RAI vs THE STATE OF BIHAR	Mr.VIJAY ANAND Mr.SARITA KUMARI	Mr.SURENDRA PD.SINGH (APP)
48.	CR. MISC./32731/2012 QUASHING(406,420,1 QSH S.T	4 KUMAR PRITHUNJAY vs THE STATE OF BIHAR THROUGH CBI.	Mr.ANIRBAN KUNDU Mr.KRISHNA NARAYAN JHA	Mr.BIPIN KUMAR SINHA(SC CBI)
49.	CR. MISC./32852/2012 QUASHING(307/323/3 QSH S.T	5 GANESH RAI & ORS vs THE STATE OF BIHAR	Mr.SHYAM SUNDER PANDEY	Mr.SMT.MADHURI LATA (APP)
50.	CR. MISC./32881/2012 QUASHING(307,379,3 QSH F.I.R. FOR OTH	5 DULARIYA DEVI & ORS vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.RAJENDRA SINGH SHASTRY(APP)
51.	CR. MISC./32928/2012 QUASHING(498A)-IPC QUASHING	4 ALI IMAM @ PAPPU & ORS. vs STATE OF BIHAR & ANR	Mr.FIROZ AHMAD	Mr.G.S.GUPTA (APP)

Friday the 27th February 2015

Court No. 16 (AT 2.15 P.M.)

Mr. Justice Chakradhari Sharan Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION					
1.	CR. MISC./33007/2012 QUASHING(364,341,1 QSH F.I.R. FOR CON	3 DINESH PASWAN & ORS. vs STATE OF BIHAR & ANR	Mr.BIDHAN CHANDRA JHA Mr.SUBODH KUMAR JHA	Mr.A.M.P.MEHTA(APP) Mr.RAJ KISHORE PRASAD	
2.	CR. MISC./33122/2012 QUASHING(376)-IPC QUASHING	4 MD. TARIQUE vs THE STATE OF BIHAR	Mr.MD. ATAUR RAHMAN	Mr.SUMAN KRI SINGH(APP)	
3.	CR. MISC./33228/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	4 KEDAR PRASAD @ RABINDRA PRASAD & ANR. vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR	Mr.INDU KUMARI SRIVASTAVA(APP) Mr.TEJ NARAYAN SINGH Ms.PUSHPA KUMARI	
4.	CR. MISC./33345/2012 QUASHING(143,457)- QSH F.I.R. FOR OTH	7 SUNITA JHA vs STATE OF BIHAR & ANR	Mr.ATUL CHANDRA	Mr.MAYANAND JHA (APP) Mr.ARBIND KUMAR SINGH Mr.KUMAR MANGLAM	
5.	CR. MISC./33478/2012 QUASHING(239 CR.P. QSH F.I.R. FOR CON	8 ANAND KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GHOSARVEY	Mr.UMA SHANKAR PD.SINGH(APP)	
6.	CR. MISC./33528/2012 QUASHING(498A,494) QSH COMPLAIN FOR C	7 KAMLESHWARI PRASAD & ANR. vs STATE OF BIHAR & ANR	Mr.GOPAL KUMAR JHA	Mr.ASHA DEVI(APP) Mr.DURGESH KUMAR	
7.	CR. MISC./33575/2012 QUASHING(323,341,5 QSH F.I.R. FOR CON	7 VEENA RANI @ VEENA DEVI & ORS. vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.ANUJ KR. SRIVASTAVA (APP) Mr.ASHOK KUMAR JHA	
8.	CR. MISC./33667/2012 QUASHING(498A,379, QSH COMPLAIN FOR C	6 ANIL KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.MITHILESH KUMAR SINGH	Mr.ANIL KUMAR SINGH(APP) Mr.ASHHAR MUSTAFA	
9.	CR. MISC./33675/2012 QUASHING(323,3(1) QSH COMPLAIN FOR C	6 BHIMAL ROY & ORS vs STATE OF BIHAR & ANR	Mr.RANANJAY KUMAR Mr.CHHATESHWARI KUMARI Mr.KUMAR BINODE BARIAR	Mr.HARENDRA PRASAD(APP) Mr.DR. SHRADDHANAND PASWAN Mr.UMA SHANKAR SHARMA	
10.	CR. MISC./33707/2012 QUASHING(427)-IPC QSH COMPLAIN FOR C	6 VIJAY KUMAR CHOUDHARY vs STATE OF BIHAR & ANR	Mr.BALESHWAR KAMAT Mr.ARUN KUMAR JHA	Mr.DR.RABINDRA KUMAR(APP) Mr.NILESH KUMAR Mr.AMIT KUMAR Mr.RAVI RANJAN	
11.	CR. MISC./33711/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	7 NAND KISHOR UPADHAYAYA @ SUKHARI vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD	Mr.BINOD KUMAR 2 (APP) Mr.SANDEEP KUMAR Mr.AJIT KUMAR	
12.	CR. MISC./33714/2012 QUASHING(409,467,4 QSH F.I.R. FOR CON	6 DR. AJAY KUMAR vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR SINGH	Mr.AMRENDRA KUMAR (APP) Mr.KAMAL KISHORE JHA	
13.	CR. MISC./33719/2012 QUASHING(420)-I PC QSH F.I.R. FOR CON	6 DR. MANGAN THAKUR @ MANGAN THAKUR vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.MD. ARIF (APP)	
14.	CR. MISC./33759/2012 QUASHING(379/498A/ QSH F.I.R. FOR CON	6 VISHESH KUMAR CHOUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEVA ROY	Mr.PUSHPA SINHA(APP) Mr.PRAVEEN KUMAR AGRAWAL	
15.	CR. MISC./33836/2012 QUASHING(245 CR.P. QSH F.I.R. FOR DIS	4 SHANTI BHUSHAN NIRALA vs STATE OF BIHAR & ANR	Mr.RUDRA DEO	Mr.NARSINGH TANTI (APP) Mr.MANOJ KUMAR SINHA	
16.	CR. MISC./33891/2012 QUASHING(467,420,4 QUASHING	9 DEENA NATH CHAUDHARY & ANR vs STATE OF BIHAR & ANR	Mr.VIJAY KR SINGH NO. 1	Mr./SMT.SUCHETA YADAV (APP) Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA	
17.	CR. MISC./33924/2012 QUASHING(379,323)- QSH COMPLAIN FOR C	9 SANJAY KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR MISHRA	Mr.A.DAYAL(APP) Mr.DHIRENDRA KUMAR	
18.	CR. MISC./34020/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7 RABINDRA KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.SAHEEN BEGUM(APP) Mr.UMESH CHANDRA VERMA	
19.	CR. MISC./34090/2012 QUASHING(406)-IPC QSH F.I.R. FOR CON	8 BHARAT SAH & ORS vs STATE OF BIHAR & ANR	Mr.MADHAW PRASAD YADAW	Mr.ANIL PD.SINGH(APP)	
20.	CR. MISC./34159/2012 QUASHING(380)-IPC QSH COMPLAIN FOR C	8 MD. MAHBOOB & ANR vs STATE OF BIHAR & ANR	Mr.ANIL PRASAD SINGH	Mr.BINOD KUMAR (APP) Mr.MUKESH KUMAR RANA	
21.	CR. MISC./34171/2012 QUASHING(135,138 I QUASHING	5 RAJAN PAL vs THE CHAIRMAN BIHAR STATE ELECTRICITY BOARD & ORS.	Mr.DHARMENDRA KUMAR SINHA	Mr.PUSHPA SINHA(APP) Mr.AKHILESHWAR SINGH Mr.VINAY KRITI SINGH	
22.	CR. MISC./34218/2012 QUASHING(323,420,5 QSH COMPLAIN FOR C	5 RAJENDRA PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH	Mr.GAURI SHANKAR GUPTA(APP) Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	
23.	CR. MISC./34275/2012 QUASHING(239 CR.P. QSH F.I.R. FOR OTH	4 ASHOK KUMAR SHARAN vs STATE OF BIHAR & ANR	Mr.SATYAVRAT VERMA	Mr./SMT.ANITA KUMARI (APP)	
24.	CR. MISC./34282/2012 QUASHING(323/341/5 QSH COMPLAIN FOR C	7 DEVENDRA NATH SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.RAJENDRA SINGH SHASTRI JEE(APP) Mr.ALOK KUMAR ALOK	

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25.	CR. MISC./34289/2012 QUASHING(144 CR.P. QUASHING	8	SITA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR SINGH Mr.RANA ISHWAR CHANDRA	Mr.ANAND KISHORE CHOUDHARY (APP)
26.	CR. MISC./34311/2012 QUASHING(343/341/1 QSH COMPLAIN FOR C	5	NARENDRA KUMAR YADAV @ NARENDRA KUMAR SINGH @ JAMUNA & ANR. vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.PRAMOD KR.PANDEY (APP)
27.	CR. MISC./34313/2012 QSH F.I.R. FOR DIS	6	KAMESHWAR PRASAD SINHA vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	Mr.KR.RANJEET RANJAN (APP) Mr.BINDHYACHAL RAI
28.	CR. MISC./34372/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7	RATAN PRASAD SRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.RAVI SHANKER PANKAJ	Mr.ANIL KUMAR (APP) Mr.ABINASH KUMAR Mr.SANJAY KUMAR
29.	CR. MISC./34376/2012 QUASHING(341,323)- QUASHING	5	SATYENDRA KUMAR SHARMA vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA SHARMA	Mr.NAZIR ANSARI(APP)
30.	CR. MISC./34381/2012 QUASHING(379,323,1 QSH COMPLAIN FOR C	5	JAYANTO SAMAJHDAR @ JAYANTI SAMAJHDAR & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR	Mr.AZAY KUMAR 1 (APP) Mr.DILIP KUMAR SINGH
31.	CR. MISC./34386/2012 QUASHING(7 E/C ACT QUASHING	10	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.NAND KISHORE PRASAD (APP)
32.	CR. MISC./34387/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7	KUMAR BIRENDRA PRASAD SINHA @ BIRENDRA PRASAD SINHA & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.MD.ASLAM ANSARI (APP) Mr.MUKESH KUMAR
33.	CR. MISC./34403/2012 QUASHING(498A/323/ QSH F.I.R. FOR CON	8	SANDEEP THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD	Mr.SURESH PD.SINGH (APP)
34.	CR. MISC./34410/2012 QUASHING(467,489,1 QSH F.I.R. FOR CON	6	SATYA NARAYAN JHA & ANR. vs STATE OF BIHAR & ANR	Mr.SARANGDHAR JHA	Mr./SMT.RENUKA RATNAKAR (APP)
35.	CR. MISC./34460/2012 QUASHING(203 CR.P. QSH COMPLAIN FOR O	4	ATUL PARASHAR vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR GARG Mr.SIDDHARTH HARSH Mr.GOPAL SWAROOP DUBEY Mr.AMBUJ NAYAN CHAUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.RAM CHANDRA SAHANI (APP) Mr.RAJESH KUMAR Mr.SANJAY KUMAR SINGH
36.	CR. MISC./34464/2012 QUASHING(376,406,5 QSH F.I.R. FOR CON	8	MD. ISRAIL & ORS. vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH	Mr.YOGENDRA KUMAR (APP) Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV Mr.CHOUDHARY SHYAM NANDAN Mr.MD. ASLAM ANSARI(APP)
37.	CR. MISC./34526/2012 QUASHING(420)-IPC QSH F.I.R. FOR DIS	8	SHEODEO SAHU @ SHEODEO PRASAD GUPTA vs THE STATE OF BIHAR	Mr.PRAMOD MAN BANSH Mr.KUMARI SADHANA RANI	Mr.MD. ARIF (APP) Mr.MR. RAMAKANT SHARMA (L/O VIGILANCE)
38.	CR. MISC./34544/2012 QUASHING(420/34)-I QUASHING	5	BHAWESH DATTA THAKUR vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR CHOUHDARY Mr.RAMA NAND PODDAR	Mr.UDAY PRATAP SINGH(APP) Mr.JAGDHAR PRASAD
39.	CR. MISC./34553/2012 QUASHING(420)-IPC QSH F.I.R. FOR DIR	8	DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.INDRA KR.SINGH(APP) Mr.INDRA MOHAN KUMAR Mr.ASHUTOSH SINGH
40.	CR. MISC./34575/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	7	AJIT KUMAR @ AJIT SHARMA & ANR vs STATE OF BIHAR & ANR	Mr.RANA ISHWAR CHANDRA	Mr.ABHAY KUMAR ROY (APP) Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.RANVIJAY SINGH Mr.MANOJ KUMAR GUPTA
41.	CR. MISC./34598/2012 QUASHING(420/406)- QSH F.I.R. FOR DIR	6	MANISH AGRAWAL vs STATE OF BIHAR & ANR	Mr.BIDHAN CHANDRA JHA Mr.SUBODH KUMAR JHA	Mr.GANESH PD.SINGH(APP) Mr.SANTOSH KUMAR SINGH
42.	CR. MISC./34610/2012 QUASHING(465,385,4 QSH COMPLAIN FOR C	6	MADAN MOHAN MATHURI vs STATE OF BIHAR & ANR	Mr.PRABHAT RANJAN SINGH	Mr.RAM NARESH ROY (APP) Mr.DURGESH KUMAR SINGH
43.	CR. MISC./34692/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	6	RAKESH KUMAR vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR Mr.KUMAR RAJEEV	Mr.R.N.JHA(APP) Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD
44.	CR. MISC./34698/2012 QUASHING(354,427,1 QUASHING	6	JAI KRISHNA KUMAR @ JAI KRISHNA CHOUHDARY & ORS vs STATE OF BIHAR & ANR	Mr.PRAMOD MAN BANSH Mr.KUMARI SADHANA RANI	Mr.RAJ BALLABH SINGH (APP) Mr.RAJESH KUMAR
45.	CR. MISC./34797/2012 QUASHING(307,498(A QSH F.I.R. FOR CON	9	UMESH PRASAD SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR	Mr.J.UPADHAYAY (APP) Mr.RAJESH KUMAR Mr.MANISH KUMAR NO-2 Mr.KAMLESH KISHORE Mr.LAKSHMI KANT SHARMA
46.	CR. MISC./34812/2012 QUASHING(203 CR.P. QUASHING	6	VIJAY KUMAR GABA vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR KEJRIWAL Mr.AKASH CHATURVEDI	Mr.BRAJ KISHORE PD.(APP) Mr.SHUBHESH PANDEY
47.	CR. MISC./34923/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	7	SACHITANAND PASWAN @ SUCHIT PASWAN @ ABHAY KUMAR vs STATE OF BIHAR & ANR	Smt.SMT. SUDHA AMBASTHA	Mr.SAHEEN BEGUM(APP) Mr.RAGHUNANDAN KUMAR SINGH
48.	CR. MISC./34998/2012 QUASHING(447,467,4 QSH F.I.R. FOR CON	6	RAGHUNATH SAH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH Mr.SHAMSHER BAHADUR PANDEY	Mr.HIRDAY PD.SINGH(APP) Mr.PRAMOD MAN BANSH Mr.KUMARI SADHANA RANI
49.	CR. MISC./35130/2012 QUASHING(307,323,3 QUASHING	6	BINAY KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.SANDEEP KUMAR Mr.MUKESH	Mr.KARUNA NATH SAHAY
50.	CR. MISC./35137/2012 QUASHING(307)-IPC QUASHING	8	BASUDEO YADAV & ORS. vs THE STATE OF BIHAR	Mr.KARUNA NATH SAHAY	Mr.PUSHPA SINHA (APP)

Friday the 27th February 2015
Court No. 32 (AT 2:15 P.M.)
Mr. Justice Jitendra Mohan Sharma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./35140/2012 OTHER THAN CONVICT QUASHING	10 SHYAM SHARAN PANDEY & ANR. vs THE STATE OF BIHAR	Mr.BINAY KANT MANI TRIPATHI	Mr.MD. SUFIYAN (APP) Mr.VIJAY SHANKAR SHRIVASTAVA Smt.NISHA VERMA	
2.	CR. MISC./35156/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	7 VINAY PANDEY & ORS vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.HARENDRA PRASAD (APP) Mr.PRABHAT KUMAR SINGH Mr.SUDHA CHANDRA	
3.	CR. MISC./35171/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7 MD. MATIUR RAHMAN & ORS. vs STATE OF BIHAR & ANR	Mr.MOHAMMAD SUFYAN	Mr.GAJENDRA PD.YADAV(APP) Mr.SHAILENDRA KUMAR JHA Mr.ASHOK KUMAR JHA Mr.PRANAV KUMAR (APP) Mr.MD. SOBAN ASGHAR	
4.	CR. MISC./35181/2012 with QUASHING(307)-IPC QSH F.I.R. FOR CON	8 ARUN KUMAR RAY vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.PRANAV KUMAR (APP) Mr.MD. SOBAN ASGHAR	
5.	CR. MISC./35290/2012 QUASHING(386/341/3 QSH F.I.R. FOR CON	8 ARUN KUMAR RAY vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.S.D.SINGH YADAV (APP)	
6.	CR. MISC./35185/2012 QUASHING(420)-IPC QSH F.I.R. FOR DIR	7 MR. SUBODH KUMAR SINGH @ SUBODH KUMAR vs STATE OF BIHAR & ANR	Mr.NAGADEO CHOUBEY Mr.DAYANAND SINGH	Mr.AKBAR ALI (APP) Mr.ANIL KUMAR SINGH	
7.	CR. MISC./35191/2012 QUASHING(498(A),D/ QSH COMPLAIN FOR C	7 SHIV NATH KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.PRASHANT KUMAR Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA	Mr.AKBAR ALI (APP)	
8.	CR. MISC./35197/2012 QUASHING(304A,279) QSH F.I.R. FOR DIR	8 KRISHNA NANDAN YADAV @ KRISH NANDAN SINGH vs STATE OF BIHAR & ANR	Mr.BINOY KUMAR SINHA-1 Mr.KUMARI AVNITA MANDILWAR	Mr.TAPESHWAR SHARMA(APP)	
9.	CR. MISC./35224/2012 QUASHING(406)-IPC QUASHING	7 MUMTAZ ALI vs STATE OF BIHAR & ANR	Mr.ASHISH GIRI Mr.RAJU GIRI	Mr.AMITESH KUMAR(APP) Mr.RADHA MOHAN PATHAK Mr.SANJAY KUMAR PANDEY	
10.	CR. MISC./35245/2012 QUASHING(498A,323, QSH F.I.R. FOR CON	9 SANJAY KUMAR PANDEY @ LALI PANDEY vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD Mr.JITENDRA KUMAR ROY	Mr.J.UPADHAYAY (APP) Mr.KUMAR KAUSHIK	
11.	CR. MISC./35278/2012 QUASHING(272/273)- QSH F.I.R. FOR CON	7 TERAS MAHTO vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR TIWARY	Mr.BINOD KUMAR (APP)	
12.	CR. MISC./35282/2012 with QUASHING(307/447/3 QSH F.I.R. FOR OTH	8 MUKTI NARAYAN ROY @ UTSAV RAI & ORS vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR MISHRA	Mr.SHANTANU KUMAR(APP) Mr.BIMAL KUMAR Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH	
13.	CR. MISC./30104/2012 QUASHING(307,149,1 QSH F.I.R. FOR OTH	3 RAMESH RAI vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Smt.RAJ BALLABH SINGH (APP)	
14.	CR. MISC./35289/2012 QUASHING(258)-IPC QSH F.I.R. FOR DIS	10 PAPPU SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.D.NANDAN (APP)	
15.	CR. MISC./35292/2012 QUASHING(420,406,4 QSH COMPLAIN FOR C	6 DR. KUMAR INDRATEO & ORS vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR Mr.SANJEET KUMAR	Mr.AJIT KUMAR(APP) Mrs.MRS. ANITA SINHA Mr.CHANDRA KALA JAISWAL Smt.VEENA KUMARI JAISWAL	
16.	CR. MISC./35293/2012 QUASHING(323,342)- QUASHING	7 RAM DULAR PRASAD vs STATE OF BIHAR & ANR	Mr.SUNEIL KUMAR THAKUR	Mr.ATAUL CHANDRA (APP) Mr.NAKUL KUMAR JAMUAR	
17.	CR. MISC./35328/2012 QUASHING(379,385,4 QSH COMPLAIN FOR C	7 BHARAT SHARMA vs STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY	Mr.J.UPADHAYAY (APP)	
18.	CR. MISC./35367/2012 QUASHING(498A,406, QSH F.I.R. FOR CON	7 DAMODAR BARNWAL & ORS. vs STATE OF BIHAR & ANR	Mr.AJAY MUKHERJEE	Mr.RAJENDRA SINGH SHASTRIJEE (APP) Mr.SANJAY KUMAR	
19.	CR. MISC./35382/2012 QUASHING(452,380)- QSH F.I.R. FOR CON	7 RANJANA MISHRA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.RAM CHANDRA SINGH(APP) Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	
20.	CR. MISC./35389/2012 QUASHING(379/323/3 QUASHING	6 HARI NARAYAN SAH @ HARI SAH & ORS vs STATE OF BIHAR & ANR	Mr.AMARENDRA KUMAR PATHAK Mr.BINAY KUMAR	Mr.SANJAY KR.SINGH (APP) Mr.SADA NAND RAY	
21.	CR. MISC./35394/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	6 MD. ASIF RAHMAN & ORS. vs STATE OF BIHAR & ANR	Mr.ABBAS HAIDER Mr.RANJAY KUMAR SINGH	Mr.BHARAT LAL(APP) Mr.MD. HUSSAIN	
22.	CR. MISC./35419/2012 QUASHING(376)-IPC QSH F.I.R. FOR DIR	7 SAURABH KUMAR @ SAURABH KR. MANI BIND & ORS. vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH PARASAR	Mr.SATENDRA NR.SINGH (APP) Mr.ANIL PRASAD SINGH	
23.	CR. MISC./35467/2012 QUASHING(323/504/4 QSH COMPLAIN FOR C	7 VIDYA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR BARNWAL	Mr.ANIL KUMAR (APP) Mr.BIMLENDU SHEKHER THAKUR Mr.BISHWA NATH CHAUDHARY	

PATNA HIGH COURT	69	Friday 27th February, 2015 Mr. Justice Jitendra Mohan Sharma	
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24.	CR. MISC./35591/2012 QUASHING(376/418/4 QSH F.I.R. FOR CON	7 SHASHANK KUMAR vs STATE OF BIHAR & ANR	Mr.SIDDHARTHA PRASAD	Mr.SMT.RENUKA RATNAKAR (APP) Mr.BINOD KUMAR SINGH Mr.ANIL KUMAR SINGH
25.	CR. MISC./35592/2012 QUASHING(420,34)-I QSH COMPLAIN FOR C	7 FULO SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.AMARNATH JHA	Mr.AKBAR ALI(APP) Mr.CHANDRA MOHAN JHA
26.	CR. MISC./35630/2012 QUASHING(379/323/4 QSH COMPLAIN FOR C	7 RAMCHANDRA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.HARENDRA PRASAD	Mr.AMRENDRA PD.(APP) Mr.SHUBHESH PANDEY
27.	CR. MISC./35776/2012 QUASHING(323/385/3 QSH COMPLAIN FOR C	3 MAKESHWAR YADAV @ MUKESHWAR PRASAD vs STATE OF BIHAR & ANR	Mr.PRAKASH MAHTO	Mr.MUKESH KUMAR SINGH (APP) Mr.AMRENDRA KUMAR
28.	CR. MISC./35798/2012 QUASHING(498A/494/ QSH F.I.R. FOR CON	7 RAMDEO RAI & ORS. vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR SINHA Mr.MANISH LAL DAS	Mr.GAJENDRA PD.YADAV (APP)
29.	CR. MISC./35833/2012 QUASHING(379/427)- QSH F.I.R. FOR CON	7 AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR JHA Mr.RAMCHANDRA JHA RAMAN Mr.ROSHAN KUMAR MISHRA	Mr.C.SEN PD.SINGH (APP)
30.	CR. MISC./35852/2012 QUASHING(125 CR.P. QUASHING	8 NEERAJ KUMAR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.ARUN KUMAR PANDEY Mr.LAKSHMI KANT SHARMA	Mr.SATYENDRA PRASAD (APP) Mr.AMIT KUMAR SINGH Mr.SHANTANU KUMAR
31.	CR. MISC./35856/2012 QUASHING(409,408,1 QSH COMPLAIN FOR C	9 DR. BALBIR SINGH BHASIN vs STATE OF BIHAR & ANR	Mr.ANSUL	Mr.MADHURANAND JHA (APP)
32.	CR. MISC./35866/2012 QUASHING(365,366,3 QSH F.I.R. FOR CON	11 SUCHIT KUMAR YADAV @ SUCHIT YADAV vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SANJAY KR.SINGH(APP) Mr.PRAVIN KUMAR
33.	CR. MISC./35903/2012 QUASHING(245 CR.P. QUASHING	7 DIWAKAR MISHRA & ANR vs STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR ALIAS SANIDH Mr.ARVIND KUMAR Mr.YUGAL KISHORE	Mr.PRANAV KUMAR (APP)
34.	CR. MISC./35920/2012 QUASHING(467,420,1 QSH F.I.R. FOR CON	7 PAPPU PANDEY vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.BINOD KUMAR (APP)
35.	CR. MISC./35928/2012 QUASHING(20/22/25/ QSH F.I.R. FOR DIS	7 CHHECHHAN SINGH vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.AWDHESH KR.SINGH (APP)
36.	CR. MISC./35954/2012 QUASHING(171(E),13 QSH F.I.R. FOR DIR	10 RIYAZ AHMAD vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.P.K.JHA(APP) Mr.LALIT KISHOR AAG1
37.	CR. MISC./35961/2012 QUASHING(386,467)- QSH COMPLAIN FOR C	6 CHOTEY SINGH @ CHOTU SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.ABHIMANYU SHARMA	Mr.ANIL KUMAR SINGH(APP) Mr.AKHAURI KAMAL KISHORE SAHAY
38.	CR. MISC./35962/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	8 ASHOK KUMAR @ SADHU YADAV vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.IFTEKHAR MAHMOOD (APP)
39.	CR. MISC./35985/2012 QUASHING(419,420)- QSH F.I.R. FOR CON	9 DHARMENDRA MISHRA @ KANTIR MISHRA vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA	Mr.KANHIYA KISHORE(APP)
40.	CR. MISC./35991/2012 QUASHING(406,120B, QSH COMPLAIN FOR C	10 SAT RAM PRASAD vs STATE OF BIHAR & ANR	Mr.SURENDRA KUMAR MISHRA Mr.RAJANI KANT SINGH	Mr.ARUN KUMAR(APP) Mr.PRABHAT KUMAR SINGH Mr.ANIRUDH KUMAR SINGH
41.	CR. MISC./36015/2012 QUASHING(420,225A, QSH COMPLAIN FOR C	7 TURNER INTERNATIONAL INDIA PVT. LTD. vs STATE OF BIHAR & ANR	Mr.AVANISH KUMAR SINGH	Mr.A.M.P.MEHTA (APP) Mr.SIDDHARTH HARSH
42.	CR. MISC./36017/2012 QUASHING(307,379,3 QSH F.I.R. FOR CON	7 CHARITAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.KR.PRIYA RANJAN (APP)
43.	CR. MISC./36043/2012 QUASHING(307,353,5 QSH S.T	5 DILIP KUMAR SINGH vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.PUSHPA SINHA-2(APP)
44.	CR. MISC./36079/2012 QUASHING(319 CR.P. QSH S.T	13 BHULAI BIND & ORS vs STATE OF BIHAR & ANR	Mr.YOGENDRA KUMAR Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.RAM NARESH RAY	Mr.PRADEEP NARAYAN KUMAR (APP) Mr.VINOD KUMAR SETH
45.	CR. MISC./36080/2012 QUASHING(366A)-IPC QSH F.I.R. FOR DIR	7 SHAILENDRA KUMAR @ BABA vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR JHA Mr.NIRANJAN PD. SINGH	Mr.NARSINGH TANTI (APP) Mr.MANOJ KUMAR PANDEY
46.	CR. MISC./36085/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON	7 BALRAM CHOUDHARY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.VIVEKA NAND SINGH Mr.ARUN	Mr.UDAY PRATAP SINGH (APP)
47.	CR. MISC./36095/2012 QUASHING(245 CR.P. QSH COMPLAIN FOR C	12 NILMANI TIWARI & ORS. vs STATE OF BIHAR & ANR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.AKBAR ALI (APP)
48.	CR. MISC./36105/2012 QUASHING(498A/34)- QSH F.I.R. FOR CON	11 RAM DULAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.BACHAN JEE OJHA Mr.AKHILESH KUMAR PANDEY	Mr.JAGDHAR PRASAD (APP) Mr.SATYA DEO KUMAR Mr.BRAJ KISHORE SINGH
49.	CR. MISC./36149/2012 QUASHING(307)-IPC QSH F.I.R. FOR CON	8 BHUNESHWAR RAM @ BHUNNA RAM vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD Mr.PRAMOD RANJAN	Mr.J.UPADHYAY(APP)
50.	CR. MISC./36168/2012 with QUASHING(363,365,1 QUASHING	7 CHANDESHWAR RAI vs STATE OF BIHAR & ANR	Mr.PRAMOD RANJAN	Mr.SURAJ PD.SINGH(APP)
51.	CR. MISC./36684/2011 QUASHING	9 NIKHILESH THAKUR @ MITHILESH THAKUR & ORS. vs THE STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE	Mr.PRONOTI SINGH(APP)

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| 52. | CR. MISC./36186/2012
QUASHING(395,120B,
QSH COMPLAIN FOR O
IN (CR. WJC/833/2012) | 9 | MD. ASLAM QURAIHI
vs THE STATE OF BIHAR & ORS | Mr.ARBIND KUMAR SINGH
Mr.RAGHWANAND
Mr.RABINDRA KUMAR TIWARI | Mr.S.A. ALAM (SC3) |
| 53. | CR. MISC./36208/2012
QUASHING(498A/324/
QSH COMPLAIN FOR C | 7 | SUDAMA RAM & ORS.
vs STATE OF BIHAR & ANR | Mr.DIGVIJAY KUMAR OJHA | Mr.SURAJ PD.SINGH (APP)
Mr.NIRMAL KUMAR TRIPATHI |
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Friday the 27th February 2015
Court No. 27 (AT 2:15 P.M.)
Justice Smt. Anjana Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./36209/2012 with QUASHING(498A,323, QUASHING	8 RAM CHANDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.DURGA NAND JHA	Mr.MAYANAND JHA (APP) Mr.RAVI VERMA	
2.	CR. MISC./37563/2012 QUASHING(379/498A/ QUASHING	7 RAMCHANDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.DURGA NAND JHA	Mr.SMT.SUCHETA YADAV (APP)	
3.	CR. MISC./36237/2012 QUASHING(307,325,3 QSH S.T	3 HEERALAL CHAUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.MOHAMMED ABU HAIDAR	Mr.DAMODAR PD. TIWARY (APP)	
4.	CR. MISC./36238/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	11 RAJENDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR	Mr.JHARKHANDI UPADHYAY(APP) Mr.PRAVIN KUMAR Mr.ANIL KUMAR SINGH	
5.	CR. MISC./36240/2012 QSH S.T	6 LALAN KUMAR @ LALAN RAM vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.AWADHESH KR. SINGH (APP)	
6.	CR. MISC./36252/2012 QUASHING(323,384,3 QSH COMPLAIN FOR C	7 CHAIN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAGHUNANDAN KUMAR SINGH	Mr.ANITA KUMARI (APP) Mr.MD. KHURSHID ALAM	
7.	CR. MISC./36255/2012 QUASHING(146(2))-I QUASHING	8 PANKAJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.ANIRBAN KUNDU Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.KRISHNA NARAYAN JHA	Mr.RAM BILASH ROY RAMAN(APP) Mr.BIRENDRA KUMAR Mr.YUGAL KISHORE Mr.HARISH KUMAR Mr.RAJESH KUMAR Mr.PRABHASH RANJAN THAKUR	
8.	CR. MISC./36259/2012 QUASHING(307,406,4 QSH F.I.R. FOR DIR	6 SANJEEV NARULA vs THE STATE OF BIHAR	Mr.ANSUL	Mr.RAM CHANDRA SAHANI(APP) Mr.RAJANI KANT SINGH	
9.	CR. MISC./36269/2012 QUASHING(498A/323/ QSH F.I.R. FOR CON	7 RAM BICHARI DEVI vs STATE OF BIHAR & ANR	Mr.SHUBHESH PANDEY	Mr.S.M.RAHMAN (APP)	
10.	CR. MISC./36303/2012 QUASHING(468 CR.P. QUASHING	6 MOST. KAUSHLAYA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.PRABHAKAR NATH RAI	Mr.ARBIND KUMAR PANDEY(APP) Mr.JITENDRA KUMAR ROY-1 Smt.USHA KUMARI SINGH Mr.DHIRENDRA KUMAR ROY Mr.VEENA KRI.JAISWAL(APP) Mr.MAHENDRA THAKUR	
11.	CR. MISC./36320/2012 QUASHING(420.182,2 QSH COMPLAIN FOR C	10 YOGENDRA SINGH vs STATE OF BIHAR & ANR	Mr.NILESH KUMAR		
12.	CR. MISC./36355/2012 QUASHING(384,387,3 QSH F.I.R. FOR CON	7 CHITTARANJAN JHA @ CHITRANJAN JHA vs STATE OF BIHAR & ANR	Mr.SARANGDHAR JHA	Mr.SANJAY KUMAR TIWARY (APP)	
13.	CR. MISC./36361/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	8 SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR	Mr.C.SEN PD.SINGH(APP) Mr.BINOD KUMAR	
14.	CR. MISC./36417/2012 QUASHING(467/468/4 QUASHING	7 ZAKI ANSARI @ ZAKI AHMAD vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR CHAUDHARY	Mr.J.UPADHAYAY (APP)	
15.	CR. MISC./36427/2012 QUASHING(227 CR.P. QSH S.T	6 BUDHDEO YADAV @ BUDHNATH YADAV & ANR. vs THE STATE OF BIHAR	Mr.S. D. YADAV Mr.NAGMANI KUMAR Mr.KUMAR GOUTAM	Mr.SHARDA KUMARI (APP) Mr.RAM NARESH SHARMA Mr.RAM NARAYAN	
16.	CR. MISC./36442/2012 QUASHING(427,384)- QSH F.I.R. FOR CON	7 KARIYA TIWARY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAHUL NATH	Mr.INDRA KUMAR SINGH (APP)	
17.	CR. MISC./36490/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	7 AJAY KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR Mr.RITESH KUMAR Mr.DHANANJAY KUMAR Mr.PRAMOD KUMAR	Mr.SURENDRA PD.SINGH(APP) Mr.HARISH KUMAR	
18.	CR. MISC./36528/2012 QUASHING(319 CR.P. QSH S.T	10 SHARAVAN KUMAR SINGH @ SHRAVAN SINGH vs STATE OF BIHAR & ANR	Mr.DHANANJAI KUMAR SINGH Mr.JYOTI RANJAN JHA	Mr.SATYAVRAT VERMA(APP)	
19.	CR. MISC./36534/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	7 DILIP KUMAR vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.MD.SUFIYAN (APP) Mr.HIRA PRASAD PANDEY (IN PERSON)	
20.	CR. MISC./36543/2012 QUASHING(341)-IPC QSH F.I.R. FOR CON	7 MD. HAMID & ANR. vs STATE OF BIHAR & ANR	Mr.SANJEEV VERMA Mr.NIMISHA KUMARI	Mr.RAJ KISHORE SINGH (APP) Mr.AMBIKA BHAGAT Mr.MANJARI KUMARI	
21.	CR. MISC./36552/2012 QUASHING(307/34)-I QSH F.I.R. FOR DIS	7 MOST. SURAT DEVI @ SMT. SURAT SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RANA VIKRAM SINGH	Mr.PRONOTI SINGH(APP)	
22.	CR. MISC./36556/2012 QUASHING(121A)-IPC QSH S.T	7 SURENDRA SINGH vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI	Mr.UDAY PRATAP SINGH(APP)	
23.	CR. MISC./36567/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	7 KAILASH PRASAD TIWARY vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR JHA	Mr.NAGENDRA PD.(APP) Mr.RAKESH KUMAR SRIVASTAVA	
24.	CR. MISC./36596/2012 QUASHING(409)-IPC QSH F.I.R. FOR CON	9 SHANKAR PRASAD SAH vs THE STATE OF BIHAR	Smt.MADHURI LATA Mr.MANISH KUMAR	Mr.MUSTAQUI ALAM (APP)	

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Justice Smt. Anjana Mishra				
25.	CR. MISC./36626/2012 QUASHING(379/461)- QSH F.I.R. FOR CON	8 RAHUL KUMAR @ MANOJ KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.DUDH NATH SINGH	Mr.SMT.MEENA SINGH (APP)
26.	CR. MISC./36634/2012 QUASHING(414)-IPC QSH F.I.R. FOR OTH	6 DEBU CHOUDHARY @ DEVNARAYAN CHOUDHARY vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.SMT.MEENA SINGH (APP)
27.	CR. MISC./36651/2012 QUASHING(467,420,4 QUASHING	6 RAVI SHANKAR KUMAR AKELA vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.S.M.RAHMAN (APP)
28.	CR. MISC./36652/2012 QUASHING(498(A),49 QUASHING	8 JAI NARAYAN SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.J. UPADHYAY(APP) Mr.PRABHU NARAYAN SHARMA
29.	CR. MISC./36655/2012 QUASHING(498(A))-I QUASHING	9 LALAN PRASAD YADAV vs STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD	Mr.K.SHANKAR(APP)
30.	CR. MISC./36660/2012 QUASHING(302,307,3 QSH S.T	12 ASHRANAND YADAV @ RAMASHRAY SINGH vs STATE OF BIHAR & ANR	Mr.RAM DAS SINGH Mr.BIRENDRA KUMAR Mr.PANKAJ KUMAR JHA Mr.VINOD KUMAR	Mr.MANOJ KUMAR 1 (APP) Mr.SADA NAND RAY
31.	CR. MISC./36668/2012 QUASHING(385,120B, QSH F.I.R. FOR DIR	11 DR. DIBYENDU MAZUMDER vs STATE OF BIHAR & ANR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.DINESH SINGH (APP) Mr.SARVA DEO SINGH
32.	CR. MISC./36672/2012 QUASHING(498A,323, QUASHING	7 DEVENDRA RAI & ORS. vs THE STATE OF BIHAR	Mr.VINOD KUMAR Mr.AJAY KUMAR Mr.UPENDRA PRASAD SINGH	Mr.RITA VERMA (APP) Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR
33.	CR. MISC./36693/2012 QUASHING(420,138 N QSH F.I.R. FOR CON	7 DILIP KUMAR vs THE STATE OF BIHAR	Mr.SUSHMITA MISHRA	Mr.ASHOK KR SINGH 1(APP) Mr.ARVIND KUMAR
34.	CR. MISC./36709/2012 QUASHING(323/409/5 QSH COMPLAIN FOR C	9 SANDHYA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.ANSUL	Mr.MINA SINGH(APP)
35.	CR. MISC./36732/2012 QUASHING(25,26,35 QSH F.I.R. FOR DIS	8 GUDDU VISHWAKARMA @VIKASH KUMAR @VIKAS KUMAR VISHWAKARMA vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA	Mr.I.K.SRIVASTAVA(APP)
36.	CR. MISC./36760/2012 QUASHING(379/498/4 QSH COMPLAIN FOR C	10 SUNITA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.AJIT RANJAN KUMAR Mr.AKHILESHWAR KUMAR	Mr.MD.A.HAQUE SAHARA (APP),Mr.GANJENDRA KR SINGH Mr.RADHA KRISHNA SINGH
37.	CR. MISC./36794/2012 QUASHING(420,406)- QSH COMPLAIN FOR O	7 AMBIKA YADAV @ AMBIKA CHOUDHARY vs STATE OF BIHAR & ANR	Mr.BIJAY PRAKASH SINGH	Mr.A.DAYAL(APP)
38.	CR. MISC./36822/2012 QUASHING(323,379,4 QSH F.I.R. FOR DIR	7 SURENDRA MAHTO & ANR. vs STATE OF BIHAR & ANR	Mr.AJAY MUKHERJEE	Mr.UMESHANAND PANDIT(APP) Mr.SANJAY KUMAR SINGH Mr.UJJWAL KUMAR SINHA Mr.SHAILESH KUMAR SINGH Mr.PRANAV KUMAR (APP)
39.	CR. MISC./36853/2012 QUASHING(319 CR.P. QSH F.I.R. FOR OTH	12 RAM PRIT CHAURASIA & ANR vs STATE OF BIHAR & ANR	Mr.DHANANJAI KUMAR SINGH Mr.JYOTI RANJAN JHA	Mr.JAGDHR PRASAD (APP)
40.	CR. MISC./36857/2012 QUASHING(420/467/4 QSH F.I.R. FOR CON	7 RAJENDA PRASAD BISWAS @ RAJENDA BISWAS vs THE STATE OF BIHAR	Mr.NADIMUL HASAN	Mr.JAGDHR PRASAD (APP)
41.	CR. MISC./37920/2013 QUASHING(467/420/4 QSH F.I.R. FOR CON	9 RAJ KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.B.N.PANDEY (APP)
42.	CR. MISC./36895/2012 QUASHING(504/34)-I QSH S.T	6 SRI NARAYAN RAI vs STATE OF BIHAR & ANR	Mr.DINESH JHA	Mr.A.DAYAL(APP)
43.	CR. MISC./36903/2012 QUASHING(379)-IPC QUASHING	11 LEELADHAR MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.DR.INDIWAR KUMARI(APP)
44.	CR. MISC./36909/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	4 MARYAM KHATOON & ANR vs STATE OF BIHAR & ANR	Mr.MD. FAHIMUDDIN	Mr.PUSHPA SINHA (APP)
45.	CR. MISC./36911/2012 QUASHING(468/420/5 QSH COMPLAIN FOR C	7 SURESH RAM & ORS. vs STATE OF BIHAR & ANR	Mr.REWTI KANT RAMAN	Mr.TARUN PD.MANDAL (APP)
46.	CR. MISC./36933/2012 QUASHING(144,145 C QUASHING	7 KUMAR RAKESH RANJAN @ MADHUKAR vs THE STATE OF BIHAR, THROUGH THE ANCHAL ADHIKARI, CHANDAN, BANKA	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.RANA RANDHIR SINGH(APP)
47.	CR. MISC./36960/2012 QUASHING(380/323/5 QSH COMPLAIN FOR C	10 BIDYANATH CHOUDHARY & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.P.K.CHAURASIA (APP)
48.	CR. MISC./36979/2012 QUASHING(498A)-IPC QUASHING	7 SURESH KUMAR PANDEY & ANR. vs STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR PRASAD SINGH	Mr.SHAKIR AHMAD (APP) Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR
49.	CR. MISC./36981/2012 QUASHING(406,138 N QUASHING	8 MANISH B. MOHANKA vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.IFTEKAR MAHMOOD (APP)
50.	CR. MISC./36994/2012 QUASHING(498A)-IPC QSH COMPLAIN. FOR	7 DHIRENDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.PRADEEP NARAYAN KUMAR(APP) Mr.ANIL KR SINGH
51.	CR. MISC./36998/2012 QUASHING(323/34)-I QSH F.I.R. FOR CON	5 DINESH SINGH & ANR vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR	Mr.KHURSHID ANWAR (APP)
52.	CR. MISC./37017/2012 QUASHING(307/34)-I QSH F.I.R. FOR DIS	6 SANGITA SINGH & ANR vs THE STATE OF BIHAR	Mr.BINAY KANT MANI TRIPATHI Mr.SHIVJEE PANDEY Mr.MANOJ KUMAR SINGH Mr.AJAY KUMAR MISHRA	Mr.SATYAVRAT VERMA (APP) Mr.VIVEKANAND VIVEK

